



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL RISE AT 3:45 PM]**

| Sr.No.                | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|-----------------------|--|---|--|---|
| <b>- FOR ORDERS -</b> |  |   |  |   |
| 1                     | <a href="#">WP(C)/1286/2016</a>  | SHRI TALUT TAMUK and ANR.<br><b>Versus</b><br>THE STATE OF ARUNACHAL PRADESH AND 7 ORS                          | MR.P J SAIKIA<br>MR.R S MISHRA<br>MR.R SAIKIA                                      | MS.SOMILA R- 5-8<br>MR.S K DEORI(R- 5-8)<br>GA, AP<br>MR A APANG(R- 5-8)  |
| 2                     | <a href="#">WA/268/2018</a>  | NIKANON NAIDING<br><b>Versus</b><br>MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS                   | MR. N DHAR<br>MR. T U LASKAR<br>MS. S DASGUPTA<br>MS. U BARUAH<br>MR S A BARBHUIYA | MR. SURAJIT DAS(R-3)<br>MR. P P DAS(R-3)<br>MR. T SK  |
| 3                     | <a href="#">I.A.(Civil)/3094/2022</a><br>in <a href="#">WA/161/2022</a>                | ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR.<br><b>Versus</b><br>SAUKOT ALI AND 5 ORS. | MR. M A SHEIKH<br>K U AHMED<br>MS F INTAZ  | GA, ASSAM<br>ASSTT.S.G.I.   |
|                       | <b>WITH</b><br><a href="#">WA/161/2022</a>   | PARAMANANDA BORAH AND ORS.<br><b>Versus</b><br>SAUKOT ALI AND 5 ORS.  | MR. M A SHEIKH<br>K U AHMED<br>MS F INTAZ  | GA, ASSAM<br>MR. S K MEDHI<br>SC, NHIDC<br>ASSTT.S.G.I.   |
|                       | <b>WITH</b><br><a href="#">I.A.(Civil)/1549/2022</a><br>in <a href="#">WA/161/2022</a> | PARAMANANDA BORAH AND ORS.<br><b>Versus</b><br>SAUKOT ALI AND 5 ORS.  | MR. M A SHEIKH<br>K U AHMED<br>MS F INTAZ  | GA, ASSAM<br>MR. S K MEDHI<br>SC, NHIDC<br>ASSTT.S.G.I.   |
| 4                     | <a href="#">PIL/79/2023</a>  | TAREK AKHTAR ANSARI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                 | MD. I HUSSAIN<br>MD. I HUSSAIN<br>H M S ELAHI<br>MR. ALOMGEER                      | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SEC. EDU.   |
| 5                     | <a href="#">WA/310/2023</a><br>B/A   | THE GAUHATI UNIVERSITY AND ANR.<br><b>Versus</b><br>PRANITA CHOUDHURY AND 4 ORS.                                | MR. P J PHUKAN   | MR. A K SARMA (R-1)<br>MR. P. BORGHAIN (r-3)<br>MR H J TAMULI (R-1)<br>MR. P MAHANTA (r-3)<br>MR D KALITA (R-1)<br>MS C DAS (r-3)<br>MS. M BORGHAIN |

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|----|--|--|--|--|
| 6  | <a href="#">WA/433/2023</a><br>CAVT. NO.10982/023,<br><br><b>WITH</b><br><a href="#">I.A.(Civil)/3420/2023</a><br>in WA/433/2023 | BALESWAR RANGPI AND ANR.<br><b>Versus</b><br>ON THE DEATH OF BAHAR ALI HIS LEGAL<br>HEIRS GOLAYA BEGUM AND ORS                                     | MR. R SARMA<br>MS. S D SAIKIA<br>MS DIPALI DUTTA   | MR. A C SARMA<br>MS. R B BORA, GA, ASSAM<br>MR. M MONDAL<br>FOR CAVEATOR   |
| 7  | <a href="#">WA/464/2023</a><br>CAVT.<br>NO.12962023,117800013152/023,<br>CAVT./1315/2023,<br>CAVT./1296/2023                     | BALESWAR RANGPI AND ANR.<br><b>Versus</b><br>ON THE DEATH OF BAHAR ALI HIS LEGAL<br>HEIRS GOLAYA BEGUM AND ORS                                     | MR. R SARMA<br>MS. S D SAIKIA<br>MS DIPALI DUTTA   | MR. A C SARMA<br>MR. M MONDAL<br>FOR CAVEATOR  |
| 8  | <a href="#">I.A.(Civil)/3067/2023</a><br>in WA/12021/2023<br><br><b>WITH</b><br><a href="#">WA/12021/2023</a><br>(Filing Number) | HARBINDER SINGH KALSI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 25 ORS.  | MR. M L PANDIA<br>MR. INDERJEET SINGH  | MR A C BORBORA<br>MR. P P DUTTA (R-6)<br>MR. M DUTTA (R-4,7)<br>MD S HOQUE<br>MR. M SMITH<br>MR. N BORPATRAGOHAİN<br>MR H J SAIKIA<br>MS P SARMA (R-6)<br>MS. P P DAS (R-6)<br>SC, FOREST<br>FOR CAVEATOR<br>SC, PCB<br>GA, ASSAM<br>MR. FIRUZ KHAN (R-6,7,8)<br>MR U CHAUDHURY (R-6,7,8)<br>MR. ABHIJIT MENA (R-6,7,8)<br>M. GLORY (R-6,7,8)<br>RHITUSHREE TALUKDAR (R-6,7,8)<br>P. NATH (R-6,7,8)<br>Q. KIBA (R-6,7,8)<br>K. SUMI (R-6,7,8)<br>MS LITO AWOMI (R-6,7,8)<br>SC, GMCH |
| 9  | <a href="#">WP(C)/7167/2023</a>  | HARBINDER SINGH KALSI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 25 ORS E<br>DIPANKAR BANIK,<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS | MR. M L PANDIA<br><br>DR. ASHOK SARAF<br>MR P BARUAH<br>MR S J SAIKIA<br>MR. N N DUTTA<br>MR P K BORA<br>B SARMA<br>MR. G. DUTTATRAY | SC, GST<br>SC, FINANCE AND<br>TAXATION   |
| 10 | <a href="#">PIL/6/2024</a><br><br><b>WITH</b><br><a href="#">PIL/11/2024</a>   | SANDEEP CHAMARIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | PETITIONER IN PERSON   | GA, ASSAM<br>SC, GHC   |
| 11 | <a href="#">PIL/11/2024</a>  | REETAM SINGH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | PETITIONER IN PERSON   | GA, ASSAM<br>SC, GHC<br>SC, BAR COUNCIL  |
| 12 | <a href="#">PIL/18/2024</a>  | AJIT KUMAR SAHARIA AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS   | MR R K MOUR<br>MR. D SARMA<br>MR P DAS<br>MR K J PATHAK<br>MS N BARUAH   | SC, P AND R.D.<br>GA, ASSAM<br>SC, FINANCE<br>SC, ASEC   |
| 13 | <b>WITH</b><br><a href="#">PIL/37/2023</a>   | ANITA DAS AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS   | MR. A R SIKDAR<br>MR. S I TALUKDAR<br>MR. M M ZAMAN<br>D HUSSAIN   | SC, P AND R.D.<br>GA, ASSAM<br>MR. R DUBEY, SC, (R-8 & 9)<br>MR. A SARMA (R-7)<br>MR. LENTSO (R-7)   |

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|----|--|---|--|--|
| 14 | <a href="#">MC/37/2024</a><br>IN PIL/63/2023 (D/O)<br>in PIL/63/2023 | PRACHURJYA BORBORUAH<br><b>Versus</b><br>THE CHAIRMAN, THE BAR COUNCIL AND<br>ANR                 | MR P BORBORUAH<br>MR P BORBORUAH                                       | GA, ASSAM<br>MR B PATHAK (r-1 )<br>MR. P D NAIR (R1)<br>SC, BAR COUNCIL<br>PRESIDENT G.H.C BAR<br>ASSO.<br>GA, NAGALAND<br>GA, MIZORAM<br>GA, AP |
| 15 | <a href="#">WA/38/2024</a>   | SUMIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS  | MR. A K BHATTACHARYYA<br>MR. D K DAS                                   | GA, ASSAM<br>SC. IRRIGATION  |
|    | <b>WITH</b>  |   |  |  |
| 16 | <a href="#">WA/39/2024</a>   | PULENDRA NATH PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS.                              | MR. A K BHATTACHARYYA<br>MR. D K DAS                                   | GA, ASSAM<br>SC. IRRIGATION  |
| 17 | <a href="#">MC/38/2024</a><br>IN PIL/2/2024 (D/O)<br>in PIL/2/2024   | PRACHURJYA BORBORUAH<br><b>Versus</b><br>THE REGISTRAR GENERAL, GAUHATI<br>HIGH COURT AND 8 ORS H | PETITIONER IN PERSON   | GA, ASSAM<br>SC, GHC<br>GA, ARUNACHAL<br>GA, NAGALAND<br>GA, MIZORAM   |
| 18 | <a href="#">WA/54/2024</a>   | NORTH EASTERN COALFIELDS LIMITED<br>AND 3 ORS<br><b>Versus</b><br>M/S ANMOL (INDIA) LTD AND 3 ORS | MR M Z AHMED<br>MR. A M DUTTA  | MS. B S GOYAL (r-1)<br>MR. A J HAZARIKA (r-1)<br>MS. N RAJMEDHI (r-1)<br>MS. P N SUMI (r-1)<br>MS B CHAUHAN (r-1)                                |
| 19 | <a href="#">WA/117/2024</a>  | DR. AMIT SWARNAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                               | MR.A SARMA<br>MR.K PAUL<br>MR D K DEY<br>MR.J P CHAUHAN<br>MS. R VERMA | SC, APSC<br>SC, HEALTH   |
| 20 | <a href="#">I.A.(Civil)/571/2024</a><br>in WA/1485/2024              | UNION OF INDIA<br><b>Versus</b><br>MD. KITAB ALI  | MR. S C KEYAL  |  |
|    | <b>WITH</b><br><a href="#">WA/1485/2024</a><br>(Filing Number)       | The Union Of India And 2 Others<br><b>Versus</b><br>Md Kitab Ali F                                | SUBHASH CHANDRA<br>KEYAL   |  |
| 21 | <a href="#">I.A.(Civil)/835/2024</a><br>in WA/12607/2023             | SHASHANKA ROY AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                           | MR. N DHAR<br>MR B MALAKAR<br>MS.SHOMA DASGUPTA<br>MS SUPRIYA DASGUPTA | SC, ELEM. EDU<br>GA, ASSAM<br>MR R M DAS, ADV. (R-4)<br>SC, WPT AND BC   |
|    | <b>WITH</b><br><a href="#">WA/12607/2023</a><br>(Filing Number)      | SHASHANKA ROY AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                           | MS SUPRIYA DASGUPTA  | SC, ELEM. EDU  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1509/2024</a>                 | SHASHANKA ROY AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                           | MR. N DHAR<br>MR B MALAKAR<br>MS.SHOMA DASGUPTA<br>MS SUPRIYA DASGUPTA | SC, ELEM. EDU<br>GA, ASSAM<br>SC, WPT AND BC   |
| 22 | <a href="#">I.A.(Civil)/872/2024</a><br>in WA/476/2024               | THE STATE OF ASSAM AND ORS<br><b>Versus</b><br>DEBASHREE TAID                                     | MR. N J KHATANIAR<br>SC, EDU   | GA, ASSAM  |
|    | <b>WITH</b><br><a href="#">WA/476/2024</a><br>(Filing Number)        | THE STATE OF ASSAM<br><b>Versus</b><br>DEBASHREE TAID AND 2 ORS F                                 | MR. N J KHATANIAR  |  |
| 23 | <a href="#">I.A.(Civil)/1082/2024</a><br>in Cus.Ref./1364/2024       | COMMISSIONER OF CUSTOMS ( PREVENTIVE )<br><b>Versus</b><br>SMTI PINKI                             | MR. S C KEYAL  |  |
|    | <b>WITH</b><br><a href="#">Cus.Ref./1364/2024</a><br>(Filing Number) | Commissioner Of Customs Preventive<br><b>Versus</b><br>Smti Pinki H                               | SUBHASH CHANDRA<br>KEYAL   |  |

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|----|---|---|--|--|
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1504/2024</a><br>(Filing Number) | Commissioner Of Customs Preventive<br><b>Versus</b><br>Smti Pinki   | SUBHASH CHANDRA<br>KEYAL   |  |
| 24 | <a href="#">I.A.(Civil)/1222/2024</a><br>in WA/4536/2024                | RAJPAL SINGH<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS   | MR.M DUTTA<br>MS S DEV<br>MR. N BARDOLOI                                     | MR. B CHAKRAVARTY(R-1)<br>DY.S.G.I.  |
|    | <b>WITH</b><br><a href="#">WA/4536/2024</a><br>(Filing Number)          | RAJPAL SINGH<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS H   | MR. M DUTTA  |  |
| 25 | <a href="#">I.A.(Civil)/1367/2024</a><br>in WA/2870/2024                | ANJALI SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS H  | MR. T K BHUYAN<br>A GAUTAM<br>MR. C TALUKDAR                                 | GA, ASSAM<br>DY.S.G.I.   |
|    | <b>WITH</b><br><a href="#">WA/2870/2024</a><br>(Filing Number)          | ANJALI SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS H  | MR. T K BHUYAN   |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1194/2024</a>                    | ANJALI SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MR. T K BHUYAN<br>A GAUTAM<br>MR. C TALUKDAR                                 | GA, ASSAM<br>DY.S.G.I.   |
|    |   | <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>  |  |  |
| 26 | <a href="#">WA/171/2024</a>   | DR MISS JOGMAYA SAIKIA<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS   | MR. S BANIK<br>MS F BEGUM  | MR. R K D CHOUDHURY,<br>DSGI<br>MR K BISWAKARMA<br>MS. A AIER, GA,<br>NAGALAND<br>SC, NIT<br>GA, NAGALAND<br>SC, EDU |
| 27 | <a href="#">WA/184/2024</a>   | ANJALU BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. D BHUYAN   | SC, EDU  |
|    |   | <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>   |  |  |
| 28 | <a href="#">WP(C)/7135/2023</a>   | M/S BARUAH CC BLOCK INDUSTRY AND<br>ANR.<br><b>Versus</b><br>STATE BANK OF INDIA AND 2 ORS  | MR. S MITRA<br>MR A K BORO<br>MR. R. RAMEEZ<br>MR S.MITRA                    | MR. K K NANDI (R-1 TO 3)<br>MS S DEY (R-1 TO 3)<br>MISS. R. DAS (R-1 TO 3)   |
| 29 | <a href="#">WA/177/2024</a>   | TEZPUR UNIVERSITY AND 3 ORS<br><b>Versus</b><br>ASHOK SINGH AND ANR   | MR. S C KEYAL  | MR. D P CHALIHA<br>MS M ROY  |
|    |   | <b>HEARING</b>  |  |  |
| 30 | <a href="#">WA/36/2024</a><br>FIXED, AS FIRST ITEM OF<br>HEARING MATTER | SANJAY KR SINGH<br><b>Versus</b><br>PURBANCHAL BUILDTECH PVT LTD AND<br>6 ORS   | MR. B D KONWAR SR. ADV. SC, PWD<br>MR. R SALOI<br>MR H AGARWAL<br>MR J SINGH |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/280/2024</a><br>in WA/36/2024    | SANJAY KR SINGH<br><b>Versus</b><br>PURBANCHAL BUILDTECH PVT LTD AND<br>6 ORS   | MR. B D KONWAR SR. ADV. SC, PWD<br>MR. R SALOI<br>MR H AGARWAL<br>MR J SINGH |  |
| 31 | <a href="#">WA/49/2024</a>  | THE STATE OF ASSAM AND 3 ORS.<br><b>Versus</b><br>PURBANCHAL BUILDTECH PVT. LTD. AND<br>3 ORS.  | MR. D NATH<br>SR. GA, ASSAM  |  |
| 32 | <a href="#">C.Ex.App./6/2020</a><br>FIXED                               | COMMISSIONER OF CENTRAL EXCISE<br>AND SERVICE TAX, DIBRUGARH<br><b>Versus</b><br>M/S NORTH EASTERN CABLES AND<br>CONDUCTORS PRIVATE LIMITED | MR. S C KEYAL<br>MR. B SARMAH<br>MR. S B RAHMAN<br>MR B HAZARIKA             | MR G N SAHEWALLA<br>MR D SENAPATI<br>MS. S. TODI<br>MR H K SARMA   |

**WITH**  
[I.A.\(Civil\)/1978/2020](#)  
**in** C.Ex.App./6/2020

COMMISSIONER OF CENTRAL EXCISE  
AND SERVICES TAX

MR. B SARMAH  
MR B HAZARIKA

**Versus**

M/S NORTH EASTERN CABLES AND  
CONDUCTORS PRIVATE LIMITED

STATE OF SIKKIM AND 7 ORS.

**Versus**

YOGEN GHATANI AND 20 ORS.

MR S S DEY  
MR. R B PHOOKAN  
R SARMAH  
MR K J HAZARIKA  
GA, SIKKIM

MR. K N CHOUDHURY  
MS. S CHAKRAVARTY  
S JOSHI  
MS. M SHARMA  
FOR CAVEATOR

33 [WA/61/2021](#)  
FIXED

**WITH**  
[I.A.\(Civil\)/324/2021](#)  
**in** WA/61/2021

STATE OF SIKKIM AND 7 ORS.

**Versus**

YOGEN GHATANI AND 20 ORS.

GA, SIKKIM

S JOSHI  
FOR CAVEATOR

34 [WA/107/2023](#)  
FIXED

THE ASSAM POWER GENERATION  
CORPORATION LTD. AND 2 ORS.

**Versus**

MUKUT DAS AND 2 ORS. E

MR. U K NAIR  
MR H K DAS  
MR. U PATHAK  
MR N K SARMA

MR. K N CHOUDHURY  
SC, APDCL  
MR. J PATOWARY  
MS N MAHANTA  
N GAUTAM

35 [WA/272/2023](#)

THE ASSAM POWER GENERATION  
CORPORATION LTD. AND 2 ORS.

**Versus**

ANAL KUMAR BHAGABATI AND 2 ORS.

MR. U K NAIR  
MR H K DAS  
MR. U PATHAK  
MR. A BORO  
MR N K SARMA

MR S MUKTAR (R1)  
SC, APDCL

**WITH**  
[I.A.\(Civil\)/2026/2023](#)  
**in** WA/272/2023

THE ASSAM POWER GENERATION  
CORPORATION LTD. AND 2 ORS.

**Versus**

ANAL KUMAR BHAGABATI AND 2 ORS.

MR. U K NAIR  
MR H K DAS  
MR. U PATHAK  
MR. A BORO  
MR N K SARMA

SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

**THIS BENCH WILL RISE AT 3:45 PM]**

| Sr.No.        | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|---------------|--|---|--|--|
| <b>MOTION</b> |  |   |  |  |
| 1             | <a href="#">WP(C)/7715/2022</a>  | BABUL CH BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                            | MD S HOQUE<br>MR M HOQUE<br>MS S DEVI                                      | SC, SEC. EDU.<br>SC, BTC   |
| 2             | <a href="#">WP(C)/183/2023</a>   | SUNIL DAIMARI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                              | MR. D P CHALIHA<br>MD. I AHMED   | SC, SCERT, ASSAM<br>MS. D.B. BARMAN, GA,<br>ASSAM<br>SC, SEC. EDU. |
| 3             | <a href="#">Cont.Cas(C)/330/2024</a>   | RAJU NAMASUDRA<br><b>Versus</b><br>SURANJANA SENAPATI                                     | MR. B PURKAYASTHA<br>J.P. BARUAH   |  |
| 4             | <a href="#">WP(C)/1154/2024</a>  | LAKHINATH BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                         | MR. M SARMA  | SC, ELEM. EDU<br>SC, FINANCE                                       |
| 5             | <a href="#">WP(C)/2704/2024</a><br>FIXED   | SANGEETA BAROOAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                         | MR. B PURKAYASTHA  | SC, ELEM. EDU<br>SC, AG<br>SC, FINANCE                             |
| 6             | <a href="#">WP(C)/2845/2024</a>  | MUSHARAF HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                           | MR. M K CHOUDHURY<br>MR P BHARDWAJ<br>MR. M SARMA<br>MS. ANASUYA C         | SC, SEC. EDU.  |
| 7             | <a href="#">WP(C)/2884/2024</a><br>FIXED   | KALPANA GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                          | MR. S P SHARMA   | SC, HIGHER EDU   |
| 8             | <b>WITH</b><br><a href="#">WP(C)/1941/2024</a>   | THE GOVERNING BODY OF KHERAJKHAT COLLEGE<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR K KASHYAB<br>MS L HMAR | SC, HIGHER EDU   |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1811/2024</a><br>in <a href="#">WP(C)/1941/2024</a> | DR. KALPANA GOSWAMI,<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                     | MR. S P SHARMA   | SC, HIGHER EDU   |

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| 9                | <a href="#">WP(C)/3215/2024</a>                      | MOINUL HOUQE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                   | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD<br>MR S ISLAM<br>MS. D BORA<br>MS. B CHETIA<br>L PARBIN  | SC, SEC. EDU.  |
| 10               | <a href="#">WP(C)/3220/2024</a>                      | ABDUL HAI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                      | MR. S BORA  | GA, ASSAM<br>SC, FINANCE   |
| 11               | <a href="#">WP(C)/3221/2024</a>                      | MADAN CHETRY<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                   | MR B KAUSHIK<br>MR. S D ROY<br>MR. S HAZARIKA<br>S ACHUMI<br>K BHARALI  | DY.S.G.I.  |
| <b>ADMISSION</b> |  |   |   |  |
| 12               | <a href="#">WP(C)/3359/2022</a><br>PART-HEARD, FIXED | BINAY KUMAR DIWANA<br><b>Versus</b><br>THE UNION OF INDIA AND 16 ORS            | MR. K N CHOUDHURY<br>MR. U K NAIR<br>MR. D GOSWAMI<br>MR. R M DEKA<br>MRS. S P NAIR<br>MR. M P SARMA<br>MR. A BORO<br>MS N MAHANTA<br>MS. D MAHANTA<br>N GAUTAM<br>MS N NEWME<br>MR. H G HAZARIKA | MR. P K TIWARI (R- 2 to 4,17)<br>MR. R K D CHOUDHURY (R-5-16)<br>MR D SENAPATI (R-2,3,4,17)<br>MR. P D NAIR (R-2 to 4, 17)<br>MR. A CHETRY (R-2 to 4, 17)<br>MR G ALAM (R-2 to 4, 17)<br>MS. L DEVI(R-5 TO 16)<br>MR. H ROHMAN (R-2 to 4, 17)<br>MR. A R GOGOI (R- 2 to 4,17)<br>MS. S. TODI (R-2,3,4,17)<br>MR H K SARMA (R-2,3,4,17)<br>ASSTT.S.G.I. |
| 13               | <a href="#">WP(C)/6330/2022</a><br>PART-HEARD, FIXED | DR. BHUPEN SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.             | MR. U K NAIR<br>MR. S CHAKRABORTY,<br>AMICUS CURIAE<br>MR T CHAKRABORTY<br>MR. D CHOUDHURY<br>MR J DAS  | MR D KALITA (R-4)<br>MR D KALITA (R-4)<br>GA, ASSAM<br>MRS. R DEVI, CGC<br>MR. D NATH (R-4)<br>MR. D NATH (R-4)<br>ASSTT.S.G.I.  |
| 14               | <a href="#">WP(C)/4412/2021</a><br>FIXED             | MD. RAFIQU L ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS             | MR. M K CHOUDHURY<br>MR. U K NAIR<br>MR. M P SARMA<br>MR. M SARMA<br>MR. A BORO   | SC, HIGHER EDU<br>MR J ABEDIN<br>MR. A M AHMED<br>SC, FINANCE  |
| 15               | <a href="#">WP(C)/5450/2021</a><br>FIXED             | DR. JIBAN JYOTI KAKOTI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR D J DAS<br>MS N MAHANTA<br>N GAUTAM   | SC, HIGHER EDU<br>MR. T J MAHANTA (R6)<br>MR. R MAZUMDAR (R4)<br>MRS. R DEVI (r-5)<br>MR. M DUTTA (R6)<br>MR. A CHAMUAH (SC, UGC)<br>MR H BEZBARUA (R4)<br>MR. A BHATTACHARYYA (R6)<br>MR. A BORUA (R6)<br>MS P AGARWAL (r-8)  |
| 16               | <a href="#">WP(C)/5740/2022</a><br>B/O               | TANKESWAR CHANDRA MAJUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS     | MR. M AHMED<br>MD I H LASKAR  | SC, SEC. EDU.  |
| 17               | <a href="#">WP(C)/2254/2023</a><br>FIXED             | PRAKASH DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                   | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA  | SC, ELEM. EDU<br>SC, FINANCE   |
| 18               | <a href="#">WP(C)/2458/2023</a><br>B/O               | DR. PRABODH CHANDRA GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS    | MR. M BISWAS<br>D TALUKDAR<br>S K DAS   | SC, HIGHER EDU<br>SC, AG<br>MR. S K MEDHI  |

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| 19                   | <a href="#">WP(C)/4810/2023</a>   | ABDUL KUDDUS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                             | MS. J DEKA<br>MS. A TALUKDAR   | SC, ELEM. EDU   |
| 20                   | <a href="#">WP(C)/4990/2023</a><br>FIXED  | DEBOBRATA NATH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                   | MR B D DAS<br>MR H K SARMA<br>MR. D THAOSEN<br>MR. H R DAS   | SC, SEC. EDU.<br>SC, NCHAC<br>SC, FINANCE   |
| 21                   | <a href="#">WP(C)/211/2024</a><br>FIXED   | MUNINDRA KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MR. K N CHOUDHURY<br>MR. R M DEKA<br>N GAUTAM  | SC, ELEM. EDU,<br>MR B GOGOI (SC, SCERT)  |
| 22                   | <b>WITH</b><br><a href="#">WP(C)/2177/2021</a>                                  | JIMPI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                              | MR. T CHAKRABORTY<br>MR. D CHOUDHURY<br>MR. P DUTTA  | SC, ELEM. EDU<br>SC, SCERT, ASSAM<br>MR. N C DAS (R 4)<br>MR. A DAS (R 4)   |
|                      | <b>WITH</b><br><a href="#">I.A.(Civil)/1070/2021</a><br>in WP(C)/2177/2021      | HEM CHANDRA RABHA<br><b>Versus</b><br>JIMPI BORAH AND 3 ORS                               | MR. N C DAS<br>MR. A DAS   | SC, ELEM. EDU<br>SC, SCERT, ASSAM<br>MR A D CHOUDHURY   |
| 23                   | <b>WITH</b><br><a href="#">WP(C)/7626/2022</a>                                  | JIMPI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                              | MR T CHAKRABORTY<br>MR. D CHOUDHURY<br>MR J DAS  | SC, ELEM. EDU<br>SC, SCERT, ASSAM   |
| 24                   | <a href="#">WP(C)/632/2024</a>  | DR NAGEN CH DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                          | MR S H SIKDAR<br>MR. S HAQUE   | SC, AG<br>SC, SEC. EDU.   |
| 25                   | <a href="#">WP(C)/1889/2024</a><br>FIXED  | MUKSUDUL HUSSAIN KHANDAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS               | MS D BORGOHAIN<br>MR. P GOHAIN<br>MS. M SARMAH   | SC, ELEM. EDU   |
| <b><u>ORDERS</u></b> |   |   |  |   |
| 26                   | <a href="#">Cont.Cas(C)/613/2017</a>  | DIL PRASAD SARMAH<br><b>Versus</b><br>R.C.JAIN and ORS.                                   | MR.S K SINGHA<br>MR.P SARMAH<br>MR.S UPADHAY<br>MR.B KUMAR   | MR. D SAIKIA<br>MR. B CHOUDHURY<br>MR. A K BHUYAN (R4,5)<br>MS. B BHUYAN (R4,5)<br>MR. N SARMA (R1)<br>MS. N CHOUDHURY (R4,5)<br>MR. M BORAH (R4,5)<br>MR. A KHOUND (R4,5)<br>MR. B GOSWAMI (R4,5)<br>MS. Y S PHOM (R4,5) |
| 27                   | <a href="#">Cont.Cas(C)/109/2018</a>  | BISWAJIT GOGOI AND 9 ORS.<br><b>Versus</b><br>PREETOM SAIKIA AND 7 ORS.                   | MS. B BHUYAN<br>MS. N BORAH  | MR. A DEKA<br>MR. R MAZUMDAR<br>MS. A VERMA<br>MRS. R BORAH<br>MS U DAS<br>MR. G TAYE<br>SC, SEC. EDU.<br>MS. R CHAKRABORTTY  |
|                      | <b>WITH</b><br><a href="#">I.A.(Civil)/2709/2022</a><br>in Cont.Cas(C)/109/2018 | BISWAJIT GOGOI AND 9 ORS.<br><b>Versus</b><br>PREETOM SAIKIA AND 7 ORS.                   | MS. B BHUYAN<br>MS B BORA  |   |
| 28                   | <a href="#">Cont.Cas(C)/288/2018</a>  | CHANDRAWATI JIAMIRIA AND 4 ORS.<br><b>Versus</b><br>PRITAM SAIKIA AND 2 ORS.              | MR. P TALUKDAR<br>MISS. M BORAH  |   |
| 29                   | <a href="#">Cont.Cas(C)/491/2019</a>  | ARABINDA KUMAR SARMA AND 23 ORS.<br><b>Versus</b><br>MONIMALA PHUKAN BORTHAKUR AND 5 ORS. | MR. B D KONWAR SR. ADV.<br>MRS J M KONWAR<br>MS. S NEWAR<br>MS. M K BROWN  | MR. D SAIKIA (R-5)<br>MR. K GOGOI (R-4,5)   |
| 30                   | <a href="#">Cont.Cas(C)/59/2020</a>   | SYEDA ANJUARA BEGUM AND ANR.<br><b>Versus</b><br>PREETOM SAIKIA, I.A.S. AND ANR.          | MR. SURAJIT DAS<br>MR. S S S RAHMAN<br>SYED BURHANUR RAHMAN<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN | MR. D SAIKIA<br>MR S M T CHISTIE<br>MS SURAYA RAHMAN<br>MR A CHALIHA  |



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| 31 | <a href="#">Cont.Cas(C)/492/2020</a><br>FIXED                                | NIRMALI MEDHI<br><b>Versus</b><br>PREETAM SAIKIA                                  | MR. R C SAIKIA<br>MS. K SAIKIA<br>MR S DAS   | MR. D SAIKIA<br>MR S M T CHISTIE<br>MR. R MAZUMDAR<br>MR. P K BORAH<br>MR. N J KHATANIAR (R-3)<br>MR B KAUSHIK (R-3)<br>MR. A PHUKAN |
| 32 | <a href="#">Cont.Cas(C)/633/2022</a>   | SYED MOHBUBUL MAJID<br><b>Versus</b><br>DR. BIJOYA CHOUDHURY AND ORS              | MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S T ADNAN  | GA, ASSAM<br>MRS. D DAS BARMAN<br>MR S M T CHISTIE (R-5)<br>SC, SEC. EDU.<br>SC, AGA   |
| 33 | <a href="#">Review.Pet./116/2023</a><br>FIXED, WITH WP(C)/278/2022<br>(D/O)  | MONOWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                 | MR. I H SAIKIA<br>MR. K KALITA<br>MR. M R CHOUDHURY<br>MR K KASHYAB  | SC, SEC. EDU.  |
| 34 | <b>WITH</b><br><a href="#">WP(C)/4580/2023</a>                               | MONOWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                  | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR. M R CHOUDHURY<br>MR K KASHYAB<br>MS L HMAR  | MR. A DEKA (r-5)<br>SC, SEC. EDU.  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/3017/2023</a><br>in WP(C)/4580/2023   | JAHANGIR SHEIKH,<br><b>Versus</b><br>MONOWAR HUSSAIN AND 4 ORS.                   | MR. A DEKA<br>MS L HMAR  | MR. I H SAIKIA<br>SC, SEC. EDU.  |
| 35 | <a href="#">WP(C)/5705/2023</a><br>B/O                                       | PADUMI RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                       | MR J MOLLAH<br>MRS. A BHANU<br>MS. S P DAS<br>MR H P GUWALA<br>MR. A BORO  | SC, ELEM. EDU  |
| 36 | <a href="#">WP(C)/6637/2023</a><br>FIXED                                     | PHATIK BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                    | MR. A K DUTTA<br>MR. B PURKAYASTHA   | SC, SEC. EDU.  |
| 37 | <a href="#">Review.Pet./8/2024</a><br>WITH WP(C)/6805/2023 (D/O)             | ABUL HUSSAIN<br><b>Versus</b><br>MD MOJIBUR RAHMAN AND 10 ORS                     | MS P DEVI<br>MR P R SARMA<br>MR D MEDHI  | SC, ELEM. EDU  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/697/2024</a><br>in Review.Pet./8/2024 | ABUL HUSSAIN,<br><b>Versus</b><br>MOJIBUR RAHMAN AND 10 ORS                       | MS P DEVI<br>MR P R SARMA<br>MR D MEDHI  | SC, ELEM. EDU<br>GA, ASSAM   |
| 38 | <a href="#">WP(C)/1260/2024</a><br>FIXED                                     | RATHI KANTA DAS AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS       | MR. M DAS  | SC, ELEM. EDU<br>SC, SSA   |
| 39 | <b>WITH</b><br><a href="#">WP(C)/3807/2019</a>                               | TARIQUE ANWAR LASKAR AND 83 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY<br>MR. S BANIK<br>MR. R M DEKA<br>MR. R M DEKA<br>MD. A H LASKAR<br>MS N MAHANTA<br>MS N MAHANTA<br>N GAUTAM<br>N GAUTAM<br>MR. H G HAZARIKA<br>MR. H G HAZARIKA | SC, ELEM. EDU<br>MR. S P<br>BHATTACHARJEE(R-2)<br>MR. S D PURKAYASTHA (R-6)<br>MR. S. BORA (SC, SSA, ASSAM)<br>MS S.S.BORA (R- 6)    |
| 40 | <b>WITH</b><br><a href="#">WP(C)/3879/2020</a>                               | SURAJ KUMAR DAS AND 20 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.     | MR. S K TALUKDAR<br>MR. J M A CHOUDHURY<br>MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21)<br>MR. A B T HAQUE  | SC, ELEM. EDU<br>SC, SSA   |
| 41 | <b>WITH</b><br><a href="#">WP(C)/7274/2021</a>                               | SAFATUN NESSA BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS          | MR. N H LASKAR<br>MR. T A CHOUDHURY  | SC, ELEM. EDU<br>SC, SSA   |

42 **WITH**  
[WP\(C\)/5818/2023](#)

PRIYANKA UPADHAYAYA AND 11 ORS.  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

MR. K MIRA  
MS. L WAJEEDA

SC, ELEM. EDU  
SC, SSA

**HEARING**

43 [WP\(C\)/5493/2023](#)  
FIXED

NILOY DUTTA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MS N SAIKIA  
MRS. R MAHANTA

SC, SEC. EDU.  
SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

| Sr.No.                              | Case Number   | Main Parties  | Petitioner Advocate                           | Respondent Advocate   |
|-------------------------------------|---|---|---|---|
| <b>MOTION</b>                       |   |   |   |   |
| 1                                   | <a href="#">Cont.Cas(C)/259/2023</a>  | MD. JIYAU PASA<br><b>Versus</b><br>JAYANTA KUMAR GOSWAMI                | MD S HOQUE<br>MR. M DEKA<br>MR. F A FAROOQUE  |   |
| 2                                   | <a href="#">WP(C)/3166/2024</a><br>FIXED                                    | ORIENTAL-PKB (JV)<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS      | MR. R SARMAH<br>MS. M PAUL                    | SC, NF RLY  |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |   |   |   |   |
| 3                                   | <a href="#">I.A.(Civil)/1721/2024</a><br>in <a href="#">WP(C)/6869/2023</a> | M/S NIRMAL SEEDS PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MS S CHAKRABORTY<br>SC, FINANCE               | SC, AGRI. DEPARTMENT  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/6869/2023</a>                              | M/S NIRMAL SEEDS PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MS S CHAKRABORTY                              | SC CHAR DEVELOPMENT<br>DEPTT<br>MS. G BORA (R-1)<br>MS. M D BORAH<br>SC, AGRI. DEPARTMENT |
| <b>ADMISSION</b>                    |   |   |   |   |
| 4                                   | <a href="#">WP(C)/6197/2019</a>   | ASHOK MALO DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS         | MR K BHUYAN<br>MR N ISLAM                     | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                         |
| 5                                   | <a href="#">WP(C)/6251/2019</a>   | MINAKSHI DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.         | MR A K AZAD<br>MR. M R KHANDAKAR              | GA, ASSAM<br>SC, APDCL  |
| 6                                   | <a href="#">WP(C)/6260/2019</a>   | JYOTISH DAS<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS.               | MR. A GANGULY<br>MR. A DUTTA<br>MR. A DHANUKA | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI   |
| 7                                   | <a href="#">WP(C)/6282/2019</a>   | BARUN DAS<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS                  | MR. A GANGULY<br>MR. A DHANUKA<br>MR A DUTTA  | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.                       |
| 8                                   | <a href="#">WP(C)/9269/2019</a><br>FIXED                                    | BINOY KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.          | MR. B D GOSWAMI<br>MR. J M GOGOI<br>MS H DEKA | GA, ASSAM<br>SC, FOREST   |

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|---------------|--|--|--|--|
| 9             | <a href="#">WP(C)/2704/2022</a>          | EASTERN ENVO PROTECT<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. S S S RAHMAN<br>MR. M R SODIAL<br>MR S AHMED<br>MS. F BEGUM<br>MS S Z HAYAT    | SC, HEALTH<br>SC, PWD  |
| 10            | <a href="#">WP(C)/5863/2022</a>          | BIDYUT BORO<br><b>Versus</b><br>BODOLAND TERRITORIAL COUNCIL AND<br>4 ORS  | MR. M SARANIA<br>MD. S U AHMED<br>MR H MEDHI<br>MS. I KEITZAR<br>MR. A SARANIA     | SC, BTC  |
| <b>WITH</b>   |  |  |  |  |
| 11            | <a href="#">WP(C)/4906/2022</a>          | MRIDUL DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MD. S M RAHMAN<br>MR. R AHMED  | SC, BTC<br>SC, FOREST  |
| <b>WITH</b>   |  |  |  |  |
| 12            | <a href="#">WP(C)/4970/2022</a>          | SAILENDRA KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. D DAS SR. ADV<br>MR H K NATH<br>MR. K MOHAMMED<br>MS T PARASHAR<br>MS S SHARMA | SC, BTC<br>SC, FOREST  |
| <b>WITH</b>   |  |  |  |  |
| 13            | <a href="#">WP(C)/5174/2022</a>          | PABIN BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MD. S M RAHMAN<br>MR. R AHMED  | SC, BTC<br>SC, FOREST  |
| <b>WITH</b>   |  |  |  |  |
| 14            | <a href="#">WP(C)/5319/2022</a>          | GANESH BORO<br><b>Versus</b><br>BODOLAND TERRITORIAL COUNCIL AND<br>3 ORS  | MR. M SARANIA<br>MD. S U AHMED<br>MR H MEDHI<br>MS. I KEITZAR<br>MR. A SARANIA     | SC, BTC  |
| 15            | <a href="#">WP(C)/492/2023</a>           | SHREE SHREE SANTOSHI MATA MANDIR<br>AND 2 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                         | MS. B S GOYAL<br>MR. A J HAZARIKA<br>MS. N RAJMEDHI<br>MS. P N SUMI                | MR. K GOGOI<br>DY.S.G.I.   |
| 16            | <a href="#">WP(C)/650/2024</a><br>FIXED  | M/S HILL VIEW AND ANR<br><b>Versus</b><br>GUWAHATI MUNICIPAL CORPORATION<br>AND 4 ORS                                    | MR P BHARDWAJ<br>MS. B DEVI<br>MR M C KAKOTI                                       | SC, GMC  |
| 17            | <a href="#">WP(C)/2328/2024</a><br>FIXED | SANJAY KR. HALDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. L R MAZUMDER<br>MR. A Z AHMED  | SC, P AND R.D.<br>GA, ASSAM<br>SC, FISHERY   |
| 18            | <a href="#">WP(C)/2417/2024</a>          | NABAJYOTI BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. B J GHOSH<br>MR. A M S MAZUMDER  | SC, P W D<br>SC, FINANCE   |
| 19            | <a href="#">WP(C)/2792/2024</a><br>FIXED | BABU SARMA<br><b>Versus</b><br>THE GOVERNMENT OF ASSAM AND 3<br>ORS  | MR. N C DAS  | SC, P AND R.D.<br>GA, ASSAM  |
| 20            | <a href="#">WP(C)/2814/2024</a><br>FIXED | MIHIR DEKA @ MIHIR CH DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | J SHARMA<br>MR. P THAKURIA<br>G. DAS   | GA, ASSAM<br>SC, REVENUE<br>SC, WATER RESOURCE   |
| 21            | <a href="#">WP(C)/2815/2024</a><br>FIXED | BHABA KANTA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | J SHARMA<br>MR. P THAKURIA<br>G. DAS   | GA, ASSAM<br>SC, REVENUE<br>SC, WATER RESOURCE   |
| <b>ORDERS</b> |  |  |  |  |
| 22            | <a href="#">Cont.Cas(C)/713/2019</a>     | M/S. SAIKHOWA SADIYA MIN SAMABAI<br>SAMITI LTD.<br><b>Versus</b><br>SAMBHAJI NARSING PAWAR                               | MR G JALAN   |  |
| 23            | <a href="#">Cont.Cas(C)/475/2022</a>     | DIBRU PART-I MEEN SAMABAI SAMATI<br>LTD.<br><b>Versus</b><br>PRABHATI THAOSEN , IAS AND ANR. E<br>PRABHAT BORA AND 4 ORS | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY               | MR G BORDOLOI (R-2)<br>V SOLO (R-2)<br>MS. J BURAGOHAIN (R-2)  |
| 24            | <a href="#">Cont.Cas(C)/186/2023</a>     | S ABBASI, IAS AND 5 ORS<br><b>Versus</b>   | MR. S S S RAHMAN<br>MR. M R SODIAL<br>MS S Z HAYAT<br>H. BHARALI<br>MS B H SHIRIN  | MR R M DAS (r-1,2,4,5,6)<br>MR. C SHARMA (r-<br>1,2,4,5,6)<br>D JAIN (r-1,2,4,5,6)<br>P. NAIDING (r-1,2,4,5,6) |

|    |   |   |   |   |
|----|---|---|---|---|
| 25 | <a href="#">Cont.Cas(C)/421/2023</a>                        | PRANJAL GAUTAM PAUL<br><b>Versus</b><br>S ABBASI, IAS AND 3 ORS                                   | MR. P HAZARIKA<br>P. BORAH<br>MR. H S BORAH                               | MR R M DAS (R-1)<br>MR. C SHARMA (R-1)<br>MS A LODHA (R-1)<br>D JAIN (R-1)                      |
| 26 | <a href="#">Cont.Cas(C)/736/2023</a><br>B/O                 | NIREN CH TARAT<br><b>Versus</b><br>SANJIV SHYAM AND ANR   | MS. S B CHOUDHURY<br>MR. S K DAS<br>MS. Z R MAJUMDAR                      |   |
| 27 | <a href="#">Cont.Cas(C)/739/2023</a>                        | BISWAJIT SARMA<br><b>Versus</b><br>BORSING RONGPI   | MR. B K GOGOI<br>C. DEKA  | MR R M DAS (R-1)<br>MR. C SHARMA (R-1)<br>MS A LODHA (R-1)<br>D JAIN (R-1)                      |
|    | <b>WITH</b>   |   |   |   |
| 28 | <a href="#">Cont.Cas(C)/738/2023</a>                        | BISWAJIT SARMA<br><b>Versus</b><br>BORSING RONGPI   | MR. B K GOGOI<br>C. DEKA  | MR R M DAS (R-1)<br>MR. C SHARMA (R-1)<br>MS A LODHA (R-1)<br>D JAIN (R-1)                      |
|    | <b>WITH</b>   |   |   |   |
| 29 | <a href="#">Cont.Cas(C)/740/2023</a>                        | BISWAJIT SARMA<br><b>Versus</b><br>BORSING RONGPI   | MR. B K GOGOI<br>C. DEKA  | MR R M DAS (R-1)<br>MR. C SHARMA (R-1)<br>MS A LODHA (R-1)                                      |
|    | <b>WITH</b>   |   |   |   |
| 30 | <a href="#">Cont.Cas(C)/741/2023</a>                        | BISWAJIT SARMA<br><b>Versus</b><br>BORSING RONGPI   | MR. B K GOGOI<br>C. DEKA  | MR R M DAS (R-1)<br>MR. C SHARMA (R-1)<br>MS A LODHA (R-1)                                      |
|    | <b>WITH</b>   |   |   |   |
| 31 | <a href="#">Cont.Cas(C)/747/2023</a>                        | BISWAJIT SARMA<br><b>Versus</b><br>BORSING RONGPI   | MR. B K GOGOI<br>C. DEKA  | MR R M DAS (R-1)<br>MR. C SHARMA (R-1)<br>MS A LODHA (R-1)<br>D JAIN (R-1)                      |
| 32 | <a href="#">WP(C)/7486/2023</a><br>FIXED                    | PANKAJ CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                 | MR K K MAHANTA (Sr.<br>Advocate)<br>MS N BEGUM<br>MR S GAUTAM             | GA, ASSAM<br>MR. P K SARMA (r-2,3,4,5)<br>MR. M MORE (r-2,3,4,5)<br>MR. A BORPUZARI (r-2,3,4,5) |
| 33 | <a href="#">Cont.Cas(C)/70/2024</a>                         | M/S ANURADHA ENTERPRISE AND ANR<br><b>Versus</b><br>BISAWANJAN SAMAL AND ANR                      | N K NEOG<br>MR S BHARALI<br>MR. M DAS                                     | MR A KHANIKAR (R2)<br>MR. D NATH (R-1)<br>MS. M DEVI (R-1)<br>O ASSUMI (R-1)                    |
| 34 | <a href="#">Cont.Cas(C)/221/2024</a><br>FIXED               | SUJIT NAMASUDRA<br><b>Versus</b><br>GYANENDRA PRATAP SINGH AND ANR                                | MS P DEVI<br>MR P R SARMA<br>MR D MEDHI<br>MR. A HUDA                     | MR. D NATH (R-2)<br>MR. D NATH (R-2)  |
| 35 | <a href="#">I.A.(Civil)/1341/2024</a><br>in WP(C)/8030/2015 | ASSAM SPUN SILK MILLS WORKERS<br>UNION<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR A DASGUPTA   | SC, INDUSTRIES AND<br>COMMERCE  |
|    | <b>WITH</b>   |   |   |   |
|    | <a href="#">WP(C)/8030/2015</a>                             | THE STATE OF ASSAM<br><b>Versus</b><br>THE PRESIDING OFFICER, LABOUR<br>COURT, GUWAHATI and 2 ORS | DR. B AHMED<br>MR.S CHAMARIA<br>MR.D SARMAH<br>MR.M PHUKAN<br>MR.S CHANDA | MR.A DASGUPTA(R-3)<br>MS.B DAS(R-3)   |
|    | <b>WITH</b>   |   |   |   |
|    | <a href="#">I.A./1354/2016</a><br>in WP(C)/8030/2015        | ASSAM SPUN SILK MILLS WORKERS<br>UNION and ANR,<br><b>Versus</b><br>THE STATE OF ASSAM            | MR.A DASGUPTA<br>MR.B DAS<br>MS.B DAS                                     | DR.B AHMED<br>SC, INDUSTRIES &<br>COMMERCE  |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 7**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

| Sr.No.        | Case Number   | Main Parties  | Petitioner Advocate                                       | Respondent Advocate   |
|---------------|---|---|---|---|
| <b>ORDERS</b> |   |   |   |   |
| 1             | <a href="#">PIL/60/2019</a><br>FIXED ON 24.06.2024  | BACHPAN BACHAO ANDOLAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                | MR. B D DEKA<br>MR. M DAS<br>N CHAUDHURY<br>MR. P P SARMA | GA, ASSAM<br>MR. R K D CHOUDHURY,<br>DY. S.G.I.<br>SMT. PRIYAMBADA<br>MISHRA, PROG. OFFICER<br>SRI ASHOK SHARMA,<br>PROG. MANAGER<br>DR. PREETY LEKHA DEKA,<br>ACS<br>SC, GHC |
| 2             | <b>WITH</b><br><a href="#">PIL(Suo Moto)/1/2018</a> | X-X-X<br><b>Versus</b><br>IN RE THE GOVT OF ASSAM AND 3 ORS   | MR. H K DAS( SC, GHC)                                     | GA, ASSAM<br>ASSTT.S.G.I.   |
| 3             | <b>WITH</b><br><a href="#">PIL(Suo Moto)/2/2023</a> | IN RE- PLIGHT OF CHILDREN IN<br>TEMPORARY SHELTER HOMES<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. B D KONWAR SR. ADV.<br>(AMICUS CURIAE)                | MRS. R S CHOWDHURY, R-<br>2, ASLSA  |

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

|    |                   |            |    |            |
|----|-------------------|------------|----|------------|
| 1) | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2) | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3) | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6) | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7) | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8) | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9) | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 10) | MR. B BARMAN    | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR   | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY | 15-07-2024 | To | 19-07-2024 |





## THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[ For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-III]

| Sr.No.            | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate      |
|-------------------|--|--|--|--------------------------|
| <b>WITHDRAWAL</b> |  |  |  |                          |
| 1                 | <a href="#">I.A.(Civil)/1518/2024</a><br>B/O<br>in WP(C)/1256/2024<br><b>WITH</b><br><a href="#">WP(C)/1256/2024</a> | DIPTI BORAH AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS     | MR D K NATH<br>MS M DAS  | GA, ASSAM<br>DY.S.G.I.   |
|                   |  | JALAL UDDIN AND 17 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. K N CHOUDHURY<br>MISS. R R KAKATI<br>MR. A D CHOUDHURY<br>MS N MAHANTA<br>N GAUTAM | GA, ASSAM<br>DY.S.G.I.   |
| <b>MOTION</b>     |  |  |  |                          |
| 2                 | <a href="#">Cont.Cas(C)/314/2024</a>   | MINA DEVI AND ANR<br><b>Versus</b><br>B.K AGARWAL                        | MS G BORA<br>MS. B TALUKDAR  |                          |
| 3                 | <a href="#">Cont.Cas(C)/317/2024</a>   | MAINUL HAQUE AND ANR<br><b>Versus</b><br>B.K. AGARWAL AND 3 ORS.         | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR   |                          |
| 4                 | <a href="#">WP(C)/743/2024</a>   | MRINAL SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS           | MR D K MEDHI<br>P BORUAH   | GA, ASSAM<br>SC, P W D   |
| 5                 | <a href="#">WP(C)/1166/2024</a>  | JIVENDRA KUMAR<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS          | MR. R SARMA  | MRS. R DEVI<br>DY.S.G.I. |
| 6                 | <a href="#">WP(C)/1368/2024</a>  | GITASHRI TARAFDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS       | MR. N DHAR<br>MR. B K SEN<br>MR F HAQUE<br>MR A HUSSAIN<br>N HASAN                     | SC, IRRIGATION           |
| 7                 | <a href="#">WP(C)/2462/2024</a>  | HEMANTA SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS          | MR Z HUSSAIN<br>MR. M HOQUE  | SC, HEALTH               |
| 8                 | <a href="#">WP(C)/2632/2024</a>  | RUMI BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS              | MD. S Z B AKLAS<br>MR. A M S MAZUMDER  | GA, ASSAM                |
| 9                 | <a href="#">WP(C)/2708/2024</a>  | ASHAT ULLAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS             | MR A DEKA  | SC, P H E                |
| 10                | <a href="#">WP(C)/2811/2024</a>  | MD. FAZMUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS          | MR. M SAIKIA   | GA, ASSAM                |

|                                     |   |  |   |   |
|-------------------------------------|---|--|---|---|
| 11                                  | <a href="#">WP(C)/2822/2024</a>   | AJOY DAIMARI @ SRI AJAI DAIMARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                         | MR. B SAHARIA<br>MR. A M BARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA                                 | GA, ASSAM<br>SC, AG<br>SC, P H E<br>SC, FINANCE   |
| 12                                  | <a href="#">WP(C)/2882/2024</a>   | MD ALA UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. A B T HAQUE<br>B DUTTA  | GA, ASSAM<br>SC, AG<br>SC, FINANCE  |
| 13                                  | <a href="#">WP(C)/2923/2024</a>   | BIJENDRA DOLEY AND 27 ORS<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LIMITED AND 19 ORS | MS P DEVI<br>MR P R SARMA<br>MR D MEDHI<br>MR. S. PEGU<br>MR. A HUDA                            | SC, APDCL   |
| 14                                  | <a href="#">WP(C)/3218/2024</a>   | DEVENDRA SINGH<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS  | MS. S BORA<br>MR. P BORAH   | DY.S.G.I.   |
| 15                                  | <a href="#">WP(C)/3226/2024</a>   | NISHU RANJAN DAS AND 32 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                            | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR. M R CHOUDHURY<br>MR K KASHYAB<br>L SANGTAM | SC, ELEM. EDU<br>SC, FINANCE  |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |   |  |   |   |
| 16                                  | <a href="#">I.A.(Civil)/1789/2024</a><br>in <a href="#">WP(C)/6626/2023</a>               | HEMADHAR CHUTIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR. U J SAIKIA<br>MR. U J SAIKIA<br>MS M DAS  | SC, AG (A AND E)<br>GA, ASSAM<br>MR. R K TALUKDAR<br>SC, GAD  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/6626/2023</a>  | HEMADHAR CHUTIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR R K DUTTA<br>MR. U J SAIKIA<br>MS M DAS  | SC, AG (A AND E)<br>GA, ASSAM<br>MR. R K TALUKDAR<br>SC, GAD  |
| 17                                  | <a href="#">I.A.(Civil)/1825/2024</a><br>in <a href="#">WP(C)/759/2023</a>                | DEVIKA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS   | MS. B BHUYAN<br>MS B BORA   | GA, ASSAM<br>SC, AG<br>SC, SOCIAL JUSTICE AND<br>EMPOWERMENT<br>SC, FINANCE<br>SC, SOCIAL WELFARE               |
|                                     | <b>WITH</b><br><a href="#">WP(C)/759/2023</a>   | DEVIKA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MS. B BHUYAN<br>MS B BORA<br>MR A TALUKDAR<br>MR J DAS  | GA, ASSAM<br>SC, AG<br>MR R M DAS<br>SC, SOCIAL JUSTICE AND<br>EMPOWERMENT<br>SC, SOCIAL WELFARE<br>SC, FINANCE |
|                                     | <b>WITH</b><br><a href="#">WP(C)/761/2023</a>   | BINA PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS   | MS. B BHUYAN<br>MS B BORA<br>MR A TALUKDAR<br>MR J DAS  | GA, ASSAM<br>SC, AG<br>MR R M DAS<br>SC, SOCIAL WELFARE<br>SC, FINANCE  |
|                                     | <b>WITH</b><br><a href="#">I.A.(Civil)/1852/2024</a><br>in <a href="#">WP(C)/761/2023</a> | BINA PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS  | MS. B BHUYAN<br>MS B BORA<br>MR A TALUKDAR<br>MR J DAS  | GA, ASSAM<br>SC, AG<br>MR R M DAS<br>SC, FINANCE<br>SC, SOCIAL WELFARE  |
| 19                                  | <a href="#">I.A.(Civil)/1870/2024</a><br>in <a href="#">WP(C)/6767/2023</a>               | BIVA RANI NAG<br><b>Versus</b><br>UNION OF INDIA AND 7 ORS   | MR. K R PATGIRI<br>MS CHITRALEKHA DAS<br>MS K BARMAN<br>MS. D. DEVI                             | C.G.C.<br>DY.S.G.I.   |
|                                     | <b>WITH</b><br><a href="#">WP(C)/6767/2023</a>  | BIVA RANI NAG<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS   | MR. K R PATGIRI<br>MS CHITRALEKHA DAS<br>MS K BARMAN<br>MS. D. DEVI                             | C.G.C.<br>MR. D J DAS (R-1 TO R-7)<br>DY.S.G.I.   |

**ADMISSION**

|    |                                 |  |   |  |
|----|---------------------------------|--|---|--|
| 20 | <a href="#">WP(C)/186/2012</a>  | SIDHARTHA DAS<br><b>Versus</b><br>THE UNION OF INDIA and ORS                   | MR.S K MEDHI<br>MR.D BORAH  | MR.D SAIKIA<br>MR.M BHAGABATI<br>GA, ASSAM<br>MR.D K SAIKIA<br>C.G.C.<br>MR.U K NAIR<br>MSG KALITA<br>MR. B SARMA<br>MS.J DEKA<br>MR.S BARUA<br>ADDL. AG, ASSAM<br>SC, FINANCE<br>ASSTT.S.G.I. |
|    | <b>WITH</b>                     |  |   |  |
| 21 | <a href="#">WP(C)/2019/2013</a> | SMT BANOSHREE KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS          | MR.D BORAH<br>MS.J BORA<br>MS.B TALUKDAR  | MR.C BARUAH<br>MR.M BHAGABATI<br>GA, ASSAM<br>MR.D K SAIKIA<br>SC, AG<br>SC, AG<br>MR.U K NAIR<br>MR.B GOGOI<br>MR. B SARMA<br>SC, FINANCE<br>ADDL. AG, ASSAM<br>GA, ASSAM                     |
| 22 | <a href="#">WP(C)/9514/2019</a> | SATYAJIT SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS               | MR D HALOI<br>MR A JAIN<br>MR S DAS<br>MR S A HUSSAIN   | GA, ASSAM  |
|    | <b>WITH</b>                     |  |   |  |
| 23 | <a href="#">WP(C)/9516/2019</a> | SUDIPTA GOSWAMI BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR D HALOI<br>MR. A K PURKAYASTHA<br>MR. R C PAUL<br>MR A JAIN<br>MR S DAS<br>MR S A HUSSAIN<br>MR. A R DAS | GA, ASSAM  |
|    | <b>WITH</b>                     |  |   |  |
| 24 | <a href="#">WP(C)/9518/2019</a> | AMARJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                   | MR D HALOI<br>MR A JAIN<br>MR S DAS<br>MR S A HUSSAIN   | GA, ASSAM  |
| 25 | <a href="#">WP(C)/1149/2020</a> | REDAUL HUSSAIN KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS           | MR. U K NAIR<br>MR R ISLAM<br>MS AFSANA HUSSAIN<br>MS M DEKA  | GA, ASSAM<br>SC, N C HILLS<br>AUTONOMOUS COUNCIL   |
| 26 | <a href="#">WP(C)/3310/2020</a> | SANGITA BORO AND 15 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.     | MS. B BHUYAN<br>MR. M BORAH<br>MR A TALUKDAR  | SC, BTC  |
|    | <b>WITH</b>                     |  |   |  |
| 27 | <a href="#">WP(C)/3168/2020</a> | SUMITRA BISWAS AND 10 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MS. B BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MR A TALUKDAR                             | GA, ASSAM<br>MS. R B BORA, SC, BTC   |
|    | <b>WITH</b>                     |  |   |  |
| 28 | <a href="#">WP(C)/3196/2020</a> | BISWAJIT ROY AND 25 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.     | MS. B BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND  | GA, ASSAM<br>MR R DHAR, SC, WPT & BC<br>DEPTT.<br>MR. S BORA, SC, BTC (R- 2<br>TO 5)   |
|    | <b>WITH</b>                     |  |   |  |
| 29 | <a href="#">WP(C)/3219/2020</a> | ABELI MAHILARY AND 21 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MS. B BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MR A TALUKDAR                             | GA, ASSAM<br>MS. R B BORA, SC, BTC   |

|               |  |  |   |  |
|---------------|--|--|---|--|
| 30            | <b>WITH</b><br><a href="#">WP(C)/3336/2020</a>   | RATAN CH. SARKAR AND 17 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                   | MS. B BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR A TALUKDAR                 | SC, BTC<br>SC, WPT AND BC  |
| 31            | <b>WITH</b><br><a href="#">WP(C)/3385/2020</a>   | RUNUMANI DEKA AND 13 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                      | MS. B BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MR A TALUKDAR | SC, BTC  |
| 32            | <a href="#">WP(C)/2152/2023</a>  | AS PER HON'BLE ORDER DTD.<br>09.06.2023 IN IA (C ) NO.1631/2023<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR B P BORAH<br>MR P J DUTTA<br>MR R S RONGHANG<br>MISS. J GOGOI                | GA, ASSAM<br>MR. U DUTTA (R-4)<br>M. RAHMAN (r-4)<br>MR. A S TAPADER (r-4)<br>MR. B. KUMAR (R-4)<br>B DUTTA (R-4)<br>SC, REVENUE |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1593/2023</a><br>in <a href="#">WP(C)/2152/2023</a> | ATAUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. U DUTTA   | GA, ASSAM<br>MR B P BORAH  |
| 33            | <b>WITH</b><br><a href="#">WP(C)/2226/2023</a>   | JIABUR RAHMAN AND 6 ORS<br><b>Versus</b><br>THE PRINCIPAL SECRETARY TO THE<br>GOVT OF ASSAM AND 3 ORS            | MRS S RAHANA<br>MR. A M AHMED<br>P. GHOSH                                       | MR. T J MAHANTA (r-4)<br>GA, ASSAM<br>MS P SARMA (r-4)<br>SC, REVENUE  |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1499/2023</a><br>in <a href="#">WP(C)/2226/2023</a> | RASIDUL HOQUE,<br><b>Versus</b><br>JIABUR RAHMAN AND 09 ORS,   | MR. T J MAHANTA<br>MS P SARMA   | GA, ASSAM<br>SC, REVENUE   |
| 34            | <b>WITH</b><br><a href="#">WP(C)/4261/2023</a>   | MD. AHIA KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR B P BORAH<br>MR P J DUTTA<br>A KHANDAKAR                                     | GA, ASSAM<br>MR. U DUTTA (r-4)<br>B DUTTA (r-4)<br>SC, REVENUE   |
| 35            | <a href="#">WP(C)/2829/2023</a><br>FIXED   | PINKU DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MR. H. BURAGOHAIN<br>MS A DEVI<br>MR R SINGH<br>MS. H BORAH                     | SC, SLRC<br>SC, EDU<br>SC, SEBA SHRI T CHUTIA  |
| 36            | <b>WITH</b><br><a href="#">WP(C)/2831/2023</a>   | IPSHITA DUTTA BORUAH AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                  | MS A DEVI<br>MR. H BURAGOHAIN<br>MR R SINGH<br>MS. H BORAH<br>MS. M BURAGOHAIN  | SC, SLRC<br>SC, EDU<br>SC, SEBA  |
| 37            | <a href="#">WP(C)/2833/2023</a><br>FIXED   | PRANAB KALITA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS   | MS A DEVI<br>MR. H BURAGOHAIN<br>MR R SINGH<br>MS. H BORAH<br>MS. M BURAGOHAIN  | SC, EDU<br>SC. SEBA SHRI T. CHUTIA   |
| 38            | <a href="#">WP(C)/2836/2023</a><br>FIXED   | MOFIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. M U MONDAL<br>MS. N NASRIN<br>MR A ALIM SK                                  | GA, ASSAM<br>SC, SLRC  |
| 39            | <a href="#">WP(C)/6256/2023</a><br>B/O   | RUBUL GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. M BISWAS<br>MR B CHOUDHURY  | SC, AG (A AND E)<br>GA, ASSAM<br>MR. S K MEDHI (sc, AG)<br>SC, FINANCE   |
| <b>ORDERS</b> |  |  |   |  |
| 40            | <a href="#">I.A.(Civil)/2019/2020</a><br>in <a href="#">WP(C)/5839/2016</a>                | AMIT KR. DAS AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MS B DEVI   | SC, A S A M B  |
|               | <b>WITH</b><br><a href="#">WP(C)/5839/2016</a>   | AMIT KR. DAS and ANR<br><b>Versus</b><br>ASSAM STATE AGRICULTURAL<br>MARKETING BOARD and 2 ORS                   | MSB DEVI<br>MS.N MEDHI<br>MR.S DEY<br>MS.R R BORAH                              | MR.K BHATTACHARJEE( R -<br>2)<br>MR. N J GOGOI<br>MR. N.J. GOGOI, SC, A S A<br>M B   |

|                |  |  |   |   |
|----------------|--|--|---|---|
| 41             | <a href="#">I.A.(Civil)/1487/2022</a><br>FIXED<br>in WP(C)/1111/2022<br><b>WITH</b><br><a href="#">WP(C)/1111/2022</a> | BHAGABAN KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                 | MR I C GOGOI<br>MR. P KALITA  |   |
|                |  | BHAGABAN KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                | MR I C GOGOI<br>MR. P KALITA<br>MR A SHARMA<br>MR K BARMAN<br>MR. A BHATTACHARYYA<br>MR A B DUTTA                                       | GA, ASSAM<br>MR B GOGOI, SC, SOIL<br>CONSERVATION<br>DEPARTMENT.<br>SC, FINANCE   |
|                | <b>WITH</b><br><a href="#">I.A.(Civil)/1927/2024</a><br>in WP(C)/1111/2022   | THE STATE OF ASSAM AND 3 ORS<br><b>Versus</b><br>BHAGABAN KALITA AND ORS                         | MR. P KALITA<br>MRS. R S DEURI<br>MR A SHARMA<br>MR K BARMAN<br>MR. A BHATTACHARYYA<br>MR A B DUTTA                                     | MR A BHATTACHARYA<br>MR B GOGOI, SC, SOIL<br>CONSERVATION<br>DEPARTMENT.<br>SC, FINANCE   |
| 42             | <a href="#">I.A.(Civil)/1098/2024</a><br>in WP(C)/3400/2022<br><b>WITH</b><br><a href="#">WP(C)/3400/2022</a>          | DIRECTOR GENERAL<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.                                   | MR. A K DUTTA   | MR. R MAZUMDAR  |
|                |  | DR. SHAILENDRA KUMAR<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.                               | MR. R MAZUMDAR<br>MRS P RAI<br>MR H BEZBARUA<br>MS. S. SAIKIA<br>B SARMA  | MR. A K DUTTA<br>ASSTT.S.G.I.   |
| <b>HEARING</b> |  |  |   |   |
| 43             | <a href="#">WP(C)/854/2016</a><br>B/O  | BASUDEV DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                     | MR.J ABEDIN<br>MR.A M BUZARBARUAH<br>MR. U K NAIR (Sr. Adv)<br>MR.D A KAIYUM<br>MR S BORTHAKUR<br>MR.A AHMED<br>MR S DAS<br>MR. D GOGOI | GA, ASSAM<br>MR.H K MAHANTA<br>MR. S K MEDHI (R-8)<br>MR.S SARMA<br>SC, PERSONNEL DEPT.<br>SC, SSA  |
| 44             | <a href="#">WP(C)/2685/2018</a><br>FIXED   | NIRANJAN MEDHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                 | MR. A CHOUDHURY<br>MR. A K BARUAH<br>A M I RAHMAN   | SC, TRANSPORT<br>SC, A S T C  |
| 45             | <a href="#">WP(C)/5619/2018</a><br>FIXED<br><b>WITH</b><br><a href="#">I.A.(Civil)/3714/2019</a><br>in WP(C)/5619/2018 | SULAIMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                   | MR S M ABDULLAH P<br>MR D SAIKIA<br>MR. MD S HOQUE<br>MS. A BORUAH<br>MR. M DEKA<br>MD R ISLAM  | SC, HEALTH  |
| 46             | <a href="#">WP(C)/1571/2019</a><br>FIXED   | SULAIMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                   | MR S M ABDULLAH P   | GA, ASSAM   |
| 46             | <a href="#">WP(C)/1571/2019</a><br>FIXED   | EX CONSTABLE NO. 941330734,<br>ALAUDDIN AHMED,<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS. | MR. S N TAMULI<br>MS. A BEGUM   | MR. S S ROY<br>ASSTT.S.G.I.   |
| 47             | <a href="#">WP(C)/9305/2019</a><br>FIXED<br><b>WITH</b><br><a href="#">WP(C)/1993/2020</a>                             | BINAY KUMAR KALITA AND 10 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 61 ORS.                | MR. K N CHOUDHURY<br>MR. M AHMED  | SC, APSC<br>MR. U K NAIR(R10, R37,<br>R38, R40-R46, R48, R50-<br>58, R60)<br>MR R SINGHA (R10, R37,<br>R38, R40-R46, R48, R50-<br>58, R60)<br>SC, FINANCE |
| 48             | <a href="#">WP(C)/1993/2020</a>  | GIRI KUMAR BISWAKARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 61 ORS                          | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR D J DAS   | MR. U K NAIR<br>GA, ASSAM<br>SC, APSC<br>MR R SINGHA<br>MR P R SARMA<br>SC, FINANCE DEPTT.  |

**WITH**  
[I.A.\(Civil\)/1032/2020](#)  
**in** WP(C)/1993/2020

GIRI KUMAR BISWAKARMA  
**Versus**  
THE STATE OF ASSAM AND 61 ORS  
MIACHAND ALI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. K N CHOUDHURY  
MR. R M DEKA  
MR D J DAS  
MS. S KANUNGOE  
MS. J CHETTRY  
GA, ASSAM  
SC, APSC  
GA, ASSAM

49 [WP\(C\)/3433/2023](#)  
FIXED

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

| Sr.No.                 | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|------------------------|---|--|--|---|
| <b>TOP OF THE LIST</b> |   |  |  |   |
| 1                      | <a href="#">CRP/88/2014</a><br>WITH LCR, FIXED  | PRANABANANDA BHATTACHARJYA and 3 ORS<br><b>Versus</b><br>SMTI ILA BARTHAKUR CHOUDHURY and 5 ORS. | MR G N SAHEWALLA<br>MR.P P DAS<br>MR.B K SARMA<br>MR H K SARMA<br>MS G DUGAR<br>MS K BHATTACHARYYA<br>MS K SARMA<br>MR. P M DEKA | MR.S K GHOSH<br>MR.S P CHOUDHURY<br>MR.G SARMA<br>MRB KAUSHIK   |
| 2                      | <b>WITH</b><br><a href="#">RSA/114/2013</a><br>CAVT. NO. 586/2013   | ILLA BARTHAKUR CHOUDHURY and 5 ORS.<br><b>Versus</b><br>SOROJINI BHATTACHARJYA and 7 ORS.        | MR.S C KEYAL<br>MS.A BHATTACHARJEE<br>MR.S K GHOSH<br>MR.S P CHOUDHURY<br>MS.G SARMAH<br>MRB KAUSHIK                             | MR G N SAHEWALLA (R-2 to 5)<br>MR.P P DAS<br>MR.B K SARMA<br>MR H K SARMA (R-2 to 5)<br>MS G DUGAR (R-2 to 5)<br>MS K BHATTACHARYYA (R-2 to 5)<br>MS K SARMA (R-2 to 5)<br>MR. P M DEKA<br>FOR CAVEATOR |
| <b>ADMISSION</b>       |   |  |  |   |
| 3                      | <a href="#">MACApp./296/2018</a><br><b>WITH</b><br><a href="#">I.A.(Civil)/1340/2018</a><br>in MACApp./296/2018 | NATIONAL INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SMT BINAPANI DAS                          | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA   | MR. S BARUAH (R1 AND 2)   |
| 4                      | <a href="#">MACApp./915/2018</a><br><b>WITH</b><br><a href="#">I.A.(Civil)/3803/2018</a><br>in MACApp./915/2018 | NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>SMT BINAPANI DAS                                 | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA   |   |
|                        |   | THE RELIANCE GENERAL INSURANCE CO LTD<br><b>Versus</b><br>SMTI URMILA RANA and 3 ORS             | MR. R GOSWAMI<br>MR. I ALAM<br>MS. M SAIKIA  |   |
|                        |   | THE RELIANCE GENERAL INSURANCE CO LTD<br><b>Versus</b><br>SMTI URMILA RANA and 3 ORS             | MR. R GOSWAMI<br>MR. I ALAM<br>MS. M SAIKIA  |   |

|               |  |  |  |   |
|---------------|--|--|--|---|
| 5             | <a href="#">CRP/50/2021</a>  | ON THE DEATH OF GOBINDA BORO, HIS<br>LEGAL HEIR AND 3 ORS<br><b>Versus</b><br>ON THE DEATH OF HARPATI BORO         | MR. A PAUL                                       | MR. B SHARMA<br>MR. H DAS<br>MR. D K NATH   |
| 6             | <a href="#">MACApp./242/2024</a>   | SANTOSH SINGH @ AKASH SANTOSH<br>SINGH SING<br><b>Versus</b><br>ICICI LOMBARD GENERAL INS CO. LTD.<br>AND 2 ORS. E | A G CHOUDHURY                                    |   |
| 7             | <a href="#">MACApp./248/2024</a>   | THE NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>SUNITA AGARWAL AND 2 ORS.                                     | MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MS C BORAH | MR. M A I HUSSAIN (R-1)<br>N ISLAM(r-1)   |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1701/2024</a><br><b>in</b> <a href="#">MACApp./248/2024</a> | THE NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>SUNITA AGARWAL AND 2 ORS.                                     | MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MS C BORAH | MR. M A I HUSSAIN (R-1)<br>N ISLAM(r-1)   |
| 8             | <a href="#">MACApp./255/2024</a>   | THE NEW INDIA ASSURANCE CO. LTD<br><b>Versus</b><br>DHANADA CHETIA AND 7 ORS.                                      | MR. A J SAIKIA<br>MR. B KAKATI<br>MR. S. PEGU    | MR. K K BHATTA<br>MR. R GOSWAMI (R-4)<br>MR. B BARUAH (R-1)<br>MS. M SAIKIA(R-4)<br>MS. P BORTHAKUR(R-4)<br>MR U RONGPI (R-1) |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1710/2024</a><br><b>in</b> <a href="#">MACApp./255/2024</a> | THE NEW INDIA ASSURANCE CO. LTD<br><b>Versus</b><br>DHANADA CHETIA AND 7 ORS.                                      | MR. A J SAIKIA<br>MR. B KAKATI<br>MR. S. PEGU    | MR. K K BHATTA<br>MR. R GOSWAMI (R-4)<br>MR. B BARUAH (R-1)<br>MS. M SAIKIA(R-4)<br>MS. P BORTHAKUR(R-4)<br>MR U RONGPI (R-1) |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1711/2024</a><br><b>in</b> <a href="#">MACApp./255/2024</a> | THE NEW INDIA ASSURANCE CO. LTD<br><b>Versus</b><br>DHANADA CHETIA AND 7 ORS.                                      | MR. A J SAIKIA<br>MR. B KAKATI<br>MR. S. PEGU    | MR. K K BHATTA<br>MR. R GOSWAMI (R-4)<br>MR. B BARUAH (R-1)<br>MS. M SAIKIA(R-4)<br>MS. P BORTHAKUR(R-4)<br>MR U RONGPI (R-1) |
| 9             | <a href="#">MACApp./258/2024</a>   | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>PANCHAMI RABHA AND 2 ORS.                                      | MR T KALITA<br>MR. A KAKATI                      | MR. DITUL DAS<br>A ACHARJEE(r-1)  |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1714/2024</a><br><b>in</b> <a href="#">MACApp./258/2024</a> | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>PANCHAMI RABHA AND 2 ORS.                                      | MR T KALITA<br>MR. A KAKATI                      | MR. DITUL DAS<br>A ACHARJEE(r-1)  |
| 10            | <a href="#">MACApp./274/2024</a>   | FARUK AHMED AND ANR<br><b>Versus</b><br>SIHAB UDDIN AND 2 ORS  | MR. S ROY<br>MR. M H LASKAR<br>M. HOSSAIN        |   |
| 11            | <a href="#">MACApp./298/2024</a>   | M/S UNITED INDIA INSURANCE COMPANY<br>LTD.<br><b>Versus</b><br>JATINDRA PAUL @ JATIN PAUL AND ANR.<br>B            | MR. M DUTTA<br>MS S DEV<br>MS N RAI              | MR D MONDAL   |
| 12            | <a href="#">MACApp./306/2024</a>   | MD. NUR HUSSAIN<br><b>Versus</b><br>MD. ABDUL KHALEQUE AND 2 ORS   | MR H J TAMULI<br>MR H J TAMULI<br>MR D KALITA    | MR. R ALI (R1)<br>MR. R K BHATRA (r-3)<br>MD S HUSSAIN (R1)<br>MS P HUJURI (r-3)<br>MS R GANGAWAT (r-3)                       |
| <b>ORDERS</b> |  |  |  |   |
| 13            | <a href="#">MACApp./167/2013</a><br>WITH OFFICE NOTE   | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>RANI JANI and 2 ORS.   | MR.R GOSWAMI<br>MR.I ALAM                        | MR. S DAS<br>MR.I CHOUDHURY<br>MR.B DEKA  |



|    |  |   |   |  |
|----|--|---|---|--|
| 14 | <a href="#">MACApp./62/2014</a><br>WITH LCR  | BINDA RAM KALITA<br><b>Versus</b><br>DILIP KUMAR SUBBA and 2 ORS.   | MR.A C KALITA   | MR. A J SAIKIA<br>MR.R C PAUL<br>MS.S ROY<br>MR.P SUNDIR-1<br>MR.H K GOGOI<br>MR. U K DUTTA<br>MR. B KAKATI<br>MS B KASSHYAP<br>MR.D J MAHANTA |
| 15 | <a href="#">MACApp./157/2014</a><br>WITH LCR   | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>GOURANGA DEVNATH and 2 ORS.   | MR.S S SHARMA<br>MS.L SHARMA<br>MRA SHARMA                      |  |
|    | <b>WITH</b><br><a href="#">MC/1811/2014</a><br><b>in</b> MACApp./157/2014                    | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>GOURANGA DEVNATH and 2 ORS.   | MR.S S SHARMA<br>MS.L SHARMA<br>MRA SHARMA                      |  |
| 16 | <a href="#">MFA/182/2018</a>   | THE REGIONAL DIRECTOR, EMPLOYEES<br>STATE INSURANCE CORPORATION and<br>ANR,<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD. (ASSAM<br>OIL DIVISION) and ANR | MR. K K NANDI<br>MS. B SARKAR<br>MR. P MUKHERJEE                | S N SARMA (R1)<br>MR. A SARMA<br>MS. N SARMA<br>MR. M HUSSAIN (R1)<br>MR. K KALITA (R1)<br>SC, IOC   |
| 17 | <a href="#">I.A.(Civil)/2016/2019</a><br>WITH LCR<br><b>in</b> MACApp./311/2014              | NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>MRS. RUMA BORUAH AND 3 ORS.  | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                | MR. A R SIKDAR   |
|    | <b>WITH</b><br><a href="#">MACApp./311/2014</a>  | RUMA BARUAH and ANR<br><b>Versus</b><br>THE REGIONAL MANAGER NEW INDIA<br>ASSURANCE CO LTD and 3ORS,  | MR.A R SIKDAR<br>MR.M H TALUKDAR<br>MS.M DEKA<br>MR. S ALAM     | MR.R GOSWAMI(R-1)<br>MS.M SAIKIA(R-1)<br>MS.P BORTHAKUR(R-1)<br>MR. P AGARWAL (R2)   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1945/2019</a><br><b>in</b> MACApp./311/2014           | NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>MRS. RUMA BORUAH AND 4ORS  | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                | MR. A R SIKDAR   |
|    | <b>WITH</b><br><a href="#">CO/7003/2019</a><br>(Filing Number)<br><b>in</b> MACApp./311/2014 | NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>MRS. RUMA BORUAH AND 3 ORS   |   |  |
| 18 | <a href="#">I.A.(Civil)/1633/2023</a><br><b>in</b> MFA/6462/2023                             | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MD. ABDUL RAFIK ALI AND ANR.  | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA            | MR A SHARMA (r-2)  |
|    | <b>WITH</b><br><a href="#">MFA/6462/2023</a><br>(Filing Number)                              | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>ABDUL RAFIK ALI AND ANR. B  | MS. R D MOZUMDAR  |  |
| 19 | <a href="#">Tr.P.(C)./15/2024</a>  | ROSHNI SARAF @ ROSHANI SARAF<br>(KEDIA)<br><b>Versus</b><br>HEMANTA SARAF   | MR. A R SHOME<br>MR A J GHOSH                                   | MR. V K CHANDAK<br>MRS N. AGARWAL<br>CHANDAK   |
| 20 | <a href="#">Tr.P.(C)./36/2024</a><br>FIXED   | AZMIRA BEGUM<br><b>Versus</b><br>RAFIKUL ISLAM  | MR. R ALI<br>MR H A AHMED<br>DR. R HOQUE<br>MR. MUSTAFA HUSSAIN | MR. A M AHMED<br>P. GHOSH  |
| 21 | <a href="#">I.A.(Civil)/1752/2024</a><br>WITH LCR, FIXED<br><b>in</b> MACApp./112/2023       | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI SULEKHA DAS AND 2 ORS  | MS. R D MOZUMDAR  | MR. M TALUKDAR   |
|    | <b>WITH</b><br><a href="#">MACApp./112/2023</a>  | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI SULEKHA DAS AND 2 ORS (B)  | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA            |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1989/2023</a><br><b>in</b> MACApp./112/2023           | SMTI SULEKHA DAS AND ANR<br><b>Versus</b><br>THE NATIONAL INSURANCE COMPANY<br>LIMITED  | MR. A SHAKIL  | MS. R D MOZUMDAR   |

|    |  |  |   |  |
|----|--|--|---|--|
| 22 | <a href="#">I.A.(Civil)/1935/2024</a><br>in MACApp./5979/2024                | BAHAJUDDIN SK. AND 2 ORS.<br><b>Versus</b><br>GAUTAM SENGUPTA AND 5 ORS.                               | MR. M TALUKDAR<br>MR. M ISLAM   |  |
|    | <b>WITH</b><br><a href="#">MACApp./5979/2024</a><br>(Filing Number)          | BAHAJUDDIN SK AND 2 OSR<br><b>Versus</b><br>GAUTAM SENGUPTA AND 5 ORS F                                | MR. M TALUKDAR  |  |
|    |  | <b>HEARING</b>   |   |  |
| 23 | <a href="#">MACApp./66/2012</a><br>WITH LCR, FIXED                           | THE NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>DIPALI GOHAIN NANDI AND 3 ORS                      | MS.R D MOZUMDAR<br>MS.R BEGUM<br>MRSS KUMARI                                | FOR CAVEATOR<br>MR.WISE IMRAN  |
|    | <b>WITH</b><br><a href="#">MC/1135/2012</a><br>in MACApp./66/2012            | THE NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>DIPALI GOHAIN NANDI AND ORS                        | MS.R D MOZUMDAR<br>MS.R BEGUM<br>MRSS KUMARI                                | FOR CAVEATOR<br>MR.WISE IMRAN  |
| 24 | <a href="#">LA.App./3/2017</a><br>FIXED                                      | THE G.M. CON., NF RLY.<br><b>Versus</b><br>HARENDRA KUMAR and ANR.                                     | MS.M CHATTERJEE<br>MSK KALITA<br>SC, NF RLY<br>MS.U CHAKRABORTY             | MR.S K MEDHI<br>MR.A DAS<br>MR.J DAS<br>MR.S DUTTA<br>MR.S G BHATTACHARJEE   |
| 25 | <a href="#">Intest.Cas./6/2017</a><br>WITH LCR, FIXED                        | SMTI MINU DAS and 2 ORS<br><b>Versus</b><br>SMTI BULU DAS and 2 ORS                                    | MRA UPADHYAY<br>MS.K JAIN<br>MS.P UPADHYAY                                  | S ALI<br>MR. J SARMAH<br>MR. N ALAM<br>S U AHMED<br>MR. A IKBAL<br>A K SHARMA<br>MS. M NATH<br>K JAIN<br>MS S SIDDIQUA |
| 26 | <a href="#">MACApp./439/2017</a><br>WITH LCR, FIXED                          | THE ICICI LOMBARD GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SHRI JATIN BARUAH and 2 ORS | MR.A J SAIKIA<br>MR.N N BHUYAN<br>MR.U K DUTTA<br>MR.B KAKATI<br>MR.K BORAH | MR. S P CHOUDHURY<br>MR. A S DHILLON   |
| 27 | <a href="#">MACApp./657/2017</a><br>WITH LCR, FIXED                          | UNITED INDIA INSURANCE CO. LTD<br><b>Versus</b><br>DALIMON BEWA and 4 ORS                              | MS.N MODI<br>MR.S DUTTA<br>MR.C SHARMA<br>MR.SIDHANT DUTTA                  | MR. A S CHOUDHURY (R1-<br>R3)<br>MR. R ISLAM (R1-R3)   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/4276/2017</a><br>in MACApp./657/2017  | UNITED INDIA INSURANCE CO. LTD<br><b>Versus</b><br>DALIMON BEWA and 4 ORS                              | MS.N MODI<br>MR.S DUTTA<br>MR.C SHARMA<br>MR.SIDHANT DUTTA                  |  |
| 28 | <a href="#">Intest.Cas./1/2023</a><br>CAVT. NO.15462/022,<br>WITH LCR, FIXED | MD.MAJID<br><b>Versus</b><br>WAHIDA BEGUM AND ANR.   | MR. P J SAIKIA, SR. ADV<br>MR. R S MISHRA<br>MR K J SAIKIA                  | MR. P P DUTTA<br>MS P SARMA<br>FOR CAVEATOR  |
| 29 | <a href="#">MFA/13/2023</a><br>WITH LCR, FIXED                               | RELIANCE GENERAL INSURANCE CO.<br>LTD.<br><b>Versus</b><br>MUST. MONOWARA BEGUM and ANR,               | MS L SHARMA<br>MR.K K BHATTA<br>MR.K K BHATTACHARYYA<br>MR.J JOHN           | MR.M DUTTA(R-1)<br>MR.M ISLAM(R-1)   |
| 30 | <a href="#">Review.Pet./83/2023</a><br>in Arb.P./4/2014 (D/O), FIXED         | THE UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>M/S G D ENGINEERING CONSTRUCTION                     | MR. B CHAKRAVARTY   |  |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|    |                   |            |    |            |
|----|-------------------|------------|----|------------|
| 1) | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2) | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3) | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6) | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7) | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 8)  | MS P TALUKDAR   | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA     | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN    | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR   | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

| Sr.No.           | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|------------------|---|--|--|---|
| <b>ADMISSION</b> |   |  |  |   |
| 1                | <a href="#">WA/101/2024</a><br>CAVT. NO.03162/024,<br>WITH OFFICE NOTE, FIXED   | NAREN CHANDRA DEKA<br><b>Versus</b><br>KALYAN DAS AND 3 ORS.                   | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR. M R CHOUDHURY<br>MR K KASHYAB | MR. JYOTIRMOY ROY<br>MR. S SARMA (R-1)<br>MR. S SARMA (R-1)<br>MR. R HAZARIKA (R-1)<br>MR. C CHAKRAVARTY (R-1)<br>MR D DAS (R-1)<br>MR D DAS (R-1)<br>MR B P SARMAH (R-1)<br>B SAHA (R-1)<br>SC, SEC. EDU.<br>MR. JAYANTA ROY (R-1)<br>FOR CAVEATOR |
| <b>ORDERS</b>    |   |  |  |   |
| 2                | <a href="#">WP(C)/1089/2018</a><br>WITH OFFICE NOTE, FIXED  | SUJATA BANIK<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                 | MS. D GHOSH<br>MS N DEKA<br>MS A MAHANTA   | MR. B D KONWAR SR. ADV.<br>SC, AG<br>MRS J M KONWAR<br>MR. R KALITA<br>MR. R SALOI<br>MR H AGARWAL<br>MS. S NEWAR<br>MS. M K BROWN<br>ASSTT.S.G.I.  |
| 3                | <a href="#">I.A.(CrI.)/168/2024</a><br>WITH LCR - 3 (THREE) FILES,<br>FIXED<br>in CrI.A./16/2024<br><b>WITH</b><br><a href="#">CrI.A./16/2024</a> | PUNI RAM NATH @ KONIRAM NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR    | MR D K BHATTACHARYYA<br>DILME R.M. MOMIN<br>MR. A GAUTAM                           | PP, ASSAM   |
|                  |   | PUNI RAM NATH @ KONIRAM NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR    | MR D K BHATTACHARYYA<br>DILME R.M. MOMIN<br>MR. A GAUTAM                           | MR. A TALUKDAR (r-2)<br>MR. M BISWAS (r-2)<br>MR D KALITA (r-2)<br>S K DAS<br>PP, ASSAM   |
| <b>HEARING</b>   |   |  |  |   |
| 4                | <a href="#">CRL.A(J)/84/2020</a><br>4 Y 6 M 8 D :WITH LCR - 3<br>(THREE) FILES, P.B. - 2, FIXED   | PINAK SANKAR BASU<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR A KALITA, AMICUS<br>CURIAE  | PP, ASSAM   |
| 5                | <a href="#">CrI.A./211/2020</a>   | BUBUL MORAN @ TIGER ASOM<br><b>Versus</b><br>THE NATIONAL INVESTIGATION AGENCY | MR. B PRASAD<br>MR K K KALITA  |   |

|    |   |   |   |           |
|----|---|---|---|-----------|
| 6  | <b>WITH</b><br><a href="#">Crl.A./209/2020</a>  | BINANDA DAHOTIYA @ SWADESH ASOM<br>@ BINANDA DOHUTIA<br><b>Versus</b><br>THE NATIONAL INVESTIGATION AGENCY                | MR. B PRASAD<br>MR K K KALITA   | SC, NIA   |
| 7  | <a href="#">CRL.A(J)/23/2021</a><br>6 Y 1 M 2 D :WITH LCR 5(FIVE)<br>FILES, P.B. - 2  | JAGU HEMBRAM<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M DUTTA, AMICUS<br>CURIAE<br>MR. B BARUAH                         | PP, ASSAM |
| 8  | <a href="#">CRL.A(J)/35/2021</a><br>8 Y 4 M 24 D :WITH LCR - 5 (FIVE)<br>FILES, P.B. - 2                                      | RISHIRAM SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. B BARUAH  | PP, ASSAM |
| 9  | <a href="#">CRL.A(J)/32/2022</a><br>2 Y 7 M 5 D :WITH LCR - 7<br>(SEVEN) FILES, P.B. - 2 (HON'BLE<br>THE CHIEF JUSTICE ORDER) | RABIRAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. J KALITA<br>MR. N HASAN, AMICUS<br>CURIAE                         | PP, ASSAM |
| 10 | <b>WITH</b><br><a href="#">CRL.A(J)/31/2022</a><br>2 Y 7 M 5 D :  | PRAFULLA DAS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. B BHAGAWATI,<br>AMICUS CURIAE                                     | PP, ASSAM |
| 11 | <b>WITH</b><br><a href="#">CRL.A(J)/34/2022</a>   | RATUL DAS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A DHAR, AMICUS<br>CURIAE  | PP, ASSAM |
| 12 | <a href="#">Crl.A./111/2024</a><br>WITH LCR (SCANNED COPY) - 8<br>(EIGHT) FILES, FIXED  | AJOY BASUMATARY @ AJOY @ B.BUHUM<br>@ BIRKHAND BASUMATRY AND 7 ORS.<br><b>Versus</b><br>THE NATIONAL INVESTIGATION AGENCY | MR. A K BHATTACHARYYA<br>MR. R DE<br>MR D K BHATTACHARYYA<br>A GAUTAM | SC, NIA   |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate   |
|---|--|---|---|
| <b>- FOR MOTION -</b>                                     |  |   |   |
| 1 <a href="#">WP(C)/1702/2021</a>                         | ABDUL WAHAB MIAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                        | MR D SAIKIA<br>MR. P A AHMED<br>MR S U AHMED<br>MS J YESMIN                     | GA, ASSAM<br>SC, REVENUE  |
| 2 <a href="#">WP(C)/7392/2021</a><br>FIXED                | DHIREN CHANDRA KUMAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                    | MR. S C BISWAS<br>MRS S MALAKAR<br>MR. P S BISWAS<br>MS. J GHOSH<br>MR. A K DAS | GA, ASSAM<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT<br>SC, PWD                                      |
| 3 <a href="#">WP(C)/3044/2022</a><br>CAVT. NO.03422/022,  | UTTAM MAZUMDER AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                | MR. N HAQUE<br>MR. M HUSSAIN<br>MR. S R BARBHUIYA                               | SC, CO OP<br>MR. M KHAN<br>FOR CAVEATOR   |
| 4 <a href="#">WP(C)/2984/2022</a><br>CAVT. NO. 03422/022, | NILOY BHUSAN SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                    | DR. B AHMED<br>MR M J QUADIR<br>MR. K MIRA                                      | SC, CO OP<br>MR. M KHAN (FOR<br>CAVEATOR)<br>MR. J RAHMAN (FOR<br>CAVEATOR)<br>MR R ISLAM (FOR<br>CAVEATOR) |
| 5 <a href="#">WP(C)/8223/2022</a>                         | CHUDIN MARAK AND 12 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                 | MR. A R SIKDAR<br>MD A ALI<br>MR. S I TALUKDAR<br>D. HUSSAIN                    | GA, ASSAM<br>SC, REVENUE<br>SC, FOREST  |
| 6 <a href="#">WP(C)/99/2024</a>                           | SUNIT RANJAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                        | MR. D SUR<br>J U AHMED<br>MR. N K MURRY<br>MS S.DAS                             | SC, FOREST  |
| 7 <a href="#">Cont.Cas(C)/307/2024</a><br>FIXED           | SMTI MONIKHA BORAH AND ORS<br><b>Versus</b><br>SRI GYANENDRA DEV TRIPATHI IAS AND<br>ANR | P BURAGOHAIN<br>MR M BARMAN   |   |
| 8 <a href="#">WP(C)/2557/2024</a>                         | M/S A.K. GHOSH AND CO.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                 | MS. M BHATTACHARJEE<br>MS M BHARATI   | SC, GST<br>DY.S.G.I.  |

|                       |  |  |  |  |
|-----------------------|--|--|--|--|
| 9                     | <a href="#">WP(C)/2676/2024</a>          | MD. MONINOOR ISLAM<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.   | MS. M BHATTACHARJEE<br>MS M BHARATI  | SC, GST<br>DY.S.G.I.   |
| 10                    | <a href="#">WP(C)/2695/2024</a><br>FIXED | KAMAIAH ENGINEERING SERVICES<br>PRIVATE LIMITED (OPC)<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                       | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI<br>MR S K SAHA  | SC, FINANCE AND<br>TAXATION  |
| 11                    | <a href="#">WP(C)/2929/2024</a><br>FIXED | M/S TECHNOMECH SERVICES<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS   | MR. S K SINGH<br>MR. V K CHOPRA<br>MR. D SAHU<br>MR J CHOPRA                                       | SC, GST<br>DY.S.G.I.   |
| 12                    | <a href="#">WP(C)/3211/2024</a>          | DAMODAR OJHA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MR H BARUAH<br>MR P BORAH<br>MR P P PHUKAN   | GA, ASSAM<br>SC, FOREST<br>SC, REVENUE   |
| 13                    | <a href="#">WP(C)/3212/2024</a>          | DHANJYOTI TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. S A AHMED<br>MR. F A AHMED<br>C S KAMTHONG<br>MRS. A KHANAM                                    | GA, ASSAM<br>SC, GMC<br>SC, G M D A<br>SC, FOREST  |
| 14                    | <a href="#">WP(C)/3217/2024</a>          | MOTHOLA TEA ESTATE AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | R SARMAH<br>MS M KAKOTY<br>MS. G GOSWAMI   | GA, ASSAM<br>SC, REVENUE<br>SC, OIL  |
| 15                    | <a href="#">WP(C)/3222/2024</a>          | JOI KISHORE PRASAD AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MR H BARUAH<br>MR P BORAH<br>MR P P PHUKAN   | GA, ASSAM<br>SC, FOREST<br>SC, REVENUE   |
| 16                    | <a href="#">WP(C)/3225/2024</a>          | MD. AMZAD HUSSAIN KHAN AND 286<br>ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                                       | ALHAJJ I UDDIN<br>MRS. R MOMTAZ<br>MR S J SHAMIM<br>MR R HOQUE                                     | GA, ASSAM<br>DY.S.G.I.   |
| <b>- FOR ORDERS -</b> |  |  |  |  |
| 17                    | <a href="#">WP(C)/4949/2014</a>          | THE GENERAL SECRETARY, ASSAM CHAH<br>KARMACHARI SANGHA<br><b>Versus</b><br>THE MANAGEMENT OF BELSIRI TEA<br>ESTATE and 5 ORS | MR.P KALITA<br>MS.M THAKURIA<br>MR.B BHATTACHARYYA   | MR. M NATH (R-15)<br>MR.P SUNDI<br>MR. A ROY (R-15)<br>MR.A GOSWAMI<br>MR. A BHATTACHARJEE (R-15)<br>MR. U. DUTTA (R-15) |
| 18                    | <a href="#">WP(C)/5196/2022</a>          | KARTICK SAIKIA AND 2 ORS.<br><b>Versus</b><br>THE STATE OF WEST BENGAL AND 2<br>ORS.   | MR. T J MAHANTA<br>MR. A BORUA   | GA, ASSAM<br>MR B DEB (R1)<br>MR B S DEKA (R1)   |
| 19                    | <a href="#">WP(C)/5742/2022</a>          | NAGEN BAISHYA AND 11 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MR. R SARMA  | GA, ASSAM<br>SC, REVENUE   |
| 20                    | <a href="#">WP(C)/5864/2022</a>          | NIBHA PATHAK AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS   | MR. J AHMED<br>MS A HUSSAIN<br>MR Z RAHMAN<br>H G DAISY  | SC, P AND R.D.<br>GA, ASSAM  |
| 21                    | <a href="#">WP(C)/7324/2022</a>          | MD. ARIF ANSARI AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.   | MR G N SAHEWALLA<br>MD ASLAM<br>MR. P DEKA<br>MR M SAHEWALLA<br>MR H K SARMA<br>MS K BHATTACHARYYA | GA, ASSAM<br>MR. A K GUPTA (R6)<br>MR. R S MISHRA (R6)<br>SC, REVENUE  |
| 22                    | <a href="#">WP(C)/7719/2022</a>          | MUGHAL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. R ISLAM<br>MR T T MONI   | GA, ASSAM<br>MD H R AHMED (r-8)<br>MR S ISLAM (r-8)<br>SC, P H E<br>SC, REVENUE  |
| 23                    | <a href="#">WP(C)/8241/2022</a>          | NAREN NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. B J MUKHERJEE<br>MR. S BISWAS<br>MS R SAHA<br>MR. H BURAGOHAIN<br>MS D DEVI                    | GA, ASSAM<br>SC, REVENUE   |

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| 24  | <a href="#">WP(C)/567/2023</a>   | DHURBA KACHARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                     | MR. P K GOGOI<br>MR J P KACHARI  | GA, ASSAM<br>MR. P D NAIR (r-2,3)<br>MR. A CHETRY(r-2,3)<br>MR G ALAM(r-2,3)<br>MR. R DHAR (R-1)<br>MR. H ROHMAN(r-2,3)<br>MR S R A NASER(r-2,3)<br>MS S GOYAL(r-2,3) |
| 25  | <a href="#">WP(C)/6204/2023</a>  | CHOW KEHIN MANNOW AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                         | MR. B C DAS<br>MR. S CHAUHAN<br>MR. P MAZUMDER<br>MR N ALAM<br>M. BORUAH<br>R DEB                                  | GA, ASSAM<br>MR. S P ROY (R-6)<br>MR A K RAI (R-6)<br>JYOTISH DAS (R-6)<br>MS P DEY (R-6)<br>MS. V RAI (R-6)<br>SC, PNB   |
| 26  | <b>WITH</b><br><a href="#">WP(C)/7759/2016</a>                             | M/S BRAHMAPUTRA GALVO CHEM PVT.<br>LTD. and ANR.<br><b>Versus</b><br>PUNJAB NATIONAL BANK and 3 ORS. | MR.S P ROY<br>MR.K RAJBONGSHI<br>MS.A TALUKDAR<br>MRA K RAI<br>MR.T R ROY<br>MR.R P N SINGH                        | MR.A DUTTA<br>SC, PNB   |
|   | <b>WITH</b><br><a href="#">I.A.(Civil)/3832/2023</a><br>in WP(C)/7759/2016 | CHOW KEHIN MANNAW AND 3 ORS.<br><b>Versus</b><br>M/S BRAHMAPUTRA GALVO CHEM PVT.<br>LTD. and 5 ORS.  | MR. B C DAS<br>MR. S CHAUHAN<br>MR S CHAUHAN<br>MR. A R SHOME<br>MR. P MAZUMDER<br>MR N ALAM<br>M. BORUAH<br>R DEB | MR. S P ROY<br>MR.K RAJBONGSHI<br>SC, PNB<br>MR.R P N SINGH   |
| 27  | <a href="#">WP(C)/950/2024</a>   | PREMIER CRYOGENICS LIMITED AND ANR<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED AND<br>5 ORS   | MR B CHOUDHURY<br>MR. K P PATHAK<br>MR BHARGAV DAS<br>W AHMED  | MR. K N CHOUDHURY (r-1,2,3)<br>MISS. R R KAKATI (r-1,2,3)<br>MS N MAHANTA (r-1,2,3)<br>N GAUTAM (r-1,2,3)<br>DY.S.G.I.  |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b> |  |  |  |   |
| 28  | <a href="#">WP(C)/5162/2021</a>  | PARANITA BARO<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                       | MR I HAQUE   | GA, ASSAM<br>SC, REVENUE<br>SC, FINANCE   |
| 29  | <a href="#">WP(C)/1017/2022</a>  | ASHOK CHOUDHURY<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS.  | MR. D P BORAH<br>MR. A ROY   | MR. B SHARMA<br>MR. M SHARMA (R4)<br>MS. S YASMIN (R4)<br>SC, RAILWAY   |
| 30  | <a href="#">WP(C)/4154/2022</a>  | RAINBOW PAPER PRODUCTS<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                              | MR. S K AGARWAL  | SC, GST   |
| 31  | <a href="#">WP(C)/6036/2022</a>  | SAZZADUL HOQUE<br><b>Versus</b><br>UNION BANK OF INDIA AND 2 ORS.                                    | MR. P MAHANTA<br>MS. P SAHARIA   |   |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>     |  |  |  |   |
| 32  | <a href="#">WP(C)/3864/2022</a><br>PART-HEARD, FIXED                       | DHARAMPAL SATYAPAL LTD. AND ANR.<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS.                       | DR. A SARAF<br>MR P BARUAH<br>MR S J SAIKIA<br>MR. N N DUTTA<br>MR P K BORA  | SC, GST<br>MR H GUPTA<br>MR H GUPTA<br>ASSTT.S.G.I.   |
| 33  | <b>WITH</b><br><a href="#">WP(C)/5195/2022</a>                             | MANABENDRA DEB<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS.   | DR. A SARAF<br>MR P BARUAH<br>MR S J SAIKIA<br>MR. N N DUTTA<br>MR P K BORA  | SC, GST   |



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| 34 | <b>WITH</b><br><a href="#">WP(C)/5200/2022</a>                            | BHARAT GOSWAMI<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.         | DR. A SARAF<br>MR P BARUAH<br>MR S J SAIKIA<br>MR. N N DUTTA<br>MR P K BORA                                    | SC, GST  |
| 35 | <b>WITH</b><br><a href="#">WP(C)/5399/2022</a>                            | CHIRANJIB ROY CHOUDHURY<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS | DR. A SARAF<br>MR P BARUAH<br>MR S J SAIKIA<br>MR. N N DUTTA<br>MR P K BORA                                    | SC, GST  |
| 36 | <a href="#">WP(C)/1297/2017</a>   | ASHOK DAS and 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA and 7 ORS.   | MS.A DEVI<br>MR.P KALITA   | GA, ASSAM<br>C.G.C.<br>MR.K K PARASAR(R-1)<br>MS.R BORAH<br>MS. P. R. MAHANTA, SC,<br>REVENUE AND DISASTER<br>MANAGEMENT DEPT (R-8)<br>MR. A CHALIHA, SC, PWD<br>(R-3 , 6 & 7 )<br>ASSTT.S.G.I.  |
| 37 | <b>WITH</b><br><a href="#">WP(C)/1208/2017</a>                            | DIGAMBAR BAISHYA<br><b>Versus</b><br>THE UNION OF INDIA and 7 ORS.       | MS.A DEVI<br>MR.P KALITA   | GA, ASSAM<br>MRS R BORAH SC, N.H.A.I.<br>ASSTT.S.G.I.  |
| 38 | <a href="#">WP(C)/5328/2023</a><br>FIXED                                  | ATIKUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS           | MR. S CHAMARIA<br>MR A N SARMAH<br>MS P DEVI<br>MR P R SARMA<br>MR. A HUDA                                     | GA, ASSAM<br>MR. M BISWAS (R3, R4)<br>MR. A BARUAH (R3, R4)<br>MR. J P MORE (R3, R4)   |
| 39 | <a href="#">WP(C)/6133/2023</a>   | VIKASH AGARWAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS          | MR. B K DAS<br>MR S SARMAH   | MR K K MAHANTA (Sr.<br>Advocate) (r-9)<br>GA, ASSAM<br>MS N BEGUM (r-9)<br>MR S GAUTAM (r-9)<br>SC, REVENUE<br>SC, GMC<br>SC, FOREST   |
| 40 | <b>WITH</b><br><a href="#">WP(C)/118/2022</a>                             | BADAN CHANDRA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.     | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. K SINGHA<br>MR. K M MAHANTA<br>MS N BEGUM<br>MR S GAUTAM<br>M R SHARMA | MR. C S HAZARIKA, GA,<br>ASSAM (R-2,3,6)<br>GA, ASSAM<br>MR T KALITA (R-7)<br>MR. A SAIKIA (R-7)<br>MR. A S ALI (R-7)<br>MR D GOGOI, SC, FOREST<br>DEPTT. (R-5)<br>MR. B J TALUKDAR, SC,<br>REVENUE & DISASTER<br>MANAGEMENT DEPTT. (R-<br>1)<br>MR B GOGOI, SC, SOIL<br>CONSERVATION (R-4)<br>SC, REVENUE |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1777/2022</a><br>in WP(C)/118/2022 | BADAN CHANDRA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.     | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. K M MAHANTA  | MR. C S HAZARIKA, GA,<br>ASSAM (R-2,3,6)<br>GA, ASSAM<br>MR T KALITA (R-7)<br>MR D GOGOI, SC, FOREST<br>DEPTT. (R-5)<br>MR. B J TALUKDAR, SC,<br>REVENUE & DISASTER<br>MANAGEMENT DEPTT. (R-<br>1)<br>MR B GOGOI, SC, SOIL<br>CONSERVATION (R-4)<br>SC, REVENUE  |

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| 41 | <a href="#">WP(C)/6960/2023</a><br>FIXED                                       | M/S. PEPSICO INDIA HOLDINGS PVT.<br>LTD.,<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS | MRS. R BORAH<br>MR. D BORAH   | SC, GST<br>DY.S.G.I.  |
| 42 | <a href="#">WP(C)/18/2024</a><br>FIXED   | M/S A K DAS AND SONS<br><b>Versus</b><br>UNION OF INAID AND 6 ORS.                         | MR. D DAS SR. ADV<br>MR. K MOHAMMED<br>MS S SHARMA<br>MR. INDRAJIT BHUYAN | GA, ASSAM<br>MR. JYOTIRMOY ROY (r-5,6)<br>SC, NHAI<br>M ALAMGEER (r-7)<br>MR. A H M R CHOUDHURY<br>(r-7)<br>MRS S BARUAH<br>MR. P K MUNIR (r-5,6)<br>MR. C CHAKRAVARTY<br>N AHMED (r-5,6)<br>DY.S.G.I.<br>MR B P SARMAH (r-5,6)<br>B SAHA (r-5,6) |
|    | <b>WITH</b><br><a href="#">L.A.(Civil)/965/2024</a><br><b>in</b> WP(C)/18/2024 | JIO BP AND ANR<br><b>Versus</b><br>M/S A K DAS AND SONS AND 5 ORS                          | MR. JYOTIRMOY ROY<br>MR B P SARMAH  | GA, ASSAM<br>GA, ASSAM<br>SC, NHAI<br>MR. K MOHAMMED  |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I AND CRIMINAL MATTERS]**

| Sr.No.                 | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|------------------------|---|--|--|---|
| <b>TOP OF THE LIST</b> |   |  |  |   |
| 1                      | <a href="#">MACApp./28/2011</a><br>WITH LCR, FIXED                            | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>MUSTT. TARAMEI BEGUM and ANR.      | MR.S DUTTA   | MR.N D BHUYAN<br>MR.D DAS<br>MR.G KALITA                      |
|                        | <b>WITH</b><br><a href="#">MC/891/2011</a><br><b>in</b> MACApp./28/2011       | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>MUSTT. TARAMEI BEGUM and ANR.      | MR.S DUTTA   | MR.N D BHUYAN<br>MR.D DAS<br>MR.G KALITA                      |
| 2                      | <a href="#">RFA/43/2018</a><br>WITH LCR, FIXED                                | SRI BIJOY NANDI AND 3 ORS<br><b>Versus</b><br>SMTI MIRA NANDI DUTTA AND 3 ORS          | MR. A K GUPTA<br>MR. R S MISHRA<br>MR. R S MISHRA<br>MS B SARMA  | MR. B. DUTTA<br>MR. S DEKA<br>MS. J BORO<br>MR D TUMUNG       |
|                        | <b>WITH</b><br><a href="#">I.A.(Civil)/1469/2018</a><br><b>in</b> RFA/43/2018 | SRI BIJOY NANDI AND 3 ORS<br><b>Versus</b><br>SMTI MIRA NANDI DUTTA AND 3 ORS          | MR. A K GUPTA<br>MR. R S MISHRA  |   |
| <b>MOTION</b>          |   |  |  |   |
| 3                      | <a href="#">AB/1629/2024</a>  | MD. NUR HUSSAIN @ NUR HOSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. SURAJIT DAS<br>A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN                            | PP, ASSAM   |
| <b>ADMISSION</b>       |   |  |  |   |
| 4                      | <a href="#">Crl.Pet./1156/2022</a><br>FIXED                                   | BALWAN BHAMA @ BALWAN SINGH<br>BHAMA AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR R K MOUR<br>MR P DAS  | PP, ASSAM   |
|                        | <b>WITH</b><br><a href="#">Crl.Pet./112/2022</a>                              | YOU DHISTRA BHAMA<br><b>Versus</b><br>STATE OF ASSAM                                   | MR. D DAS SR. ADV<br>R SARMAH<br>MR H K NATH<br>MR. A AHMED<br>MR. S H ZAMAN<br>MR. I U CHOWDHURY<br>MR. K MOHAMMED<br>MS S SHARMA | MR. S C KEYAL (SC,CGST)<br>MR. B GOGOI (SC,SGST)<br>PP, ASSAM |

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|----------------------------|---|---|--|--|
| 6                          | <b>WITH</b><br><a href="#">Crl.Pet./316/2022</a>                                      | BALWAN BHAMA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MR. A M BORA<br>MR. M BISWAS<br>MR. S H ZAMAN<br>MS. C CHOUDHURY<br>MR. V A CHOWDHURY<br>MS M DAS<br>M S HUSSAIN | MR. D SAIKIA<br>MR. B GOGOI<br>MR A CHALIHA<br>PP, ASSAM |
| 7                          | <a href="#">RFA/44/2024</a><br>B/O  | GOPESH DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                         | MS.SHOMA DASGUPTA<br>MS SUPRIYA DASGUPTA   | SC, FOREST   |
|                            | <b>WITH</b><br><a href="#">I.A.(Civil)/1940/2024</a><br>in RFA/44/2024                | GOPESH DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                         | MS.SHOMA DASGUPTA<br>MS SUPRIYA DASGUPTA   | SC, FOREST   |
| <b><u>BAIL HEARING</u></b> |   |   |  |  |
| 8                          | <a href="#">AB/1044/2024</a><br>FIXED   | SIRAJUL ISLAM<br><b>Versus</b><br>THE STATE OF ASAM   | MR. M RAHMAN<br>MR. A RAHMAN<br>MIZANUR RAHMAN   | PP, ASSAM  |
| <b><u>ORDERS</u></b>       |   |   |  |  |
| 9                          | <a href="#">Crl.A./110/2023</a><br>WITH LCR 4 FILES, P.B.-1, FIXED                    | FAKRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD<br>MR M HUSSAIN   | PP, ASSAM  |
|                            | <b>WITH</b><br><a href="#">I.A.(Crl.)/262/2023</a><br>in Crl.A./110/2023              | FAKRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD<br>MR M HUSSAIN   | PP, ASSAM  |
| 10                         | <a href="#">I.A.(Crl.)/862/2023</a><br>in Crl.Rev.P./9300/2023                        | BABLU NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                  | MR. B K DAS<br>MR. M H LASKAR  | MR. S DUTTA (R-2)<br>PP, ASSAM                           |
|                            | <b>WITH</b><br><a href="#">Crl.Rev.P./9300/2023</a><br>(Filing Number)                | BABLU NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR (B)                               | MR. M H LASKAR   |  |
| 11                         | <a href="#">Crl.Pet./1198/2023</a><br>WITH LCR 1 FILE(SCANNED COPY)                   | MOKBUL HUSSAIN @ MOKIBUL HUSSAIN<br>AND 5 ORS<br><b>Versus</b><br>MOYNA BEGUM @ MAINA BEGUM | MR. N HAQUE<br>MR. A K AZAD<br>MR. S R BARBHUIYA   |  |
| 12                         | <a href="#">Crl.L.P./17/2024</a><br>B/O<br>in Crl.A./4393/2024                        | MANIK CH. DAS<br><b>Versus</b><br>CHANDAN KUMAR DEY   | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN       |  |
|                            | <b>WITH</b><br><a href="#">Crl.A./4393/2024</a><br>(Filing Number)                    | MANIK CH DAS<br><b>Versus</b><br>CHANDAN KUMAR DEY  | MR SARFRAZ NAWAZ   |  |
| 13                         | <a href="#">Crl.A./90/2024</a><br>WITH LCR 5 FILES, FIXED                             | MIZANUR RAHMAN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. R ALI<br>MR M Z SHAH<br>MR. MUSTAFA HUSSAIN  | PP, ASSAM  |
|                            | <b>WITH</b><br><a href="#">I.A.(Crl.)/305/2024</a><br>in Crl.A./90/2024               | MIZANUR RAHMAN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. R ALI<br>MR M Z SHAH<br>MR. MUSTAFA HUSSAIN  | PP, ASSAM  |
| 14                         | <a href="#">Crl.Pet./544/2024</a><br>B/O  | MD. ABDUL MOTIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                              | MR S RAHMAN<br>MS. S PHUKAN  | PP, ASSAM  |
| 15                         | <a href="#">I.A.(Crl.)/546/2024</a><br>CRL.PET. 334/2019(D/O)<br>in Crl.Pet./334/2019 | THE UNION OF INDIA AND ANR<br><b>Versus</b><br>REDAUL HUSSAIN KHAN,                         |  | MR B P BORAH   |

**HEARING**

|    |   |  |   |   |
|----|---|--|---|---|
| 16 | <a href="#">Crl.A./18/2012</a><br>WITH LCR 6 FILES, P.B.-1, FIXED             | KADER ALI<br><b>Versus</b><br>STATE OF ASSAM   | MR.S BHUYAN<br>MRS.B DAS<br>MS.D SAIKIA   | PP, ASSAM   |
| 17 | <a href="#">MACApp./9/2014</a><br>CAVT. NO. 759/2012<br>WITH LCR, FIXED       | NATIONAL INSURANCE CO LTD<br><b>Versus</b><br>JOHMON THANGA KIPA and 7 ORS             | MR. A SARMA<br>MS. S ROY  | MR. R P SARMAH<br>MR. M R ADHIKARI<br>MR. A K GUPTA<br>MR. R S MISHRA<br>FOR CAVEATOR<br>MS. H TERANGPI     |
| 18 | <a href="#">MACApp./80/2015</a><br>WITH LCR, FIXED                            | UNITED INDIA INSURANCE CO LTD<br><b>Versus</b><br>SMT SALO KARMAKAR and 7 ORS          | MR.R K BHATRA<br>MS.A BORA<br>MS.P HUJURI<br>MR A SAIKIA  | MR.S K TALUKDAR(R-1 to 5)<br>MR.M SAIKIA(R-1 to 5)<br>MS.H DASR-1 to 5<br>MR.D BANIA(R-1 to 5)              |
| 19 | <a href="#">Crl.Pet./854/2015</a><br>FIXED                                    | NIRMAL KANTI DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | MR.R SHARMA<br>MS.S BORA<br>MR.P BARMAN<br>MRS.P PHUKAN   | PP, ASSAM   |
| 20 | <a href="#">RFA/18/2016</a><br>WITH LCR, FIXED                                | UNION OF INDIA and 7 ORS,<br><b>Versus</b><br>INAMUL RASHID HAZARIKA                   | MR.R SARMA<br>MR. B SHARMA<br>MS.K D SARMAH<br>MS.S D SAIKIA                                    | MR.B C DAS<br>MR. U C RABHA<br>MR.A SAHAD<br>MR.D HALOI<br>MR.S A HUSSAIN                                   |
|    | <b>WITH</b><br><a href="#">I.A./171/2016</a><br><b>in</b> RFA/18/2016         | UNION OF INDIA and 7 ORS,<br><b>Versus</b><br>INAMUL RASHID HAZARIKA                   | MR.R SARMA<br>MS.K D SARMAH<br>MS.S D SAIKIA  | MR.B C DAS<br>MR.A SAHAD<br>MR.D HALOI  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2148/2016</a><br><b>in</b> RFA/18/2016 | INAMUL RASHID HAZARIKA<br><b>Versus</b><br>UNION OF INDIA and 7 ORS,                   | MR.B C DAS<br>MR.A SAHAD<br>MR.D HALOI<br>MR.S A HUSSAIN  | MS.S D SAIKIA<br>MR.R SARMA<br>MR.K D SINGH<br>SC, RAILWAY  |
| 21 | <a href="#">MFA/27/2016</a><br>WITH LCR, FIXED                                | UNION OF INDIA and ANR<br><b>Versus</b><br>M/S MANAS SALT IODISATION<br>INDUSTRIES LTD | MSB DEVI<br>MR.B SARMAH<br>MRS. UMA CHAKRABORTY<br>MS. M CHATTERJEE<br>MS. K KALITA             | MR.K P MAHESWARI<br>MR.A GOYAL<br>MS.M SHARMA   |
|    | <b>WITH</b><br><a href="#">MFA/68/2015</a><br>WITH LCR<br>CAVT. NO. 1221/2015 | UNION OF INDIA and ANR<br><b>Versus</b><br>M/S MANAS SALT IODISATION<br>INDUSTRIES LTD | MSB DEVI<br>MR.B SARMAH<br>MRS. UMA CHAKRABORTY<br>MS. M CHATTERJEE<br>MS. K KALITA             | MR.A GOYAL<br>FOR CAVEATOR  |
| 23 | <a href="#">MFA/74/2017</a><br>WITH LCR<br>CAVT. NO. 1747/2016                | UNION OF INDIA and ANR<br><b>Versus</b><br>M/S DINESH SALES CORPORATION                | MS.R BARUAH<br>MS.M CHATTERJEE<br>MSK KALITA<br>SC, NF RLY<br>MS.M ACHARYYA<br>MS.U CHAKRABORTY | MR.K P MAHESWARI<br>FOR CAVEATOR  |
| 24 | <a href="#">RFA/88/2016</a><br>FIXED  | ROBINDRA PRASAD DUTTA@ ROBIN<br>DUTTA<br><b>Versus</b><br>SRI MRINAL KANTA SARMA       | MR.M K CHOUDHURY<br>MR.A BARKATAKI<br>MS.A CHOUDHURY<br>MR.N BARUAH<br>MRP BHARDWAJ             | MS. S CHAKRAVARTY<br>MR.J DEKA<br>MR.M K SHARMA<br>M DUWARAH<br>MR. K SAIKIA<br>MR.G MISHRA<br>MR. R BHUYAN |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2892/2023</a><br><b>in</b> RFA/88/2016 | SRI MRINAL KANTA SARMA<br><b>Versus</b><br>ROBINDRA PRASAD DUTTA@ ROBIN<br>DUTTA       | MS. S CHAKRAVARTY   | MR. M K CHOUDHURY   |

|    |   |   |   |   |
|----|---|---|---|---|
| 25 | <a href="#">MACApp./385/2016</a><br>WITH LCR, FIXED                         | HDFC ERGO GENERAL INSURANCE CO. LTD<br><b>Versus</b><br>MUSSTT ANOWARA BEGUM and 2 ORS            | MR.S BHUYAN<br>MR.R GOSWAMI<br>MS.M SAIKIA<br>MS.P BORTHAKUR  | MR. S K SAHARIAH (R3)<br>MR A ISLAM (R3)<br>MR D C NATH (R3)<br>MR. M KHAN (r-1 to 2)<br>MR. C SHARMA (R3)<br>MR A K DAS (r-1 to 2)<br>MS J AKTAR (r-1 to 2)<br>MR.M A MONDAL(R3) |
|    | <b>WITH</b><br><a href="#">CO/6/2024</a><br>in MACApp./385/2016             | MUSSTT. ANOWAR BEGUM AND ANR.<br><b>Versus</b><br>HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR  |   |
| 26 | <a href="#">MACApp./53/2018</a><br>WITH LCR, FIXED                          | M/S NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>SMTI GAUTOMI RAJBHOR and ANR                 | MRS. L SHARMA<br>MD.M H RAJBARBHUIYAN<br>MR. A TALUKDAR<br>MS. L SHARMA<br>MR. K K BHATTA<br>MR. R DEV<br>MR J JOHN<br>MS. R CHETRI | MR. S CHAUHAN<br>MR. J U N M LASKAR<br>MR. A M BARBHUIYA<br>MS. K DEVI<br>MR. J ISLAM<br>MR. A A R KARIM<br>MS. R BARUAH<br>MS. K DAS<br>MR. P MAZUMDER                           |
|    | <b>WITH</b><br><a href="#">CO/17/2018</a><br>in MACApp./53/2018             | SMTI GAUTOMI RAJBHOR<br><b>Versus</b><br>M/S NEW INDIA ASSURANCE CO. LTD AND ANR                  | MR. S CHAUHAN<br>MS S K CHAUHAN<br>MR. A R SHOME<br>MR. S CHAUHAN<br>MR. P MAZUMDER   | MR. A TALUKDAR<br>MR. K K BHATTA<br>MR. R DEV<br>MS. L SARMA<br>MS. L SARMA   |
| 27 | <a href="#">MACApp./636/2018</a><br>WITH LCR, FIXED                         | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>MISS MAMITA BIBI AND 2 ORS                     | MR. S K GOSWAMI<br>MR. B K GOSWAMI  | MR. S ISLAM (R3)<br>MR. M DAS<br>MR A HAWARI (R3)   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2409/2023</a><br>in MACApp./636/2018 | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>MISS MAMITA BIBI AND 2 ORS                     | MR. S K GOSWAMI   | MR S ISLAM<br>MR. M DAS   |
| 28 | <a href="#">MACApp./775/2018</a><br>WITH LCR, FIXED                         | ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>SMT MAMI BHAGAWATI AND 5 ORS                   | MR S DUTTA<br>MS. M CHOUDHURY<br>MR. C SHARMA<br>MR. R A HAZARIKA<br>MR. SIDHANT DUTTA  | MR. S C BISWAS<br>MR. R GOSWAMI<br>MS. M SAIKIA (R4)<br>MS. P BORTHAKUR (R4)<br>MS A BORAH (R1)<br>MS. J GHOSH (R1)   |
| 29 | <a href="#">Crl.Pet./1135/2018</a><br>B/O                                   | ABDUL WAHAB<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                       | MR. M C DAS<br>MR. S P CHOUDHURY<br>MS. K SAIKIA<br>MR. A S DHILLON   | MR H R A CHOUDHURY (R2)<br>MR. A AHMED (R2)<br>MR. I U CHOWDHURY (R2)<br>PP, ASSAM  |
| 30 | <a href="#">Crl.Rev.P./436/2019</a><br>WITH LCR 5 FILES                     | INDRAJIT CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                | MR. S K JAIN<br>MR T CHHETRI  | MR S KHOUND<br>MR H K NATH<br>MS. N BORAH<br>PP, ASSAM  |
| 31 | <a href="#">MACApp./563/2019</a><br>WITH LCR, FIXED                         | GS- 182793 MR RUDRA BAHADUR GURUNG<br><b>Versus</b><br>SRI RAMESH GUPTA                           | MR. D BORAH<br>MRSR BORAH   | MR. P SUNDI   |
| 32 | <a href="#">RFA/1/2022</a><br>WITH LCR, FIXED                               | M/S SANKHA PRESS (P) LTD.<br><b>Versus</b><br>ASSAM FINANCIAL CORPORATION F                       | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY  | MR P K KALITA<br>MS. T GOSWAMI  |
| 33 | <a href="#">Review.Pet./108/2022</a><br>in RFA/123/2017 (D/O), FIXED        | NAGENDRA NATH LAHKAR<br><b>Versus</b><br>BIJULI KALITA  | MR. P K GOSWAMI<br>MR. R C SAIKIA<br>MR B P BORAH<br>MR P J DUTTA<br>MR R S RONGHANG<br>MISS. J GOGOI                               | MR H K SARMA  |
| 34 | <a href="#">MACApp./124/2022</a><br>WITH LCR, FIXED                         | THE ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>SANUWARA KHATUN AND 5 ORS.                | MR. S CHAMARIA<br>MR. M ALI<br>MR A N SARMAH<br>MR. D DAS   | MR. M AHMED<br>MD I H LASKAR<br>MD I H LASKAR   |

|    |  |   |   |  |
|----|--|---|---|--|
| 35 | <a href="#">MACApp./174/2022</a><br>WITH LCR, FIXED  | MUSTT. REHANA BEGUM AND 3 ORS.<br><b>Versus</b><br>THE REGIONAL MANAGER AND 2 ORS.                    | MR. R ALI<br>MD S HUSSAIN<br>MS N DEKA<br>MR SAURADEEP DEY<br>MS H BETALA<br>MR I CHAKMA<br>MR. S. K. CHAKMA<br>MR. L HUSSAIN<br>MR. D BARUAH | MR. B SARMA (R-3)<br>MR. K K BHATRA<br>MR. R K BHATRA<br>MR. R SARMA (R-3)<br>MR. A SAIKIA<br>MS JONA TALUKDAR (r-2)<br>MR A DEY (R-3)<br>MS M N KONYAK<br>PP, ASSAM |
| 36 | <a href="#">Crl.A./257/2022</a><br><u>1 Y 11 M 13 D</u> :WITH LCR 3 FILES<br><br><b>WITH</b><br><a href="#">I.A.(Crl.)/619/2022</a><br><b>in</b> Crl.A./257/2022 | BABUL DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR. D BARUAH  | PP, ASSAM  |
| 37 | <a href="#">Crl.Rev.P./364/2022</a><br>WITH LCR 3 FILES  | ARIJIT ASLAM @ ARJOO<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                  | MR. S K ROY<br>MD K RAHMAN  | ALHAJJ I UDDIN<br>MRS S N KHANDAKAR<br>MR. M A LASKAR<br>PP, ASSAM   |
| 38 | <a href="#">Crl.Rev.P./493/2022</a><br>WITH LCR 2 FILES, FIXED   | CHANDU MIA LASKAR<br><b>Versus</b><br>JEHIRUL HAQUE LASKAR  | MS B DEVI<br>MR A GOGOI   | MR M J QUADIR<br>MR S S ISLAM  |
| 39 | <b>WITH</b><br><a href="#">Crl.Pet./1292/2023</a>  | ZAHIRUL HAQUE LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                   | MR M J QUADIR<br>MR. A K HANNAN   | MS B DEVI (r-2)<br>MS. S BORA (r-2)<br>MR. P BORAH (r-2)<br>PP, ASSAM  |
| 40 | <a href="#">MFA/26/2023</a><br>WITH LCR, FIXED   | CHOLAMANDALAM MS GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SMTI GOLAMONI URANG AND ANR | MR. R GOSWAMI<br>MS. P BORTHAKUR  | MR A B DEY (R-1)   |
| 41 | <a href="#">Crl.A./197/2023</a><br>WITH LCR 2 FILES  | SARAT BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.  | MR J KALITA   | MR M SAHEWALLA (r-2)<br>MS. S. TODI (r-2)<br>MS T J SAHEWALLA (r-2)<br>PP, ASSAM   |
| 42 | <a href="#">I.A.(Crl.)/331/2023</a><br>WITH LCR 5 FILES, FIXED<br><b>in</b> Crl.A./140/2023<br><b>WITH</b><br><a href="#">Crl.A./140/2023</a>                    | AMIR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.  | MR S BORTHAKUR<br>MS. P BORAH   | PP, ASSAM  |
| 43 | <a href="#">Crl.Pet./768/2023</a><br>WITH LCR 1 FILE(SCANNED<br>COPY), FIXED   | AMIR ALI @ DHOLA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                      | MR S BORTHAKUR<br>MS. P BORAH   | MD. S ALOM (R-2)<br>MR. M S ALAM (R-2)<br>MR S J SHAMIM (R-2)<br>PP, ASSAM   |
|    |  | SALMA SAHIL<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR. A R BHUYAN<br>MR N Z CHOUDHURY<br>MR N A MAZARBHUIYA  | MR. M U MAHMUD (R-2,3)<br>MR S H MAHMUD (R-2,3)<br>MR S ISLAM (R-2,3)<br>MR S AFRIDI (R-2,3)<br>D J BARMAN (R-2,3)<br>PP, ASSAM                                      |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

| Sr.No.                   | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate                                 |
|--------------------------|--|--|--|---|
| <b>BAIL HEARING (BA)</b> |  |  |  |   |
| 1                        | <a href="#">Bail Appln./3939/2023</a><br>WITH SCANNED COPY OF CASE RECORD  | KAMAL MALAKAR AND ANR<br><b>Versus</b><br>N C B                                  | MR H R CHOUDHURY<br>S. TALUKDAR<br>A S PRODHANI  | SC, NCB   |
| 2                        | <a href="#">Bail Appln./1475/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED   | SAIP UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. L R MAZUMDER<br>MR. A ISLAM  | PP, ASSAM   |
| 3                        | <a href="#">Bail Appln./1579/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE   | MAHENDRA SINGH<br><b>Versus</b><br>THE UNION OF INDIA                            | MR. M HUSSAIN<br>MR. A Z AHMED   | SC, NCB   |
| <b>BAIL HEARING</b>      |  |  |  |   |
| 4                        | <a href="#">AB/817/2024</a><br>FIXED   | AJNUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR Z KAMAR<br>MR B TALUKDAR<br>MS P SAIKIA<br>MR S J CHOUDHURY                                 | PP, ASSAM   |
| 5                        | <a href="#">AB/1580/2024</a><br>FIXED  | ASIKUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. M BISWAS<br>MR. A BARUAH<br>MR. J P MORE   | PP, ASSAM   |
| 6                        | <a href="#">AB/1593/2024</a><br>FIXED  | RAJENDRA NAIK<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. S C BISWAS<br>MR. A AWAL<br>MS. K L R YANTHAN<br>MS A DAS<br>MR. A.H. MONDAL<br>MS. R DEVI | PP, ASSAM   |
| <b>ORDERS</b>            |  |  |  |   |
| 7                        | <a href="#">I.A.(CrI.)/302/2024</a><br>PART-HEARD, WITH LCR 2 FILES(SCANNED COPY), FIXED<br>in CrI.Rev.P./273/2022<br><b>WITH</b><br><a href="#">CrI.Rev.P./273/2022</a> | JAMELA KHATOON,<br><b>Versus</b><br>MD. IBRAHIM ALI AND ANR.                     |  | MR M HOQUE<br>PP, ASSAM                             |
|                          |  | MD. IBRAHIM ALI<br><b>Versus</b><br>JAMELA KHATOON AND ANR                       | MD A HUSSAIN<br>MR. M HOQUE  | MR. S HOQUE (R-1)<br>MR. M ISLAM (R-1)<br>PP, ASSAM |
| <b>HEARING</b>           |  |  |  |   |
| 8                        | <a href="#">I.A.(CrI.)/836/2023</a><br>PART-HEARD, LCR 3 FILES, P.B.-1, FIXED<br>in CrI.A./330/2023  | SUMAN SHARMA @ CHUMAN KR. SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. S R GOGOI<br>MR. T DEURI<br>MS B DUTTA<br>C. SARMAH  | PP, ASSAM   |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

| <b>Sr.No.</b>          | <b>Case Number</b>   | <b>Main Parties</b>  | <b>Petitioner Advocate</b>  | <b>Respondent Advocate</b>              |
|------------------------|--|--|---|---|
| <b>TOP OF THE LIST</b> |  |  |   |   |
| 1                      | <a href="#">Arb.A./6/2010</a><br>WITH LCR, FIXED   | M/S RANJUL BARUAH<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD.and 2<br>ORS  | MR.G N SAHEWALLA<br>MR.J KOTOKY<br>MD.ASLAM   | MR. N DEKA(R 1 and 2)                   |
| <b>MOTION</b>          |  |  |   |   |
| 2                      | <a href="#">CRP/196/2023</a>   | KANAN BALA PAUL<br><b>Versus</b><br>ANJAN KUMAR PAUL HIS LEGAL HEIRS<br>ANJANA PAUL AND 2 ORS                          | MR. R P SARMAH<br>MR. D DOLEY   |   |
| 3                      | <a href="#">CRP(IO)/255/2023</a><br>CAVT. NO.06742/023,  | M/S MARBLE CENTER AND ANR<br><b>Versus</b><br>M/S SHREENIWAS BASUDEO AND 2 ORS   | MR. A K PURKAYASTHA<br>MR. S K SINGH<br>MR. V K CHOPRA<br>MR J CHOPRA<br>MS. B BORO | MR. N ALAM<br>MR K JAIN<br>FOR CAVEATOR |
| 4                      | <a href="#">CRP(IO)/363/2023</a>   | THE ASSAM STATE TRANSPORT<br>CORPORATION (ASTC) AND 2 ORS<br><b>Versus</b><br>GHOSH BROTHERS MOTORS PRIVATE<br>LIMITED | MR. D SAIKIA<br>MR. R BORPUJARI   |   |
| 5                      | <a href="#">CRP(IO)/120/2024</a><br>FIXED  | HOTEL CHHUNGTE INTERNATIONAL AND<br>ANR<br><b>Versus</b><br>STATE BANK OF INDIA AND 3 ORS                              | MR S BORTHAKUR<br>MR. V RAJKHOWA<br>MR S DAS<br>MR A.J.SARMA                        |   |
| 6                      | <a href="#">CRP(IO)/208/2024</a>   | OM PRAKASH SAHU<br><b>Versus</b><br>SMTI. INDU SAHU  | L K BORAH<br>MR. B.J. BRAHMA  |   |
|                        | <b>WITH</b><br><a href="#">I.A.(Civil)/1934/2024</a><br><b>in</b> <a href="#">CRP(IO)/208/2024</a> | OM PRAKASH SAHU<br><b>Versus</b><br>SMTI. INDU SAHU  | L K BORAH<br>MR. B.J. BRAHMA  |   |
| 7                      | <a href="#">CRP(IO)/209/2024</a>   | MAHAMAYA DAS AND 4 ORS<br><b>Versus</b><br>MADHUBALA DAS   | MR. A R SIKDAR<br>MR. M H TALUKDAR  |   |
| 8                      | <a href="#">CRP(IO)/211/2024</a>   | BINTI DOLEY @ BANTI DOLEY<br><b>Versus</b><br>SFS SOCIETY, NANGALBIBRA   | DR P C MAZUMDAR<br>MR T MAZUMDAR<br>MR R KASHYAP                                    |   |

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| 9   | <a href="#">CRP(IO)/212/2024</a>  | SHREE PRAKASH SINGH<br><b>Versus</b><br>TRISHIT DHAR  | MR. S D PURKAYASTHA<br>MS S.S.BORA  |  |
| <b>FOR HEARING U/O XLI RULE II C.P.C.</b> |   |   |   |  |
| 10  | <a href="#">RSA/185/2022</a>  | MD. ABU TAHER<br><b>Versus</b><br>ON THE DEATH OF UAZ UDDIN,<br>REPRESENTED BY LEGAL HEIRS MD.<br>HASAN ALI AND 21 ORS.           | MR. B C CHOUDHURY<br>MR. P K ROYCHOUDHURY<br>MR. N G KUNDU  |  |
| 11  | <a href="#">RSA/212/2023</a>  | M/S BARPETA AGRO INFRA<br><b>Versus</b><br>BULU KUMAR ROY AND ORS   | MR. L TALUKDAR<br>MS K. KALITA<br>MR H TALUKDAR<br>MR J RAJBONGSHI<br>MS. N TALUKDAR<br>MR. A Z CHOUDHURY |  |
|   | <b>WITH</b><br><a href="#">I.A.(Civil)/3549/2023</a><br>in RSA/212/2023 | M/S BARPETA AGRO INFRA<br><b>Versus</b><br>BULU KUMAR ROY AND ANR.  | MR. L TALUKDAR<br>MS K. KALITA<br>MR H TALUKDAR<br>MR J RAJBONGSHI<br>MR. A Z CHOUDHURY<br>MS. N TALUKDAR |  |
| <b>ORDERS</b>                             |   |   |   |  |
| 12  | <a href="#">CRP(IO)/188/2023</a><br>PART-HEARD, FIXED                   | THE UNITED INDIA INSURANCE CO LTD.<br><b>Versus</b><br>ARATI RABHA  | MR. S SAHU<br>MR A N DAS  |  |
| 13  | <a href="#">RSA/224/2012</a><br>WITH LCR                                | ON THE DEATH OF BIREDBRA CH GHOSH<br>(APPELLANT NO. 1) HIS LEGAL HEIRS and<br>ORS<br><b>Versus</b><br>KASHIRAM AGARWALA and 3 ORS | MR.A T SARKAR<br>MR.M I HUSSAIN<br>MR.S HAQUE<br>MR.H R CHOUDHURY   | MR G N SAHEWALLA<br>MR.R DAS<br>MD ASLAM<br>MS. S. TODI<br>MS T J SAHEWALLA<br>MS K BHATTACHARYYA  |
| 14  | <a href="#">RSA/112/2019</a><br>WITH LCR                                | SRI RAJIB ALI<br><b>Versus</b><br>TARJEN ALI AND 2 ORS.   | MR. A TALUKDAR<br>MR. SHEELADITYA   | MR. SURAJIT DAS(R-1 TO 3)<br>A W AMAN(R-1 TO 3)<br>MS SURAYA RAHMAN(R-1 TO 3)<br>MR SARFRAZ NAWAZ (R-1 TO 3)<br>MR S A BARBHUYAN(R-1 TO 3) |
|   | <b>WITH</b><br><a href="#">I.A.(Civil)/1910/2019</a><br>in RSA/112/2019 | SRI RAJIB ALI<br><b>Versus</b><br>TARJEN ALI AND 2 ORS  | MR. A TALUKDAR<br>MR. SHEELADITYA   |  |
| 15  | <a href="#">I.A.(Civil)/3156/2022</a><br>in CRP/10508/2022              | RATANLAL AGARWALLA AND ANR.<br><b>Versus</b><br>SASHI DEVI JALAN  | MR. S SHARMA<br>MS G M THAKUR   | MR. S CHAUHAN<br>MR. A R SHOME<br>MR. P MAZUMDER<br>N ALAM<br>M. BORUAH  |
|   | <b>WITH</b><br><a href="#">CRP/10508/2022</a><br>(Filing Number)        | RATANLAL AGARWALLA AND ANR.<br><b>Versus</b><br>SASHI DEVI JALAN B  | MS G M THAKUR   |  |
| 16  | <a href="#">I.A.(Civil)/536/2023</a><br>in CRP/471/2015                 | M/S MEGHRAJ MOTILAL AND CO.<br><b>Versus</b><br>ON THE DEATH OF AFTABUDDIN AHMED<br>BARUA @ SAFARUDDIN AHMED BARUA                | MR. A DHAR<br>MD F FARIDI   | MR. D SAIKIA (R-1)<br>MR. B GOGOI (R-1)<br>MR P NAYAK (R-1)<br>MR A CHALIHA (R-1)  |
|   | <b>WITH</b><br><a href="#">CRP/471/2015</a>                             | M/S MEGHRAJ MOTILAL AND CO.<br><b>Versus</b><br>SRI AFTABUDDIN AHMED BARUA @<br>SAFARUDDIN AHMED BARUAH                           | MR.S K JAIN<br>MR. R K BORAH<br>MR.D SARMA<br>MR. A DHAR<br>MD F FARIDI<br>MR.T C KHETRI                  | MR.D SAIKIA<br>MR.A DEKA   |

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|----|--|--|---|--|
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/537/2023</a><br/> in CRP/471/2015</p>      | <p>M/S MEGHRAJ MOTILAL AND CO.<br/> <b>Versus</b><br/> ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA</p>             | <p>MR. A DHAR<br/> MD F FARIDI</p>  |  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/538/2023</a><br/> in CRP/471/2015</p>      | <p>M/S MEGHRAJ MOTILAL AND CO.<br/> <b>Versus</b><br/> ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA</p>             | <p>MR. A DHAR<br/> MD F FARIDI</p>  |  |
| 17 | <p><a href="#">I.A.(Civil)/1071/2023</a><br/> WITH LCR, B/O<br/> in RSA/76/2015</p>    | <p>ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIR BABAN THAKUR<br/> <b>Versus</b><br/> SRI RAMESWAR THAKUR and 2 ORS</p>               | <p>MR G N SAHEWALLA<br/> MD ASLAM<br/> MS. S. TODI<br/> MR H K SARMA<br/> MS K BHATTACHARYYA</p>  | <p>MR. A BHATTACHARJEE</p>   |
|    | <p><b>WITH</b><br/> <a href="#">RSA/76/2015</a></p>                                    | <p>ON THE DEATH OF SOLE APPELANT (SRI RAMDAYAL THAKUR) , HIS LEGAL HEIRS<br/> <b>Versus</b><br/> SRI RAMESWAR THAKUR and 2 ORS</p>     | <p>MR.G N SAHEWALLA<br/> MS.B SARMA<br/> MS.J HUDA<br/> MS.P BURAGOHAIN<br/> MS.S SULTANA<br/> MR.P DEKA<br/> MR.A CHETIA<br/> MD.ASLAM</p> | <p>MR.S S DEY(R-1 to 3)<br/> MR.M NATH(R-1 to 3)<br/> MR.A BHATTACHARJEE(R-1 to 3)<br/> MSN KALITA(R-1 to 3)</p> |
|    | <p><b>WITH</b><br/> <a href="#">I.A./794/2015</a><br/> in RSA/76/2015</p>              | <p>SRI RAMDAYAL THAKUR<br/> <b>Versus</b><br/> SRI RAMESWAR THAKUR and 2 ORS</p>   | <p>MR.H RAHMAN<br/> MS.J HUDA<br/> MS.P BURAGOHAIN<br/> MS.S SULTANA<br/> MS.B SHARMA</p>   | <p>MR.S S DEY<br/> MR.A BHATTACHARJEE</p>  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/4314/2017</a><br/> in RSA/76/2015</p>      | <p>SRI RAMDAYAL THAKUR<br/> <b>Versus</b><br/> SRI RAMESWAR THAKUR and 2 ORS</p>   | <p>MR.G N SAHEWALLA<br/> MS.B SARMA<br/> MR.P DEKA<br/> MR.A CHETIA<br/> MD.ASLAM</p>   | <p>MR.S S DEY<br/> MR.M NATH<br/> MR.A BHATTACHARJEE<br/> MSN KALITA</p>   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/1072/2023</a><br/> in RSA/76/2015</p>      | <p>ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIRS BABAN THAKUR<br/> <b>Versus</b><br/> SRI RAMESWAR THAKUR and 2 ORS</p>              | <p>MR G N SAHEWALLA<br/> MD ASLAM<br/> MS. S. TODI<br/> MR H K SARMA<br/> MS K BHATTACHARYYA</p>  | <p>MR. A BHATTACHARJEE</p>   |
| 18 | <p><a href="#">I.A.(Civil)/2328/2023</a><br/> in RSA/9283/2023</p>                     | <p>MD LIYAKAT ALI<br/> <b>Versus</b><br/> MD. MARTUJA ALI</p>  | <p>MR. I CHOUDHURY<br/> R L CHUTIA<br/> MS N GUPTA<br/> MS K BORAH</p>  | <p>MR. M K HUSSAIN<br/> MRS. S Y AHMED<br/> MR K U AHMED<br/> MS. F H AHMED<br/> MR. M ALOM<br/> MD A RAHMAN</p> |
|    | <p><b>WITH</b><br/> <a href="#">RSA/9283/2023</a><br/> (Filing Number)</p>             | <p>LIYAKAT ALI<br/> <b>Versus</b><br/> MARTUJA ALI B<br/> ISMAIL HUSSAIN @ PUTU and 2 ORS</p>  | <p>MR. I CHOUDHURY</p>  |  |
| 19 | <p><a href="#">I.A.(Civil)/3393/2023</a><br/> WITH LCR, FIXED<br/> in RSA/322/2017</p> | <p><b>Versus</b><br/> ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.</p>                                      |   |  |
|    | <p><b>WITH</b><br/> <a href="#">RSA/322/2017</a></p>                                   | <p>ISMAIL HUSSAIN @ PUTU and 2 ORS<br/> <b>Versus</b><br/> MONOWAR HUSSAIN</p>   | <p>MS.R CHOUDHURY<br/> MS.P SARMAH<br/> MS.A BEGUM</p>  | <p>MS. N RAI<br/> MR A K RAI<br/> MR. T R ROY</p>  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2023/2022</a><br/> in RSA/322/2017</p>     | <p>ISMAIL HUSSAIN @ PUTU and 2 ORS<br/> <b>Versus</b><br/> ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.</p> | <p>MS F N ZAMAN</p>   | <p>MR A K RAI</p>  |

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|----|--|---|--|--|
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2024/2022</a><br/> in RSA/322/2017</p> | <p>ISMAIL HUSSAIN @ PUTU and 2 ORS<br/> <b>Versus</b><br/> ON THE DEATH OF MOMOWAR HUSSAON<br/> THE DEATH OF MOMOWAR HUSSAIN, HIS<br/> LEGAL HEIRS MAHNAJ MONOWAR AND<br/> AN</p> | <p>MS F N ZAMAN</p>  |  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3388/2023</a><br/> in RSA/322/2017</p> | <p>ISMAIL HUSSAIN @ PUTU and 2 ORS<br/> <b>Versus</b><br/> ON THE DEATH OF MONOWAR HUSSAIN<br/> HIS LEGAL HEIRS MAHNAJ MONOWAR<br/> AND ANR.</p>                                  |  | <p>MR. A K RAY</p>   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3390/2023</a><br/> in RSA/322/2017</p> | <p>ISMAIL HUSSAIN @ PUTU and 2 ORS<br/> <b>Versus</b><br/> ON THE DEATH OF MONOWAR HUSSAIN<br/> HIS LEGAL HEIRS MAHNAJ MONOWAR<br/> AND ANR.</p>                                  |  | <p>MR. A K RAY</p>   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3392/2023</a><br/> in RSA/322/2017</p> | <p>ISMAIL HUSSAIN @ PUTU and 2 ORS<br/> <b>Versus</b><br/> ON THE DEATH OF MONOWAR HUSSAIN<br/> HIS LEGAL HEIRS MAHNAJ MONOWAR<br/> AND ANR.</p>                                  |  |  |
| 20 | <p><a href="#">Review.Pet./100/2024</a><br/> in CRP/177/2023 (D/O)</p>             | <p>PRAN GOPAL DAS AND ORS.<br/> <b>Versus</b><br/> SHYAM SUNDAR DAS</p>   | <p>MS F N ZAMAN<br/> MS. B. HAZARIKA<br/> MR. R. AHMED</p>   |  |
| 21 | <p><a href="#">CRP(IO)/103/2024</a><br/> WITH LCR</p>                              | <p>MD. MOTIUR RAHMAN<br/> <b>Versus</b><br/> ON THE DEATH OF ALAL UDDIN, HIS<br/> LEGAL HEIRS SAJUDDIN AND 7 ORS.</p>   | <p>MR. A K PURKAYASTHA<br/> MR. J AHMED<br/> MR. S SHARMA<br/> MS A HUSSAIN<br/> R BEGUM</p>   | <p>MR. SURAJIT DAS<br/> MR. P P DAS</p>  |
| 22 | <p><a href="#">I.A.(Civil)/969/2024</a><br/> WITH LCR<br/> in RSA/6/2015</p>       | <p>SRI OM PRAKASH KHOKOLIA and ORS<br/> <b>Versus</b><br/> MD RAIFUDDIN AHMED @ RICKBABA and<br/> ORS</p>   | <p>MR. D MOZUMDER<br/> MR. S BISWAS<br/> MS D DEVI</p>   | <p>MR. P GOHAIN</p>  |
|    | <p><b>WITH</b><br/> <a href="#">RSA/6/2015</a><br/> CAVT. NO. 1021/2014</p>        | <p>SRI OM PRAKASH KHOKOLIAand 2 ORS<br/> <b>Versus</b><br/> MD RAIFUDDIN AHMED @ RICKBABA and<br/> 3 ORS</p>  | <p>MR D MAZUMDER (P-1,3)<br/> MR.G N SAHEWALLA<br/> MR.R SARMA<br/> MR. N ALAM<br/> MS.B SARMA<br/> MR.S U AHMED<br/> MR. B BARMAN (P-1,3)<br/> MRS.S S BAWARI<br/> MR.A CHETIA<br/> MR. S BISWAS<br/> MR B K BARMAN (P-1,3)<br/> MR.P K DUTTA<br/> MD.ASLAM</p> | <p>MS.D BORGHAIN(R-2)<br/> MR.P GOHAIN(R-2)<br/> MR.A IKBAL<br/> MR.S ALI<br/> MR.M ALAM<br/> FOR CAVEATOR<br/> MS.M BHUYAN(R-2)</p> |
|    | <p><b>WITH</b><br/> <a href="#">MC/89/2015</a><br/> in RSA/6/2015</p>              | <p>SRI OM PRAKASH KHAKOLIAand 2 ORS<br/> <b>Versus</b><br/> MD RAIFUDDIN AHMED @ RICKBABA and<br/> 3 ORS</p>  | <p>MR.G N SAHEWALLA<br/> MR.R SARMA<br/> MR. N ALAM<br/> MS.B SARMA<br/> MR.S U AHMED<br/> MRS.S S BAWARI<br/> MR.A CHETIA<br/> MD.ASLAM<br/> MR.P K DUTTA</p>   | <p>MR.A IKBAL<br/> MR.S ALI<br/> MR.M ALAM<br/> FOR CAVEATOR</p>   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/971/2024</a><br/> in RSA/6/2015</p>    | <p>SRI OM PRAKASH KHOKOLIA and ORS<br/> <b>Versus</b><br/> MD RAIFUDDIN AHMED @ RICKBABA and<br/> ORS G</p>   | <p>MR. D MOZUMDER<br/> MR. S BISWAS<br/> MS D DEVI</p>   | <p>MR. P GOHAIN</p>  |

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|                     | <b>WITH</b><br><a href="#">I.A.(Civil)/972/2024</a><br>in RSA/6/2015  | SRI OM PRAKASH KHOKOLIA and ORS<br><b>Versus</b><br>MD RAIFUDDIN AHMED @ RICKBABA and ORS   | MR. D MOZUMDER<br>MR. S BISWAS<br>MS D DEVI   | MR. P GOHAIN  |
| 23                  | <a href="#">I.A.(Civil)/1485/2024</a><br>WITH LCR<br>in RSA/115/2022<br><b>WITH</b><br><a href="#">RSA/115/2022</a> | MOHAN BALA DEKA AND 5 ORS.<br><b>Versus</b><br>UDAY DEKA AND 8 ORS.   | MR A SHARMA   | MR. M K SHARMA  |
| 24                  | <a href="#">I.A.(Civil)/1622/2024</a><br>WITH LCR<br>in RSA/226/2019<br><b>WITH</b><br><a href="#">RSA/226/2019</a> | UDAY DEKA AND 8 ORS.<br><b>Versus</b><br>MOHAN BALA DEKA AND 5 ORS.<br>FAZIA BEWA AND 9 ORS.<br><b>Versus</b><br>SAFIAR RAHMAN  | MR. M K SARMA<br>MS. S S SAIKIA<br>MS. R CHOUDHURY  | MR A SHARMA (r-1 to 6)<br>MR. R K JAIN<br>TULIKA BORAH  |
| 25                  | <a href="#">I.A.(Civil)/1641/2024</a><br>WITH LCR<br>in RSA/161/2016<br><b>WITH</b><br><a href="#">RSA/161/2016</a> | FAZIA BEWA AND 9 ORS.<br><b>Versus</b><br>SAFIAR RAHMAN<br>MD MUKIBAR RAHMAN<br><b>Versus</b><br>MD ABDUL MATIN and ORS<br>MD MUKIBAR RAHMAN<br><b>Versus</b><br>MD ABDUL MATIN and 2 ORS | MS. R CHOUDHURY<br>MS. S S ZIA<br>MR D. CHAKRABORTY<br>MS F BEGUM<br>MR.J I BORBHUIYA<br>MR.L MOHAN<br>MR.S ROY<br>MS.F BEGUM | MR. R K JAIN<br>TULIKA BORAH<br>MR B SARMA<br>MR G N SAHEWALLA (R1)<br>MR.MD ASLAM(R-1)<br>MS.B SARMAR-1<br>MR.P DEKA(R-2-3)<br>MS.D SWAMI(R-2-3)<br>MS. S. TODI (R1)<br>MR.R JAIN(R-1) |
| <b>HEARING</b>      |   |   |   |   |
| 26                  | <a href="#">RSA/195/2012</a><br>WITH LCR, FIXED   | ABDUL RAHMAN and 5 ORS<br><b>Versus</b><br>KHALIHAI MENA CHUBA MAJID<br>COMMITTEE and 3 ORS   | MR.T ISLAM<br>MS.P AHMED<br>MS.S BEGUM  | MS.L N CHOUDHURY<br>MR.N HAQUE<br>MD.M H CHOUDHURY<br>MR.S CHOUDHURY<br>MS.M DEORI<br>MS.M DUWARAH  |
| 27                  | <a href="#">RSA/240/2014</a><br>WITH LCR, FIXED   | PADMESWAR BARUAH and 5 ORS.<br><b>Versus</b><br>NANDA RAM GOGOI   | MR.M B U AHMED<br>MR.B BARUAH   | MR.D C K HAZARIKA<br>MR. B K DAS<br>MS.J KALITA<br>MR H P GUWALA<br>MS.P DEVI   |
| 28                  | <a href="#">RSA/150/2018</a><br>WITH LCR, FIXED   | MD SAMSUL HAQUE LASKAR and 6 ORS<br><b>Versus</b><br>MD MOTIUR RAHMAN LASKAR  | MR. N DHAR<br>MR . B MALAKAR<br>MS. K BARUAH<br>MR. T U LASKAR<br>MS. S DASGUPTA  | MR J I BARBHUIYA<br>MR. L MOHAN<br>MS F BEGUM<br>MR. K H CHOUDHURY<br>FOR CAVEATOR  |
| 29                  | <a href="#">Review.Pet./177/2019</a><br>in RSA/122/2008 (D/O), FIXED  | ON THE DEATH OF NARENDRA PRASAD<br>SINGH, HIS LEGAL HEIRS SMTI PROVA<br>DEVI AND 3 ORS<br><b>Versus</b><br>SRI RAM KRISHNA SINGH  | MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN<br>MR A M MONDAL   | MR. D K SHARMA  |
| 30                  | <a href="#">RSA/246/2019</a><br>WITH LCR, FIXED   | SRI HARAMOHAN NATH AND 4 ORS.<br><b>Versus</b><br>MD. KHAIRUL ZAMAN AND 10 ORS  | MS P BARUAH<br>MR. D C C PHUKAN   | MR. A K PURKAYASTHA<br>MR. S K DAS  |
| 31                  | <a href="#">Mat.App./16/2022</a><br>WITH LCR, FIXED   | XXXXXXX<br><b>Versus</b><br>XXXXXXX   | MR. B C DAS<br>MR. S H RAHMAN<br>MS. I DAS  | MR. M J BARUAH<br>MS B MAJUMDER<br>MS M NEOG  |
| <b>STAY MATTERS</b> |   |   |   |   |
| 32                  | <a href="#">CRP(IO)/342/2023</a>  | SURESH KUMAR SHARMA<br><b>Versus</b><br>JOGINDER SINGH AND ANR  | MR. D MOZUMDER<br>MR. P BORAH<br>MS D DEVI  | MR. D NANDI (R-1 AND 2)<br>MS P SARMAH (R-1 AND 2)  |
| 33                  | <b>WITH</b><br><a href="#">CRP(IO)/102/2023</a>   | SURESH KUMAR SHARMA<br><b>Versus</b><br>JOGINDER SINGH AND ANR.   | MR. D MOZUMDER<br>MR. P BORAH<br>MR. S BISWAS<br>MS D DEVI  | MR. D NANDI (R-1 AND 2)<br>MS P SARMAH(R-1 AND 2)   |

34 [CRP\(IO\)/32/2024](#)

ANARA KHATUN AND 4 ORS

**Versus**

BAJLUR RAHMAN AND 5 ORS

MS. R CHOUDHURY

MS F N ZAMAN

MS. B. HAZARIKA

MR. N HAQUE

MR. A K AZAD

MR. S R BARBHUIYA

MR M HUSSAIN

35 [CRP\(IO\)/98/2024](#)

JIAD ALI @ JIYAD ALI RAHMAN

**Versus**

ABDUL HAMID SK

MD. I HUSSAIN

H M S ELAHI

MR P K DAS (R-1)

MR. M BARUAH (R-1)

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-II]**

| <b>Sr.No.</b> | <b>Case Number</b>                                  | <b>Main Parties</b>  | <b>Petitioner Advocate</b>  | <b>Respondent Advocate</b>   |
|---------------|---|--|---|--|
| <b>MOTION</b> |   |  |   |  |
| 1             | <a href="#">WP(C)/1714/2024</a>                     | MD. NABAB ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                   | MR. A K BHUYAN<br>MS. B BHUYAN<br>MS B BORA<br>MR J DAS<br>MS M.CHAKRABORTY | SC, CO OP<br>GA, ASSAM<br>SC, FINANCE  |
| 2             | <b>WITH</b><br><a href="#">Cont.Cas(C)/415/2018</a> | TULOSHI DHAR SARMA AND 38 ORS.<br><b>Versus</b><br>ANANDA BHUSAN DAS AND 10 ORS. | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MR. B KONWAR              | DR. B U AHMED (R4, R5)<br>MR. S K TALUKDAR<br>MR. S K TALUKDAR<br>MR K UDDIN (R4, R5)<br>MR G ALAM (R1, R2)<br>MR. A K AZAD (R4, R5)<br>MR A U AHMED (R2)<br>MR. H ROHMAN (R1, R2)<br>MS. H SARMA (R2)   |
| 3             | <b>WITH</b><br><a href="#">Cont.Cas(C)/432/2018</a> | INDRAJIT KALITA AND 11 ORS.<br><b>Versus</b><br>ANANDA BHUSAN DAS AND 9 ORS.     | MR. M BHAGABATI<br>MS G BORA<br>MS B TALUKDAR<br>MR. B KONWAR               | DR. B U AHMED (R4)<br>MS. N MODI (R3)<br>MR SISHIR DUTTA (R3)<br>MS. M CHOUDHURY (R3)<br>MR. S K TALUKDAR<br>MR. S K TALUKDAR<br>MR K UDDIN (R4)<br>MR G ALAM (R1, R2)<br>MR. A K AZAD (R4)<br>MR A U AHMED<br>MR. H ROHMAN (R1, R2)<br>MS. H SARMA<br>MR. R A HAZARIKA (R3)<br>MR. SIDHANT DUTTA (R3) |

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| 4  | <b>WITH</b><br><a href="#">Cont.Cas(C)/463/2018</a>   | HASEN ALI SHEIKH AND 3 ORS.<br><b>Versus</b><br>ANANDA BHUSAN DAS AND 9 ORS.  | MR D K BORDOLOI<br>MS. J PAUL<br>MS S BHOWMICK  | MR S DUTTA (R3)<br>MS. N MODI (R3)<br>MR. S K TALUKDAR<br>MR. S K TALUKDAR<br>MR. P D NAIR (R1, R2)<br>MR K UDDIN (R4)<br>MR G ALAM (R1, R2)<br>MR. A K AZAD (R4)<br>MR. H ROHMAN (R1, R2)<br>MR. S DUTTA (R3)<br>MR. D NAG (R1, R2)<br>MR. R A HAZARIKA (R3)     |
| 5  | <b>WITH</b><br><a href="#">Cont.Cas(C)/468/2018</a>   | DWIPEN GOSWAMI AND 116 ORS.<br><b>Versus</b><br>MADAN CHANDRA DEKA AND 4 ORS.   | MR D K MISHRA<br>MR. B PRASAD<br>MS. D MUSAHARY<br>MS D RAJKHOWA<br>MR. P J BORA  | DR. B U AHMED (R1, R2)<br>MR. S K TALUKDAR (r-6,7)<br>MR. S K TALUKDAR (r-6,7)<br>MR. P D NAIR (R4, R5)<br>MR K UDDIN (R1, R2)<br>MR G ALAM (R4, R5)<br>MR. A K AZAD (R1, R2)<br>MR A U AHMED (R5)<br>MR. H ROHMAN (R4, R5)<br>MS. H SARMA (R5)<br>MR. D NAG (R4) |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/3588/2022</a><br>in <a href="#">Cont.Cas(C)/468/2018</a> | DWIPEN GOSWAMI AND 116 ORS.<br><b>Versus</b><br>MADAN CHANDRA DEKA AND 7 ORS.   | MR D K MISHRA<br>MR. B PRASAD   | MR. S K TALUKDAR (r-6,7)<br>MR. A U AHMED   |
| 6  | <b>WITH</b><br><a href="#">WP(C)/404/2020</a>   | THE ASSAM STATE CO-OPERATIVE<br>AGRICULTURE AND RURAL<br>DEVELOPMENT BANK EMPLOYEES UNION<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. U K NAIR<br>MR. B CHOUDHURY   | SC, CO OP<br>GA, ASSAM<br>MS. D S NEOG, SC CO<br>OPERATION DEPTT(R-3,4)<br>MR A U AHMED<br>MR A U AHMED<br>MS. H SARMA<br>MS. H SARMA<br>SC, FINANCE  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/703/2024</a><br>in <a href="#">WP(C)/404/2020</a>        | KABUL BORAH AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. S BISWAS  | SC, CO OP<br>MS. D S NEOG, SC CO<br>OPERATION DEPTT<br>MR. B CHOUDHURY<br>SC, FINANCE   |
| 7  | <b>WITH</b><br><a href="#">WP(C)/1086/2020</a>  | HARENDRA NATH BORA AND 84 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. B CHOUDHURY   | SC, CO OP<br>GA, ASSAM<br>MR A U AHMED<br>MS. H SARMA<br>SC, FINANCE  |
| 8  | <b>WITH</b><br><a href="#">WP(C)/3189/2020</a>  | THE ASSAM STATE CO-OPERATIVE<br>AGRICULTURE AND RURAL<br>DEVELOPMENT BANK EMPLOYEES UNION<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS. | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MR. K PUJARI  | GA, ASSAM<br>SC, FINANCE  |
| 9  | <b>WITH</b><br><a href="#">Cont.Cas(C)/221/2023</a>   | PHULENDRA NARAYAN KONWAR AND<br>ANR<br><b>Versus</b><br>ANANDA BHUSAN DAS AND AND 4 ORS.<br>(E)   | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR  |   |
| 10 | <b>WITH</b><br><a href="#">Cont.Cas(C)/323/2023</a>   | MD. ABUL HUSSAIN<br><b>Versus</b><br>B.K. AGARWAL   | MD. M H CHOUDHURY<br>MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED<br>TANZIM L. CHOUDHURY | MR. S K TALUKDAR<br>MR A U AHMED<br>MS. H SARMA   |

**ORDER NO STEPS**

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| 11                       | <a href="#">Review.Pet./36/2024</a><br>IN WP(C)/3066/2014 (D/O)                                     | THE STATE OF ASSAM AND 2 ORS.<br><b>Versus</b><br>KAILASH CHANDRA PRODHANI AND ANR.       | MR. R MAZUMDAR   |  |
| <b>ADMISSION</b>         |   |   |  |  |
| 12                       | <a href="#">WP(C)/5523/2015</a><br>PART-HEARD   | SURJU ORANG<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                              | MS. D GHOSH<br>MR. S BORTHAKUR,<br>AMICUS CURIAE<br>MR.A MAHANTA               | SC, NHM<br>SC, HEALTH  |
| 13                       | <a href="#">WP(C)/3616/2020</a><br>PART-HEARD   | SAMSUL HOQUE BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MR. N J DUTTA<br>MR. A H M R CHOUDHURY<br>SC, SEBA                             | MR. T. C. CHUTIA, SC,<br>SEBA<br>SC, HEALTH  |
| 14                       | <a href="#">WP(C)/4606/2020</a><br>PART-HEARD   | NO. 115330082 EX RT/GD MUSTAQUE<br>AHMED<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. R MAZUMDAR<br>MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM<br>AMICUS CURIAE | MR. S K MEDHI<br>ASSTT.S.G.I.  |
| 15                       | <a href="#">WP(C)/7107/2021</a><br>PART-HEARD   | RAJDEEP ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                             | MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>MS B DEVI                              | GA, ASSAM<br>MR. T C CHUTIA<br>MR D NATH<br>SC, REVENUE  |
| 16                       | <a href="#">Crl.Pet./32/2024</a><br>PART-HEARD, FIXED   | ABHIJIT SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                           | MR. A R BHUYAN<br>MS N SAIKIA<br>MR. R K PRADHAN<br>MR. A K SAIKIA             | MR. P J BARMAN(R-4)<br>MR W R MEDHI(R-4)<br>MR P TALUKDAR(R-4)<br>PP, ASSAM  |
| <b>BAIL HEARING (BA)</b> |   |   |  |  |
| 17                       | <a href="#">Bail Appln./1330/2024</a><br>BA 600/2024(D/O), WITH CASE<br>RECORD(SCANNED COPY), FIXED | BIKRAM DEBBARMA<br><b>Versus</b><br>THE UNION OF INDIA                                    | MR. M BISWAS<br>MS. A K CHOPHI<br>J SINGPHO<br>A GHOSAL<br>S K DAS             | SC, NCB  |
| <b>BAIL HEARING</b>      |   |   |  |  |
| 18                       | <a href="#">AB/1284/2024</a><br>FIXED   | SAIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. R THADANI<br>MR. A HUSSAIN<br>MS M TIWARI                                  | PP, ASSAM  |
| <b>ORDERS</b>            |   |   |  |  |
| 19                       | <a href="#">Cont.Cas(C)/509/2014</a>  | GELWINDRO MOMIN and ANR.<br><b>Versus</b><br>ABDUR REZZAQUE and 6 ORS                     | MR.M DUTTA<br>MR.M ISLAM<br>MR.N UDDIN   | MR. P P BARUAH<br>MR.B CHOUDHURY(R-4)<br>MR. R MAZUMDAR, SC<br>SEC. EDU<br>MR. K K DUTTA   |
| 20                       | <a href="#">Cont.Cas(C)/522/2014</a>  | MD. BABUL ALI and 12 ORS<br><b>Versus</b><br>RAMESH CHAND JAIN ORS                        | MD.M U AHMED<br>MR.S F CHISTIE<br>MS.M NEOG                                    | MR. D SAIKIA (R-18,19)<br>MR S M T CHISTIE (R-<br>18,19)<br>MS U DAS(R-12)<br>MR.S K DAS<br>MR.R MAZUMDAR(R-9)<br>MS.A VERMA(R-10)<br>MS.S KHANIKAR(R-12)(-<br>-10)<br>MR.R GOSWAMI(R-13 &<br>14)<br>MR. B GOGOI (R-18)<br>MR.H BEZBARUAH (R-9)<br>MR.D CHETIA(R-9)<br>MR P NAYAK (R-18)<br>MS.S SULTANA(R-13&14)<br>MS.R M DEKA<br>MS.S DAS(R-13&14)(R-10)<br>MR. A PHUKAN (R-19)<br>MS.B DEKA(R-13 & 14)<br>MS.P KALITA(R-13 & 14)<br>MRR KARIM<br>MR A CHALIHA (R-18) |

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| 21          | <a href="#">Cont.Cas(C)/118/2015</a> | RATIKANTA NATH LASKAR<br><b>Versus</b><br>UDDAB CHANDRA DAS AND ANR          | MR.N DHAR<br>MR .B MALAKAR<br>MR. T U LASKAR<br>MS.S DASGUPTA        | MR. S P BHATTACHARJEE<br>(R2)<br>MR.R M DAS   |
| 22          | <a href="#">Cont.Cas(C)/401/2015</a> | SMTI GITA RANI KALITA<br><b>Versus</b><br>PREETAM SAIKIA and 3 ORS           | MR.R C SAIKIA<br>MS.K SAIKIA<br>MRS.A BORAH                          | MR.R MAZUMDAR(R-1)<br>MS.A VERMA(R-1)<br>MS.S KHANIKAR(R-1)<br>MRG K SINGHR-3<br>MR.N SARMA(R-2)<br>MR.D CHETIA(R-2)<br>MS.R MAZUMDAR(R-2)  |
| <b>WITH</b> |                                      |  |  |   |
| 23          | <a href="#">Review.Pet./117/2021</a> | STATE OF ASSAM<br><b>Versus</b><br>GITA RANI KALITA                          | MR. D SAIKIA<br>MS K DAS   | MR. R C SAIKIA  |
| 24          | <a href="#">Cont.Cas(C)/664/2015</a> | SMTI RENUMAI DUTTA and 40 ORS<br><b>Versus</b><br>PREETOM SAIKIA and 2 ORS   | MR.R SARMA<br>MR.P P BARUAH  | MR.R DEKA(R-1)<br>MR.R MAZUMDARR-1to3<br>MR.N SARMA(R-2&3)<br>MR.D CHETIA(R-1 to 3)   |
| 25          | <a href="#">Cont.Cas(C)/747/2015</a> | NUMAN UDDIN<br><b>Versus</b><br>PRITAM SAIKIA and ANR.                       | MR.N DHAR<br>MR .B MALAKAR<br>MR. T U LASKAR<br>MS.S DASGUPTA        | MR.R MAZUMDAR(R-1 & 2)<br>MR.N SARMA(R-1 & 2)<br>MR.D CHETIAR-1 and 2   |
| 26          | <a href="#">Cont.Cas(C)/785/2015</a> | DR. BIREN BHUYAN, M.SC., PH.D.<br><b>Versus</b><br>PHANINDRA JIDUNG and ORS. | MR.M K CHOUDHURY<br>MR.N BARUAH<br>MRP BHARDWAJ<br>MR.T N SRINIVASAN | MR.B C PATHAK(R-2)<br>MR.M K MISRA(R-1)<br>MR.M MAHANTA(R-1)<br>MR.B PATHAK(R-2)<br>MR. K GOGOI<br>MR. K GOGOI<br>MR. A R TAHBILDAR (r-5)<br>MR.M CHOUDHURY(R-1)<br>MS.J PHUKAN(R-2)<br>MR.R THADANI(R-2)<br>MR.A DEKA(R-3) |
| 27          | <a href="#">Cont.Cas(C)/795/2015</a> | SATYA BHUYAN<br><b>Versus</b><br>PRITAM SAIKIA and 5 ORS.                    | MR.P TALUKDAR<br>MS.A DAS  | MR.B J TALUKDAR(R-4)<br>MS U DAS(R-6)<br>MR.R MAZUMDAR(R-1,2,3<br>& 5)<br>MS.A VERMA(R-6)<br>MS.S KHANIKAR(R-6)<br>MR.R M DEKA(R-2)<br>MR.N SARMA(R-1,2,3 & 5)<br>MR.D CHETIAR-1,2,3and5                                    |
| 28          | <a href="#">Cont.Cas(C)/55/2016</a>  | SMTI LAKHYA HIRA BARUAH and ANR.<br><b>Versus</b><br>PREETAM SAIKIA and ANR  | MR.N BORAH   | MR.R MAZUMDARR-2<br>MR.R M DEKA(R-2)<br>MR.N SARMA(R-2)<br>MS.R M DEKA(R-1)<br>MS.M DUTTA(R-1)<br>MS.R ROYCHOUDHURY(R-1)<br>MR.D KONWAR(R-2)  |
| 29          | <a href="#">Cont.Cas(C)/89/2016</a>  | SMTI JYOTI PEGU<br><b>Versus</b><br>PREETAM SAIKIA and ANR.                  | MR.D BORAH<br>MR.R GOGOI<br>MR.N BORAH                               | MR.R MAZUMDAR(R-1&2)<br>MR.R M DEKAR-2<br>MR.N SARMA(R-1)<br>MR.D CHETIA(R-1&2)   |
| 30          | <a href="#">Cont.Cas(C)/91/2016</a>  | SHRI ROBIN MOHAN BORUAH<br><b>Versus</b><br>MR. PRITAM SAIKIA and 4 ORS.     | MD.M U AHMED<br>MR.S F CHISTIE                                       | MR.R MAZUMDAR(R-1&2)<br>MR.R GOSWAMI(R-3)<br>MR.N SARMA(R-1&2)<br>MR.D CHETIA(R-1&2)<br>MS.S DAS(R-3)<br>MS.B DEKAR-3<br>MS.S BISWAS(R-3)<br>MS.A BARMAN(R-3)   |
| 31          | <a href="#">Cont.Cas(C)/125/2016</a> | UMEN DUTTA<br><b>Versus</b><br>PRITAM SAIKIA and 3 ORS                       | MR.J I BORBHUIYA<br>MR.A DAS<br>MR.L MOHAN<br>MR.R ALI               | MR.R MAZUMDAR(R- 1-4)<br>MR.R M DEKA(R- 1&2)(R-4)<br>MR.N SARMA(R- 1&2)(R-3)<br>MR.D CHETIAR- 1and2R-4<br>MR. R R CHOUDHURY(R-4)(R-3)   |

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| 32             | <a href="#">Cont.Cas(C)/127/2016</a>  | LOKENDRA GOGOI and 8 ORS<br><b>Versus</b><br>PRITAM SAIKIA and 3 ORS           | MR.J I BORBHUIYA<br>MR.L MOHAN<br>MR.R ALI<br>MS.A DAS  | MR.R MAZUMDAR(R- 1-4)<br>MR.N SARMA-1,2and4<br>MR.D CHETIA(R- 1-4)<br>MR.D KONWAR(R-3)   |
| 33             | <a href="#">Cont.Cas(C)/272/2017</a>  | EASIN ALI<br><b>Versus</b><br>LAKHI PRASAD GOUR AND ORS.                       | MD. M H CHOUDHURY<br>MS.L N CHOUDHURY<br>MD.M H CHOUDHURY<br>MS.M DEORI<br>MR.T A CHOUDHURY<br>MS.S KHAN<br>MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED | MR S M T CHISTIE (R-4)<br>MR. B CHOUDHURY  |
| 34             | <a href="#">Cont.Cas(C)/318/2017</a>  | BANDANA DAS<br><b>Versus</b><br>PREETAM SAIKIA and ORS.                        | MR. B SARMA   | MR.D SAIKIA(Sr.Adv.)(R-1)<br>MR.A K BHUYAN(R-3)<br>MS. B BHUYAN<br>MS.B BHUYAN(R-3)<br>MS. N CHOUDHURY<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOOND<br>MS.R BORAH(R-1)<br>MR.S RASUL(R-1)<br>MR.M BORA(R-3) |
| 35             | <a href="#">Cont.Cas(C)/326/2017</a>  | MD. NAYEBUR RAHMAN<br><b>Versus</b><br>ROBINSON MUSHAHARY and ANR              | MR.S K MEDHI<br>MR.A DAS<br>MR.J DAS<br>MR.S DUTTA<br>MR.S G BHATTACHARJEE  | MR. B GOSWAMI (R1)<br>MR. A K BHUYAN (R1 & R2)<br>MS. B BHUYAN (R1 & R2)<br>MS. N CHOUDHURY (R1)<br>MS. Y S PHOM (R2)<br>MR. M BORA (R1)   |
| 36             | <a href="#">Cont.Cas(C)/401/2017</a>  | MD. INTAZUR RAHMAN LASKAR<br><b>Versus</b><br>R.C. JAIN and ANR.               | MR.M H RAJBARBHUIYAN<br>MS.S RASUL<br>MS.R CHETRI   | MR.A DEKA(R-2)   |
| 37             | <a href="#">Cont.Cas(C)/404/2017</a>  | JERINA AHMED<br><b>Versus</b><br>SANJIB KUMAR BHUYAN AND ANR.                  | MR.R ALI<br>MS.F Y HUSSAIN<br>MS.R PEGU   | MR B KAUSHIK (R-2)<br>MS. N BORDOLOI (r-2)<br>MR.D SAIKIA(Sr.Adv.)<br>MR.A DEKA  |
| 38             | <a href="#">Cont.Cas(C)/438/2017</a>  | NIRUPAMA SAHARIA and 6 ORS.<br><b>Versus</b><br>PREETAM SAIKIA and ORS.        | MR.S K GOSWAMI<br>MR.N BARMAN<br>MR.H C SARMA   | MR S M T CHISTIE (R-4,6)<br>MR.M R LASKAR(R-1)<br>MR. P K BORAH<br>MRSR BORAH(R-1)<br>MR B KAUSHIK<br>MS K DAS (R-4)<br>MR.D SAIKIA(Sr.Adv.)(R-1,2,4)  |
| 39             | <a href="#">Cont.Cas(C)/612/2017</a>  | AHAD ALI AHMED and 8 ORS.<br><b>Versus</b><br>SECRETARY and 3 ORS.             | MS.K DEVI<br>MR.M SARMA<br>MS.K DAS   | MR. B CHOUDHURY (R1)<br>MR. S P BHATTACHARJEE (R1)<br>MR. N SARMA<br>MRS. R BORAH (R1)<br>MS. N PHUKAN   |
|                | <b>WITH</b><br><a href="#">I.A.(Civil)/644/2021</a><br><b>in</b> Cont.Cas(C)/612/2017 | AHAD ALI AHMED AND 8 ORS.<br><b>Versus</b><br>BIJAYA CHOUDHURY                 | MRS. K DEVI   |  |
| <b>HEARING</b> |   |  |   |  |
| 40             | <a href="#">Crl.A./149/2005</a><br>PART-HEARD, WITH LCR 3<br>BUNDLE, P.B.-2 , FIXED   | PRANA RANJAN BHATTACHARJEE<br><b>Versus</b><br>CBI                             | MR. A K PURKAYASTHA<br>MR. R C PAUL   | SC, CBI  |
| 41             | <b>WITH</b><br><a href="#">Crl.A./175/2005</a>  | MRITUNJOY GHOSE<br><b>Versus</b><br>C B I                                      | H DEKA<br>MR. K P PATHAK(AMICUS<br>CURIAE)<br>N CHAKRABORTY   | MR.K DAS<br>SC. C.B.I.   |
| 42             | <a href="#">WP(C)/6231/2013</a><br>PART-HEARD   | PJ MOHANA PANICKER and 36 ORS<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS | MR.D BORAH  | ASSTT.S.G.I.   |

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| 43 | <b>WITH</b><br><a href="#">WP(C)/7209/2013</a>   | BAL KRISHAN SHARMA and 14 ORS<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS                                     | MR.D BORAH  | MR.N BARUA<br>ASSTT.S.G.I. |
| 44 | <a href="#">I.A.(CrI.)/971/2023</a><br>PART-HEARD, LCR 4 FILES, FIXED<br>in CrI.A./331/2023<br><b>WITH</b><br><a href="#">CrI.A./331/2023</a>                | LANAHMAI STEPHEN THINGAO AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A M BORA<br>MR. B BHAGAWATI<br>MS. C CHOUDHURY                          | PP, ASSAM                  |
| 45 | <a href="#">I.A.(CrI.)/217/2024</a><br>PART-HEARD, WITH LCR 3 FILES,<br>P.B-1, FIXED<br>in CrI.A./125/2023<br><b>WITH</b><br><a href="#">CrI.A./125/2023</a> | MAJEM ALI @ MAJOM ALI<br><b>Versus</b><br>THE STATE OF ASSAM,  | MR. N J DUTTA   | PP, ASSAM                  |
|    | <b>WITH</b><br><a href="#">I.A.(CrI.)/520/2023</a><br>in CrI.A./125/2023   | MAJEM ALI @ MAJOM ALI<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. N J DUTTA<br>MR. M HOQUE<br>MR N AHMED<br>MR A BASUMATARY               | PP, ASSAM                  |
| 46 | <a href="#">WP(C)/4139/2014</a>  | HOTEL RADHA INTERNATIONAL<br><b>Versus</b><br>EMPLOYEE STATE INSURANCE ESI<br>CORPORATION and 5 ORS                | DR.ASHOK SARAF<br>MR.A GOYAL<br>MR.K CHOUDHURY<br>MR.Z ISLAM<br>MR.P BARUAH | MR.K K NANDI<br>SC, E S I  |
| 47 | <b>WITH</b><br><a href="#">WP(C)/4140/2014</a>   | GEMIMI DISTRILLERIES TRIPURA PVT<br>LTD.<br><b>Versus</b><br>EMPLOYEE STATE INSURANCE ESI<br>CORPORATION and 5 ORS | DR.ASHOK SARAF<br>MR.A GOYAL<br>MR.K CHOUDHURY<br>MR.Z ISLAM<br>MR.P BARUAH | MR.K K NANDI<br>SC, E S I  |
| 48 | <b>WITH</b><br><a href="#">WP(C)/5903/2014</a>   | HOTEL RADHA INTERNATIONAL<br><b>Versus</b><br>EMPLOYEE STATE INSURANCE ESI<br>CORPORATION and 5 ORS,               | DR.ASHOK SARAF<br>MR.A GOYAL<br>MR.K CHOUDHURY<br>MR.Z ISLAM<br>MR.P BARUAH | MR.K K NANDI<br>SC, ESIC   |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

| Sr.No.             | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate             |
|--------------------|---|--|--|---------------------------------|
| <b>MOTION (BA)</b> |   |  |  |                                 |
| 1                  | <a href="#">Bail Appln./1814/2024</a>                           | RABIUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. S MUNIR<br>MR. A AWAL<br>MR. A.H. MONDAL   | PP, ASSAM                       |
| 2                  | <a href="#">Bail Appln./1817/2024</a>                           | MINTU BORA @ MINTU BORAH<br><b>Versus</b><br>THE STATE OF ASSAM          | MD. R ALI<br>MR. A M KHAN<br>MR A HAQUE<br>MR T T MONI   | PP, ASSAM                       |
| 3                  | <a href="#">Bail Appln./1826/2024</a>                           | KAMENLANG JALONG AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM       | MR K THAKUR<br>MR D MEDHI<br>MS. P. NAIDING<br>MR. A HUDA  | PP, ASSAM                       |
| <b>MOTION</b>      |   |  |  |                                 |
| 4                  | <a href="#">Tr.P.(CrI.)/29/2024</a>                             | HRISHIKESH DEY AND ANR<br><b>Versus</b><br>SMTI. SHILPA DEBNATH          | MR GOPAL<br>MR K KASHYAB   |                                 |
| 5                  | <a href="#">Tr.P.(CrI.)/30/2024</a>                             | HRISHIKESH DEY<br><b>Versus</b><br>SMT. SHILPA DEBNATH                   | MR GOPAL<br>MR K KASHYAB   |                                 |
| 6                  | <a href="#">Crl.Rev.P./141/2024</a><br>B/O                      | UDAYADITYA KASHYAP<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR. D SARMAH<br>S. J. SAHARIAH   | PP, ASSAM                       |
| 7                  | <a href="#">Crl.Pet./609/2024</a><br>B/O                        | ANOWAR HUSSAIN<br><b>Versus</b><br>NAMITA DAS                            | MR. R ALI<br>MR H A AHMED  |                                 |
| 8                  | <a href="#">Crl.Pet./631/2024</a><br>B/O                        | SAFI ALOM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MD A SAHAD<br>MR. M H ALI  | PP, ASSAM                       |
| 9                  | <a href="#">Crl.Pet./725/2024</a>                               | GURPREET SINGH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR            | MR D CHUTIA  | PP, ASSAM                       |
| <b>ADMISSION</b>   |   |  |  |                                 |
| 10                 | <a href="#">Crl.Rev.P./541/2022</a><br>WITH LCR 14 FILES, FIXED | MD. JAMALUDDIN AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN | MR K L GUPTA (R-2)<br>PP, ASSAM |

|                                 |   |  |  |   |
|---------------------------------|---|--|--|---|
| 11                              | <a href="#">Crl.Pet./920/2022</a><br>WITH LCR 2 FILES(SCANNED COPY), FIXED                  | SELIM UDDIN CHOUDHURY AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR. P K MUNIR<br>MR. A GAYAN   | MR. S ROY<br>MR. M H LASKAR<br>M. HOSSAIN<br>PP, ASSAM                            |
| 12                              | <a href="#">Crl.Pet./1359/2023</a><br>WITH LCR 1 FILE(SCANNED COPY), FIXED                  | ARUP KUMAR SHARMA<br><b>Versus</b><br>RAM LAKHAN GUPTA                             | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI   | MR. B D KONWAR SR. ADV.<br>MR. R SALOI<br>MR H AGARWAL<br>MR J SINGH<br>PP, ASSAM |
| 13                              | <a href="#">Crl.A./184/2024</a>   | RABIYAL HUSSAIN @ RABIYAL SK<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.       | MR. M U MONDAL<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK<br>MR. A W MONDAL                             | PP, ASSAM   |
| <b><u>BAIL HEARING (BA)</u></b> |   |  |  |   |
| 14                              | <a href="#">Bail Appln./68/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED                | AINUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>J M SULAIMAN<br>MR. I U CHOWDHURY                               | PP, ASSAM   |
| 15                              | <a href="#">Bail Appln./375/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED  | FAROOQ SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN                                     | PP, ASSAM   |
| <b>WITH</b>                     |   |  |  |   |
| 16                              | <a href="#">Bail Appln./4485/2023</a>   | RAFIQUL SIKDAR @ ROFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN | PP, ASSAM   |
| 17                              | <a href="#">Bail Appln./1042/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | ABHISEKH BARUAH<br><b>Versus</b><br>STATE OF ASSAM                                 | C. K. BARUAH<br>MRS J DUTTA<br>MR. A K DEY   | PP, ASSAM   |
| 18                              | <a href="#">Bail Appln./1623/2024</a><br>FIXED  | HITESH CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. K BORUAH<br>MR. M ALAM<br>MS. P BORAH  | MR B BORA(INFORMANT)<br>MR P S RAJA(INFORMANT)<br>PP, ASSAM                       |
| 19                              | <a href="#">Bail Appln./1629/2024</a><br>FIXED  | ROFIKUL ISLAM @ ROQIKUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. N UDDIN<br>MR. M ISLAM<br>MR S K CHHETRY<br>MR. M K HASAN  | PP, ASSAM   |
| 20                              | <a href="#">Bail Appln./1643/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | MD. SAFIQUE<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. N SHARMA<br>B K SINGHA<br>MR. S KAUR   | PP, ASSAM   |
| 21                              | <a href="#">Bail Appln./1667/2024</a><br>WITH OFFICE NOTE, FIXED                            | RIKI DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                          | MR A KHANIKAR<br>R L CHUTIA  | PP, ASSAM   |
| 22                              | <a href="#">Bail Appln./1720/2024</a><br>WITH OFFICE NOTE, FIXED                            | SAHIDUL ISLAM @ BULBUL<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR S H SIKDAR<br>MR. S HAQUE<br>MD IMRAN<br>MS S ABDULLAH  | PP, ASSAM   |
| 23                              | <a href="#">Bail Appln./1728/2024</a><br>FIXED  | NOBOJYOTI RAJBONGSHI @ NABAJYOTI RAJBONGSHI<br><b>Versus</b><br>THE STATE OF ASSAM | MS. T SOM<br>MR H DAS<br>MS. U HAZARIKA  | PP, ASSAM   |
| 24                              | <a href="#">Bail Appln./1745/2024</a><br>FIXED  | MAFIZUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR K THAKUR<br>S YESMIN<br>MR D MEDHI<br>MS. P. NAIDING  | PP, ASSAM   |
| 25                              | <a href="#">Bail Appln./1760/2024</a><br>FIXED  | KARNA DAIMARY<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. B CHOWDHURY  | PP, ASSAM   |
| 26                              | <a href="#">Bail Appln./1772/2024</a><br>FIXED  | KARTIK DUGAR @ KARTIC DUGAR<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. K N CHOUDHURY<br>MR. N N B CHOUDHURY<br>MS. K DEY<br>MR. D SUTRADHAR                                   | PP, ASSAM   |
| 27                              | <a href="#">Bail Appln./1774/2024</a><br>FIXED  | SURESH RAJBHAR<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR M Z SHAH<br>MD P RAHMAN   | PP, ASSAM   |



**BAIL HEARING**

|    |   |  |  |           |
|----|---|--|--|-----------|
| 28 | <a href="#">AB/613/2024</a><br>FIXED                    | AMAL DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MS. N S THAKURIA<br>MR. G K THAKURIA   | PP, ASSAM |
| 29 | <a href="#">AB/773/2024</a><br>FIXED                    | RASIDUL ISLAM @ BHUTTU<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. M A MONDAL<br>MR. A ISLAM  | PP, ASSAM |
| 30 | <a href="#">AB/928/2024</a><br>FIXED                    | NUR MOHAMMAD AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. N UDDIN<br>MR. M ISLAM<br>MS. S SULTANA<br>MR. M A AHMED   | PP, ASSAM |
| 31 | <a href="#">AB/1226/2024</a><br>WITH OFFICE NOTE, FIXED | RATAN DAIMARY<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR H P GUWALA<br>MR. A BORO<br>H. DAIMARY  | PP, ASSAM |
| 32 | <a href="#">AB/1384/2024</a><br>FIXED                   | MORIAM NESSA @ MORIAM BEGUM AND<br>3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. P HAZARIKA<br>P. BORAH<br>MR. H S BORAH  | PP, ASSAM |
| 33 | <a href="#">AB/1447/2024</a><br>FIXED                   | BIJU DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. B D KONWAR SR. ADV.<br>MS. B SOREN<br>MR H AGARWAL<br>MR J SINGH<br>MR P DOLEY                         | PP, ASSAM |
| 34 | <a href="#">AB/1448/2024</a><br>FIXED                   | HEMANTA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. B D KONWAR SR. ADV.<br>MS. B SOREN<br>MR H AGARWAL<br>MR J SINGH<br>MR P DOLEY                         | PP, ASSAM |
| 35 | <a href="#">AB/1450/2024</a><br>FIXED                   | MINTU DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. B D KONWAR SR. ADV.<br>MS. B SOREN<br>MR H AGARWAL<br>MR J SINGH<br>MR P DOLEY                         | PP, ASSAM |
| 36 | <a href="#">AB/1473/2024</a><br>FIXED                   | UKIL ALI @ UKIL HUSSAIN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR G CHAMUAH<br>MR J A AHMED   | PP, ASSAM |
| 37 | <a href="#">AB/1479/2024</a><br>FIXED                   | MOZAFFAR RAHAMAN<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. SURAJIT DAS<br>A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN                        | PP, ASSAM |
| 38 | <a href="#">AB/1482/2024</a><br>FIXED                   | ABDUL HAKIM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. N UDDIN<br>MR. M ISLAM<br>MR S K CHHETRY<br>MR. M K HASAN  | PP, ASSAM |
| 39 | <a href="#">AB/1533/2024</a><br>FIXED                   | ABDUS SAMAD @ SAMAD ALI AND 3<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM     | MR S RAHMAN<br>MS. S PHUKAN  | PP, ASSAM |
| 40 | <a href="#">AB/1554/2024</a><br>FIXED                   | HAMED ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN | PP, ASSAM |
| 41 | <a href="#">AB/1563/2024</a><br>FIXED                   | MEHER ALI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                        | MD. S ALOM<br>MS. A BEGUM<br>MR. M S ALAM  | PP, ASSAM |

**ORDERS**

|    |  |   |   |  |
|----|--|---|---|--|
| 42 | <a href="#">Crl.Pet./484/2019</a><br>WITH LCR 3 FILES, FIXED | SWATI BIDHAN BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MS. N MODI<br>MR A K AZAD<br>MR I AHMED<br>MR J RAJBONGSHI  | PP, ASSAM  |
| 43 | <a href="#">Crl.Pet./30/2022</a><br>WITH LCR 1 FILE          | BILASH KUMAR SAHOO<br><b>Versus</b><br>TARUN DAS AND 3 ORS.         | MR B P BORAH<br>MR P J DUTTA<br>MR R S RONGHANG<br>A KALITA | MR. A GOGOI (R-2,3)<br>MR. D NATH (R-2,3)<br>PP, ASSAM |

|                |   |   |  |           |
|----------------|---|---|--|-----------|
| 44             | <a href="#">Crl.Pet./563/2024</a><br>WITH LCR 2 FILES(SCANNED COPY), FIXED  | NUR ALOM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR               | MR A H AHMED   | PP, ASSAM |
| <b>HEARING</b> |   |   |  |           |
| 45             | <a href="#">Crl.A./233/2012</a><br>WITH LCR 5 FILES, FIXED                  | BICITRA SARMA @ BICHITRA SARMA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M SARANIA<br>MR.M CHOUDHURY<br>MR.A GOGOI<br>MR.B BHAGAWATI<br>MR. P P GOGOI<br>MR A SARANIA | PP, ASSAM |
| 46             | <a href="#">Crl.A./241/2012</a><br>WITH LCR 5 FILES, FIXED                  | SANTOSH KALITA<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR.A KHANIKAR<br>MRS.P BORA  | PP, ASSAM |
| 47             | <a href="#">Crl.A./242/2012</a><br>WITH LCR 4 FILES, P.B.-1, FIXED          | BABLU BORBARUAH<br><b>Versus</b><br>THE STATE OF ASSAM                | MR.N D BHUYAN<br>MR.P K MAJUMDAR<br>MR.D DAS<br>MR R SARMA, AMICUS CURIAE<br>MR.R D BHUYAN       | PP, ASSAM |
| 48             | <a href="#">CRL.A(J)/115/2022</a><br>3 Y 11 M 25 D :WITH LCR 5 FILES, FIXED | BIDYUT RAJBHAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.        | DR. B N GOGOI  | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 3:45 PM]**

| Sr.No.             | Case Number                           | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|--------------------|---------------------------------------|---|--|---------------------|
| <b>MOTION (BA)</b> |                                       |   |  |                     |
| 1                  | <a href="#">Bail Appln./1810/2024</a> | CHANDAN DAS @ SAMBHU<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. P J SAIKIA<br>MS D DUTTA   | PP, ASSAM           |
| 2                  | <a href="#">Bail Appln./1811/2024</a> | ASADUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR M HOQUE<br>MS J BEGUM   | PP, ASSAM           |
| 3                  | <a href="#">Bail Appln./1812/2024</a> | LAKHAN CHOUDHURY @ DIPAK AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR A DASGUPTA<br>MR J K SHARMA   | PP, ASSAM           |
| 4                  | <a href="#">Bail Appln./1815/2024</a> | SAHEB SAHANI<br><b>Versus</b><br>UNION OF INDIA                                   | MR T THAKURIA  | SC, NCB             |
| 5                  | <a href="#">Bail Appln./1825/2024</a> | ANISUR SIKDAR @ ANISHUR SIKDAR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR G SAHU<br>MR. S A HUSSAIN<br>MR D J HALOI<br>G BORO<br>R BARMAN                                 | PP, ASSAM           |
| <b>MOTION</b>      |                                       |   |  |                     |
| 6                  | <a href="#">Crl.Pet./728/2024</a>     | NIZAMUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI<br>G BORO<br>R BARMAN                                  | PP, ASSAM           |
| 7                  | <a href="#">Crl.Pet./729/2024</a>     | SMTI. JYOTI SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR. T K MISRA<br>MR. P K MUNIR<br>DIPTI CHAKRAVARTY<br>MR. A. GAYAN                                | PP, ASSAM           |
| 8                  | <a href="#">Crl.Pet./730/2024</a>     | ANUJ AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MS. S BHUYAN<br>MR. B D KONWAR SR. ADV.<br>MS. C SHARMA<br>MR H AGARWAL<br>MR J SINGH<br>MS S JAIN | PP, ASSAM           |
| 9                  | <a href="#">Crl.Pet./731/2024</a>     | SAYED ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR P K DAS<br>MR. M BARUAH   | PP, ASSAM           |

|                          |  |  |   |   |
|--------------------------|--|--|---|---|
| 10                       | <a href="#">Crl.Pet./732/2024</a>  | RITU BORDOLOI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR           | MR. B KONWAR<br>MS D DUTTA  | PP, ASSAM   |
| 11                       | <a href="#">AB/1625/2024</a>   | PARIMAL PATRA AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. K BORUAH<br>MR. M ALAM<br>MS. P BORAH                                     | SPECIAL PP ASSAM  |
| 12                       | <a href="#">AB/1631/2024</a>   | SUBINOY CHAKRABORTY<br><b>Versus</b><br>THE STATE OF ASSAM             | MS. C DUTTA<br>MS. C DUTTA<br>MS. K HAZARIKA<br>MS. D SHARMA<br>MS. M BAISHYA | PP, ASSAM   |
| 13                       | <a href="#">AB/1633/2024</a>   | HABIZA @ HAFIJA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM           | MS F BEGUM<br>MS P DASGUPTA<br>MR S PAUL                                      | PP, ASSAM   |
| <b>ADMISSION</b>         |  |  |   |   |
| 14                       | <a href="#">Crl.Rev.P./117/2020</a><br>WITH LCR 6 FILES, FIXED                       | TECHI TAGIA TARA @ KENA<br><b>Versus</b><br>TABA TAKAR                 | MR. A SARMA<br>MR. K KALITA   | MR. M BISWAS<br>MS. S MEDHI   |
| 15                       | <a href="#">Crl.Pet./46/2024</a><br>WITH LCR 1 FILE(SCANNED COPY), B/O               | HANNAN ALI KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR. J C GOGOI<br>MR. S ALI<br>MR B ISLAM                                      | MR. A M KHAN (R-2)<br>MR. T T MONI (R-2)<br>MR. K NATH (R-2)<br>PP, ASSAM |
| <b>BAIL HEARING (BA)</b> |  |  |   |   |
| 16                       | <a href="#">Bail Appln./1387/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | IKRAMUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. P RAHMAN<br>MR S ISLAM  | PP, ASSAM   |
| 17                       | <a href="#">Bail Appln./1511/2024</a><br>FIXED                                       | ASHIDUL MONDAL @ RAHUL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR H DAS<br>MR. B C DEKA<br>D BARUAH  | PP, ASSAM   |
| 18                       | <a href="#">Bail Appln./1740/2024</a><br>FIXED                                       | AKTAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. R ALI<br>MR H A AHMED   | PP, ASSAM   |
| 19                       | <a href="#">Bail Appln./1759/2024</a><br>FIXED                                       | DEBA PRASAD SARKAR AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM     | MR Z ALAM<br>MR. S P BHATTACHARJEE<br>MR R K SAHA<br>MS. JAYA SAIKIA          | PP, ASSAM   |
| <b>BAIL HEARING</b>      |  |  |   |   |
| 20                       | <a href="#">AB/3686/2023</a>   | ATAUR RAHMAN @ ATIUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. A R SIKDAR<br>MR. S I TALUKDAR<br>J A SIKDAR<br>MR. SAIFUL ISLAM          | PP, ASSAM<br>MR. D DAS, SC. NIA   |
| 21                       | <a href="#">AB/550/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED                 | MD. ABDUL MALEK<br><b>Versus</b><br>NARCOTICS CONTROL BUREAU           | MR. B CHOWDHURY<br>MR A AKBAR   | MR. S C KEYAL<br>SC, NCB  |
| 22                       | <a href="#">AB/1359/2024</a><br>FIXED  | MAHIDUL ISLAM @ MAHIDUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. A M AHMED<br>P. GHOSH   | MR Z ALAM(victim)<br>MS. S NAZNEEN(victim)<br>PP, ASSAM                   |
| 23                       | <a href="#">AB/1383/2024</a><br>FIXED  | MD. SIRAJUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. U K DEKA<br>MS. P BORAH   | PP, ASSAM   |
| 24                       | <a href="#">AB/1423/2024</a>   | SUREN DAS<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR F HAQUE<br>MR. S K M ALOMGIR<br>MR A ISLAM                                 | PP, ASSAM   |
| 25                       | <a href="#">AB/1439/2024</a><br>FIXED  | MODAN BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. H S BORAH   | PP, ASSAM   |
| 26                       | <a href="#">AB/1443/2024</a>   | ROHIM BADSHA @ RAHIM BADSHA<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. M I HUSSAIN<br>N. UDDIN<br>SK ABDULLAH                                    | PP, ASSAM   |
| 27                       | <a href="#">AB/1484/2024</a><br>FIXED  | TUTUMANI NATH @ POLTU<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. M I HUSSAIN<br>MS. P AHMED<br>N. UDDIN                                    | PP, ASSAM   |
| 28                       | <a href="#">AB/1503/2024</a>   | MONOWAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. M KALITA<br>MR. N M DAS<br>MR. J HATIMURIA                                | PP, ASSAM   |

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|----------------|---|---|---|--|
| 29             | <a href="#">AB/1578/2024</a>  | BIPUL ADHIKARY<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR Z ALAM<br>MR. S P BHATTACHARJEE<br>MR R K SAHA<br>MS. JAYA SAIKIA  | PP, ASSAM  |
| <b>ORDERS</b>  |   |   |   |  |
| 30             | <a href="#">Crl.Rev.P./145/2020</a><br>FIXED  | CENTRAL BUREAU OF INVESTIGATION<br><b>Versus</b><br>DIBYAJYOTI DUTTA (A-1) AND 4 ORS. | MR. S C KEYAL<br>SC, CBI  | MR. S S S RAHMAN (R-1)<br>MR. S BORTHAKUR (R-1)<br>SYED BURHANUR RAHMAN (R-1)<br>MR. A W AMAN (R-1)<br>MR. D BORA (R-3 & 4)<br>MR. D GOGOI (r-5)<br>MR. D GOGOI (r-5)<br>MR. D GOGOI (r-5)<br>MR. N MAHAJAN (R-3 & 4)<br>MR. J ABBAS (R-1)<br>MR. S A BARBHUYAN (R-1)<br>MR. I BORTHAKUR (R-5) |
|                | <b>WITH</b><br><a href="#">I.A.(Crl.)/505/2024</a><br><b>in</b> <a href="#">Crl.Rev.P./145/2020</a>   | CENTRAL BUREAU OF INVESTIGATION<br><b>Versus</b><br>DIBYAJYOTI DUTTA (A-1) AND 4 ORS. | SPL. PP, C.B.I.   | MR. B K MAHAJAN<br>MR. D GOGOI (r-5)<br>MR. S BORTHAKUR  |
| 31             | <a href="#">Crl.Pet./1115/2022</a><br>WITH LCR 1 FILE(SCANNED COPY), B/O  | LAL MIA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MD I H LASKAR<br>MR. R A MAZUMDER   | MR. D HUSSAIN (R-3)<br>MD. E AHMED (R-3)<br>PP, ASSAM  |
| 32             | <a href="#">Crl.Rev.P./197/2023</a><br>FIXED  | TARAT ASSOCIATES<br><b>Versus</b><br>MANASHI DUTTA AND 2 ORS                          | MR. D K BAGCHI  | MR. T DEURI (R-1,2)<br>MS. A DAS (R-1,2)   |
| 33             | <a href="#">Crl.Rev.P./395/2023</a><br>B/O  | AMIT KHEMKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                            | MR M GARODIA<br>MS R DAS  | MR. D K KOTHARI (R-2)<br>MR. P JAIN (R-2)<br>MR. Y KOTHARI (R-2)<br>MR. R. AHMED (R-2)<br>PP, ASSAM  |
| 34             | <a href="#">Crl.Pet./599/2024</a><br>FIXED  | PABITRA KUMAR HIRA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MS. RUKMINI BARUA<br>MS. PADMINI BARUA  | PP, ASSAM  |
| 35             | <a href="#">Crl.Pet./602/2024</a><br>FIXED  | FORIZ UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                   | MR. A M BARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA  | MR. D. NATH, SR. GA,<br>ASSAM<br>MR. M. PHUKAN, PP,<br>ASSAM   |
| <b>HEARING</b> |   |   |   |  |
| 36             | <a href="#">CRL.A(J)/27/2020</a><br>6 Y 2 M 15 D.:WITH LCR 4 FILES,<br>P.B.-1, FIXED  | RITU BORA @ JAAN<br><b>Versus</b><br>THE STATE OF ASSAM                               | MS D SAIKIA, AMICUS<br>CURIAE   | PP, ASSAM  |
| 37             | <a href="#">I.A.(Crl.)/314/2020</a><br>WITH LCR 7 FILES, B/O<br><b>in</b> <a href="#">Crl.A./140/2020</a><br><b>WITH</b><br><a href="#">Crl.A./140/2020</a>           | SRI SOMESWAR PAW<br><b>Versus</b><br>STATE OF ASSAM AND ANR                           | MR D TALUKDAR<br>MR P CHOUDHURY   | PP, ASSAM  |
|                |   | SRI SOMESWAR PAW<br><b>Versus</b><br>STATE OF ASSAM AND ANR                           | MR D TALUKDAR<br>MR P CHOUDHURY<br>MR. P P BORTHAKUR<br>MAYUR DAS<br>MS IVY HUSSAIN<br>MS A HUSSAIN         | MISS. M BORAH (r-2)<br>MR H K BARUAH (r-2)<br>PP, ASSAM  |
| 38             | <a href="#">I.A.(Crl.)/588/2020</a><br>WITH LCR 4 FILES, P.B.-1, FIXED<br><b>in</b> <a href="#">Crl.A./218/2020</a><br><b>WITH</b><br><a href="#">Crl.A./218/2020</a> | ROSHEN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                            | K U AHMED<br>MS P SARMA<br>MS N HASAN   | MRS. S KHATANIAR, LEGAL<br>AID COUNSEL<br>PP, ASSAM  |
|                |   | ROSHEN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                            | MR H R A CHOUDHURY<br>MR. N UDDIN<br>K U AHMED<br>MS P SARMA<br>MS N HASAN<br>MR. M ISLAM<br>MR S K CHHETRY | MRS. S KHATANIAR, LEGAL<br>AID COUNSEL<br>PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-II]**

| Sr.No.                       | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|------------------------------|--|---|---|--|
| <b>ORDER (STAY VACATING)</b> |  |   |   |  |
| 1                            | <a href="#">I.A.(Civil)/1282/2024</a><br>in WP(C)/647/2024 | UKIL UDDIN MONDAL AND ORS<br><b>Versus</b><br>JOHIRUL ISLAM AND 16 ORS    | MR. M HUSSAIN<br><br>MR. R I MONDAL<br>MR M KHAN<br>MR A.K. MOLLAH                          | SC, ELEM. EDU<br>GA, ASSAM<br>MD H R AHMED   |
|                              | <b>WITH</b><br><a href="#">WP(C)/647/2024</a>              | JOHIRUL ISLAM AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 16 ORS | MD H R AHMED<br>MR J I MONDAL<br>MR J ISLAM<br>MR A MALEK                                   | SC, ELEM. EDU<br>GA, ASSAM<br>MR. M HUSSAIN (r-8 to 17)<br>MR. R I MONDAL (r-8 to 17)<br>MR M KHAN (r-8 to 17)<br>MR A.K. MOLLAH (r-8 to 17) |
| <b>ADMISSION</b>             |  |   |   |  |
| 2                            | <a href="#">WP(C)/6005/2014</a>                            | DR. ABDUL MANNAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS         | MR.B D KONWAR<br>MR.R KALITA<br>MR.A ALI<br>MRS.J M KONWAR<br>MS.S BARUA                    | MR. P HAZARIKA<br>MR. P K MUNIR<br>MR. H S BORAH<br>SC, HIGHER EDUCATION   |
| 3                            | <a href="#">WP(C)/2551/2015</a>                            | JITU TAPAN DAS,<br><b>Versus</b><br>THE STATE OF ASSAM and 7 ORS,         | MR. M DUTTA<br>MS.P R MAHANTA<br>MR.S R GOGOI<br>MR H BARUAH<br>MR H BARUAH<br>MR J MAHANTA | GA, ASSAM(R3)<br>MR. M I HUDA (R-8)<br>MS A HUSSAIN (R-8)<br>S AHMED (R-8)<br>SC, SECONDARY<br>EDUCATION                                     |
| 4                            | <a href="#">WP(C)/5587/2016</a>                            | SWAPNA BORAH and 8 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR.M KALITA<br>MR.J HATIMURIA   | GA, ASSAM<br>SC, ELEMENTARY<br>EDUCATION<br>SC, FINANCE  |
| 5                            | <a href="#">WP(C)/5463/2017</a>                            | RUPALI BORAGOHAAN<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.       | MR. R K PRADHAN<br>MR.N N B CHOUDHURY<br>MRD P SAHU   | GA, ASSAM<br>SC, ELEMENTARY<br>EDUCATION<br>SC, FINANCE DEPTT.   |
|                              | <b>WITH</b><br><a href="#">WP(C)/5464/2017</a>             | DADHI KONWAR and 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS. | MR. R K PRADHAN<br>MR.N N B CHOUDHURY<br>MRD P SAHU   | GA, ASSAM<br>SC, ELEMENTARY<br>EDUCATION<br>SC, FINANCE DEPTT.   |

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|----|--|---|--|---|
| 7  | <b>WITH</b><br><a href="#">WP(C)/5465/2017</a> | PRODIP BORPATRAGOHAİN and 15 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS. | MR. R K PRADHAN<br>MR.N N B CHOUDHURY<br>MR.M DEWAN  | GA, ASSAM<br>SC, ELEMENTARY<br>EDUCATION<br>SC, FINANCE DEPTT.  |
| 8  | <a href="#">WP(C)/5650/2017</a>                | SMTI. JEMONI B. SANGMA and ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS       | MR. P A AHMED<br>MR.A HUSSAIN<br>MS.P DAS<br>MR H HOQUE  | MR.M DAS R- 6-9<br>MR.B D DEKA(R- 6-9)<br>SC, ELEMENTARY<br>EDUCATION<br>MS.H TERANGPI<br>SC, SSA                 |
| 9  | <a href="#">WP(C)/6858/2017</a>                | DR. BIRINCHI KUMAR BORAH<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS.          | MS.S SAIKIA<br>MR.P SAIKIA   | B K JAIN<br>MR. K GOGOI (SC, HIGHER<br>EDUCATION)<br>MR. A CHAMUAH (SC,<br>UGC)<br>MR. N J GOGOI (R-3)            |
| 10 | <a href="#">WP(C)/4047/2018</a>                | SRI GOPAL SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                  | MR. R C DAS<br>MR S C DAS<br>MR P BURAGOHAIN   | SC, ELEM. EDU<br>SC, BTC  |
| 11 | <a href="#">WP(C)/6878/2018</a>                | ABDUL KHALEQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                    | MD. A J ATIA<br>MS J MARIYAM<br>MS A H ATIA  | MS S DAS (R-4)<br>SC, SEC. EDU.   |
| 12 | <a href="#">WP(C)/9023/2019</a>                | HUSNA ARA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                   | MRS. K DEVI<br>MR. U K NAIR<br>MR. M KHAN<br>MR R ISLAM<br>MR J RAHMAN   | SC, HIGHER EDU<br>MR. M U MONDAL (R-5)<br>MS. N NASRIN (R-5)<br>MD. I H KHAN (R-5)<br>MR K ISLAM (R-5)<br>SC, BTC |
| 13 | <a href="#">WP(C)/2884/2020</a>                | DHIRAJ KUMAR AND 65 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS            | MR. U K NAIR<br>MR B M DEKA (P-10)<br>MS DIRISHA MAHANTA   | SC, ELEM. EDU<br>MR. R K D CHOUDHURY,<br>LEARNED ASGI<br>MR. N H BARBHUIYA, SC,<br>NCTE                           |
| 14 | <a href="#">WP(C)/2983/2020</a>                | ROFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                     | MR. M A ISLAM  | SC, ELEM. EDU<br>GA, ASSAM<br>MR. M R KHANDAKAR<br>SC, SSA  |
| 15 | <a href="#">WP(C)/1000/2021</a>                | BINAPANI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                       | MR. R MAJUMDAR<br>MD E AHMED<br>MR R KARIM   | SC, AG<br>SC, SEC. EDU.<br>SC, PENSION<br>SC, FINANCE   |
| 16 | <a href="#">WP(C)/1053/2021</a>                | LABANYA DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                      | MRS P RAI<br>MR H BEZBARUA<br>MS. P K DEVI   | SC, ELEM. EDU<br>GA, ASSAM<br>SC, AG<br>SC, FINANCE   |
| 17 | <a href="#">WP(C)/2509/2021</a>                | BHARATI DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                       | DR. B AHMED<br>MR. U K NAIR<br>MR. P D NAIR<br>MS. L DAS<br>MR. A K AZAD<br>MR P D NAYAK<br>MR. M P SARMA<br>MR. A BORO<br>MR A CHAKRABORTY<br>MS D MAHANTA<br>MR A CHETIA | SC, HIGHER EDU<br>MR. K GOGOI, SC, HIGHER<br>EDUCATION  |
| 18 | <a href="#">WP(C)/2577/2021</a>                | ANUJ PRATIM BORAH<br><b>Versus</b><br>THE GAUHATI UNIVERSITY AND 2 ORS              | MR. P J SAIKIA<br>MR. K BORUAH<br>MR. P BORDOLOI   | SC, G U   |
| 19 | <a href="#">WP(C)/3898/2022</a>                | BIKASH DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                         | MR. U K NAIR<br>MR. S K DAS<br>MR R KARIM<br>MR R KARIM<br>MR D BARMAN   | MR. T J MAHANTA (r-4)<br>MR. N I KHAN (r-4)<br>MR. S Z RAHMAN (r-4)<br>MR. A BORUA (r-4)<br>SC, SEC. EDU.         |
| 20 | <a href="#">WP(C)/4403/2022</a><br>FIXED       | SALINA AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                       | MR S HOQUE<br>MR. M DEKA   | SC, ELEM. EDU   |



|               |  |   |  |   |
|---------------|--|---|--|---|
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/2121/2022</a><br>in WP(C)/4403/2022   | SALINA AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR S HOQUE<br>MR. M DEKA<br>MR S JAFRI<br>MR. F A FAROOQUE<br>MS S.G.KASHYAP | SC, ELEM. EDU   |
| 21            | <a href="#">WP(C)/5998/2022</a><br>FIXED   | DR. BHUPESH MALLA BUZARBARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                 | MR. S SARMA<br>MR. J DEKA<br>MR. S K DEKA<br>MR. T BHUYAN                    | SC, HIGHER EDU  |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/826/2024</a><br>in WP(C)/5998/2022  | DR. BHUPESH MALLA BUZARBARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                 | MR. T K BHUYAN<br>MR. T BHUYAN   | SC, HIGHER EDU  |
| 22            | <b>WITH</b><br><a href="#">WP(C)/4449/2020</a>   | DR BHUPESH MALLA BUZARBARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                   | MR. S SARMA<br>MR. J DEKA<br>MR. T K BHUYAN<br>MR. S K DEKA                  | SC, HIGHER EDU<br>SC, AG  |
| 23            | <a href="#">WP(C)/971/2023</a>   | DR. BIKASH DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR B P BORAH<br>MR P J DUTTA<br>MR R S RONGHANG<br>MISS. J GOGOI             | SC, HIGHER EDU<br>SC, DIB. UNIVERSITY   |
| 24            | <b>WITH</b><br><a href="#">WP(C)/767/2023</a>  | DR. BORUN DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR B P BORAH<br>MR P J DUTTA<br>MR R S RONGHANG                              | SC, EDU   |
| 25            | <a href="#">WP(C)/2121/2024</a>  | DILIP KUMAR SARMAH AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                 | MR B PATHAK<br>MR B HAZARIKA<br>MS M TIWARI<br>MR. M SHARMAH<br>MR. T NATH   | GA, ASSAM<br>SC, SEC. EDU.  |
| <b>ORDERS</b> |  |   |  |   |
| 26            | <a href="#">Cont.Cas(C)/124/2018</a><br>WITH Review.Pet./89/2017 (D/O),<br>Review.Pet./100/2016 (D/O),<br>WP(C)/349/2009 (D/O),<br>WP(C)/2567/2010 (D/O),<br>WP(C)/3286/2014 (D/O),<br>WP(C)/4054/2006 (D/O),<br>WP(C)/4433/2001 (D/O) | GOPAL CH. BARUAH AND 16 ORS.<br><b>Versus</b><br>3) DR. BIJOYA CHOUDHURY, ACS                                   | MR. U K NAIR<br>MR R ISLAM<br>MR. D BHUYAN                                   | MR. D SAIKIA<br>MR. A DEKA<br>MR. N J KHATANIAR (r-4)<br>MS. N PHUKAN<br>MS K DAS (r-4)<br>MR. S M T CHISTIE                  |
| 27            | <a href="#">Cont.Cas(C)/176/2019</a><br>WITH Review.Pet./7/2022 (D/O),<br>WITH WP(C)/1728/2015 (D/O)   | ALAKA KALITA<br><b>Versus</b><br>SANJIB BHUYAN and ORS.   | MRS R DEKA<br>MR B DAS   | MR. D SAIKIA (R-2)<br>MR J ABEDIN<br>MR. D MOZUMDER<br>MR. N J KHATANIAR (R-2)<br>MR. N SARMA<br>MS K DAS (R-2)               |
| 28            | <a href="#">WP(C)/188/2020</a>   | BABITA BAYAN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 17 ORS.  | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MR. K PUJARI               | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SSA   |
| 29            | <a href="#">WP(C)/5779/2020</a>  | MOHAMMAD SIDDIQUI ISLAM<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS.                                       | MR. K A MAZUMDER<br>MR A K AZAD  | MR. K GOGOI<br>ASSTT.S.G.I.   |
| 30            | <a href="#">WP(C)/4024/2021</a>  | MANTOSH MODAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.   | MRS A BUJARBARUAH<br>MS N DAS  | SC, ELEM. EDU<br>GA, ASSAM<br>MR A JAIN (R10)<br>MR S DAS (R10)<br>MR. S A HUSSAIN (R10)<br>MR D J HALOI (R10)<br>SC, FINANCE |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/624/2022</a><br>in WP(C)/4024/2021  | THE COMMISSIONER AND SECRETARY<br>TO THE GOVT. OF ASSAM,AND 6 ORS.<br><b>Versus</b><br>MANTOSH MODAK AND 3 ORS. |  | MRS A BUJARBARUAH   |

|                |  |  |   |   |
|----------------|--|--|---|---|
| 31             | <a href="#">WP(C)/4573/2022</a>  | BIKRAMJIT ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. A K DUTTA<br>MR S BORTHAKUR<br>MR D C NATH<br>MR. P. SINGHA   | SC, ELEM. EDU<br>GA, ASSAM<br>MD H R AHMED<br>MR. M R KHANDAKAR<br>MR. RASHIDUL ISLAM (R-6)<br>MR. A ROHMAN (R-6)         |
| 32             | <a href="#">Cont.Cas(C)/348/2023</a>   | ADITYA BHUYAN AND 12 ORS<br><b>Versus</b><br>DR. BIJOYA CHOUDHURY AND ORS  | MS D BORGOHAIN<br>MR. P GOHAIN<br>MS. K BARUAH<br>MS. M SARMAH<br>MS M BORAH  | MR S M T CHISTIE (R-2)<br>MR P NAYAK (R-3)<br>MS K DAS (R-2)  |
| 33             | <a href="#">WP(C)/6225/2023</a>  | MANABENDRA KR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR S BORTHAKUR<br>MR. N SARKAR<br>MR P K BASU<br>MR A BANERJEE  | GA, ASSAM<br>SC, SEC. EDU.  |
| 34             | <a href="#">WP(C)/156/2024</a>   | MADHU SHUDHAN SARKAR<br><b>Versus</b><br>THE ADDL CHIEF SECRETARY TO THE<br>GOVT OF ASSAM, FINANCE DEPARTMENT<br>AND 6 ORS | MS. J PAUL<br>MS S BHOWMICK   | SC, ELEM. EDU<br>SC, FINANCE  |
| <b>WITH</b>    |  |  |   |   |
| 35             | <a href="#">WP(C)/98/2024</a>  | DEBA CHARAN DAS<br><b>Versus</b><br>THE ADDITIONAL CHIEF SECRETARY TO<br>TH GOVT OF ASSAM AND 6 ORS                        | MS. J PAUL<br>MS S BHOWMICK   | SC, ELEM. EDU<br>SC, FINANCE  |
| 36             | <a href="#">I.A.(Civil)/1443/2024</a><br>IN WP(C)/1209/2019(D/O)<br>in WP(C)/1209/2019 | BINA PANI DAS,<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. B K BHAGAWATI   | GA, ASSAM<br>SC, AG   |
| 37             | <a href="#">I.A.(Civil)/1495/2024</a><br>in Cont.Cas(C)/424/2017                       | NABAMI CHETIA,<br><b>Versus</b><br>PRITAM SAIKIA and ANR.  |   | MR.B TALUKDAR<br>MR.D SAIKIA(Sr.Adv.)   |
| <b>WITH</b>    |  |  |   |   |
|                | <a href="#">Cont.Cas(C)/424/2017</a>   | NABAMI CHETIA<br><b>Versus</b><br>PRITAM SAIKIA and ANR.   | MR.A K MAHESWARI  | MR.B TALUKDAR(R-2)<br>MR.N SARMA(R-1)<br>MR.D SAIKIA(Sr.Adv.)(R-2)(R-1)<br>MR.N PHUKANR-1                                 |
| <b>HEARING</b> |  |  |   |   |
| 38             | <a href="#">WP(C)/6667/2010</a><br>FIXED   | DEBDUT NATH and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS  | MR.B C DAS<br>MR.B C DAS<br>MR.S C BISWAS<br>MR.M BISWAS<br>MR.L R MAZUMDER<br>MS. I DAS<br>MS.S KARMAKAR<br>MR.D BANIA | SC, EDU   |
| 39             | <a href="#">WP(C)/2889/2015</a><br>FIXED   | DR. TAPAN KUMAR KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. M A I HUSSAIN<br>MR. A R BHUYAN   | MR. R MAZUMDAR (SC,<br>HIGHER EDUCATION(R-1 to 4))<br>MR. K GOGOI (R-1 & 2)<br>MR. A CHALIHA, SC,<br>FINANCE DEPTT. (R-5) |
| 40             | <a href="#">WP(C)/2981/2015</a><br>FIXED   | THE STATE OF ASSAM and ANR.<br><b>Versus</b><br>HEMANTA KUMAR SINGH and 6 ORS  | MR.R MAZUMDAR<br>SC, ELEMENTARY<br>EDUCATION  | MR.S K SINGHA(R-1 to 7)<br>MR.M K NEOG(R-1 to 7)<br>MR.M K DUTTAR-1 to 7  |
| 41             | <a href="#">WP(C)/4917/2021</a><br>FIXED   | ASHOK DUTTA AND 14 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. A K DUTTA<br>MR. B PURKAYASTHA  | SC, ELEM. EDU<br>SC, FINANCE  |
| <b>WITH</b>    |  |  |   |   |
| 42             | <a href="#">WP(C)/1786/2019</a>  | PINTU LAL DEY AND 11 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. A K DUTTA<br>MR. B PURKAYASTHA  | SC, ELEM. EDU<br>SC, FINANCE  |
| <b>WITH</b>    |  |  |   |   |
| 43             | <a href="#">WP(C)/4175/2020</a>  | PINTU LAL DEY AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR. A K DUTTA<br>MR. B PURKAYASTHA<br>MR. S SUTRADHAR   | SC, ELEM. EDU<br>SC, FINANCE  |

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| 44 | <b>WITH</b><br><a href="#">WP(C)/5381/2021</a> | ABHIJIT PURKAYASTHA AND 19 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. A K DUTTA<br>MR. B PURKAYASTHA                                       | SC, ELEM. EDU<br>SC, FINANCE                        |
| 45 | <a href="#">WP(C)/187/2022</a><br>FIXED        | ANIMA DEVI AND 14 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS             | MR. S K DAS<br>MR R KARIM<br>MR D BARMAN                                 | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE           |
| 46 | <b>WITH</b><br><a href="#">WP(C)/4961/2023</a> | JUGAL KISHOR CHOUDHURY AND 15 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR B D DAS<br>MR H K SARMA<br>MRS R DEKA<br>MR. D THAOSEN<br>MR. H R DAS | MR A CHALIHA<br>SC, SEC. EDU.<br>SC, FINANCE DEPTT. |

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CRIMINAL BENCH]

| Sr.No.                   | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate |
|--------------------------|--|--|---|---------------------|
| <b>DELIVERY OF ORDER</b> |  |  |   |                     |
| 1                        | <a href="#">Bail Appln./3390/2023</a>                            | JOWEL HOSSAIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. A AHMED<br>MR. M A CHOUDHURY<br>MR. M ALAM                  | PP, ASSAM           |
| <b>MOTION (BA)</b>       |  |  |   |                     |
| 2                        | <a href="#">Bail Appln./1704/2024</a><br>WITH OFFICE NOTE, FIXED | SAMSUDDIN @ SAMSUR UDDIN @ BAKAI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. M I HUSSAIN<br>N. UDDIN<br>SK ABDULLAH                      | PP, ASSAM           |
| 3                        | <a href="#">Bail Appln./1705/2024</a><br>WITH OFFICE NOTE, FIXED | SEJAK @ SHEJAK ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.               | MR. M I HUSSAIN<br>MR. S M RAHMAN<br>N. UDDIN<br>SK ABDULLAH    | PP, ASSAM           |
| 4                        | <a href="#">Bail Appln./1813/2024</a>                            | GOPAL MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. S RANA  | PP, ASSAM           |
| 5                        | <a href="#">Bail Appln./1816/2024</a>                            | AMLANJYOTI BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                | MR. P HAZARIKA<br>P. BORAH<br>MR. H S BORAH                     | PP, ASSAM           |
| 6                        | <a href="#">Bail Appln./1820/2024</a>                            | RAMEZ ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY | PP, ASSAM           |
| 7                        | <a href="#">Bail Appln./1821/2024</a>                            | LUTFUR RAHMAN @ ROCKY ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY | PP, ASSAM           |
| <b>MOTION</b>            |  |  |   |                     |
| 8                        | <a href="#">Crl.Rev.P./230/2024</a><br>FIXED                     | PRADIP KHANIKAR<br><b>Versus</b><br>SMT. DIPIKA KHANIKAR AND ANR                 | MR D KALITA<br>MS R KOUR  | PP, ASSAM           |
| 9                        | <a href="#">Crl.Pet./726/2024</a>                                | BIPUL DAS GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                   | M K BORAH<br>MS. P. KASHYAP                                     | PP, ASSAM           |
| 10                       | <a href="#">Crl.Pet./727/2024</a>                                | PALLAB DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MR. D HAZARIKA<br>MR. R PHUKAN<br>MR. S J SARMAH<br>C M DEKA    | PP, ASSAM           |

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| 11               | <a href="#">AB/1626/2024</a><br>B/O                           | LALREMPUI HMAR<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. J LASKAR   | PP, ASSAM   |
| 12               | <a href="#">AB/1627/2024</a>                                  | JAHANGIR ALOM AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. M ALI<br>MR J. E. SARKAR   | PP, ASSAM   |
| 13               | <a href="#">AB/1628/2024</a>                                  | SANKARACHARJYA BASUMATARY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. T BARUAH<br>MS A DAS<br>MR J. ISLAM  | PP, ASSAM   |
| 14               | <a href="#">AB/1630/2024</a>                                  | DHARMESWAR MEDHI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR J PAYENG<br>MS A PAYENG   | PP, ASSAM   |
| 15               | <a href="#">AB/1632/2024</a>                                  | OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM | MR F A LASKAR<br>MR. A BORUA   | PP, ASSAM   |
| <b>ADMISSION</b> |   |  |  |   |
| 16               | <a href="#">Tr.P.(CrI.)/10/2024</a>                           | SAHNUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MS. M DEV<br>MR. Z ALAM<br>MR. A GANGULY<br>MS. S NAZNEEN<br>MR. T CHHETRI<br>R ISLAM<br>MR. J ISLAM | MR. N DHAR (r-2)<br>MR. T U LASKAR (r-2)<br>MS. U BARUAH (r-2)<br>PP, ASSAM |
| <b>WITH</b>      |   |  |  |   |
| 17               | <a href="#">Tr.P.(CrI.)/8/2024</a>                            | SAHNUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MS. M DEV<br>MR. Z ALAM<br>MR. A GANGULY<br>MS. S NAZNEEN<br>MR. T CHHETRI<br>R ISLAM<br>MR. J ISLAM | PP, ASSAM   |
| <b>WITH</b>      |   |  |  |   |
| 18               | <a href="#">Tr.P.(CrI.)/9/2024</a>                            | SAHNUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MS. M DEV<br>MR. Z ALAM<br>MR. A GANGULY<br>MS. S NAZNEEN<br>MR. T CHHETRI<br>R ISLAM<br>MR. J ISLAM | MR. N DHAR (r-2)<br>MR. T U LASKAR (r-2)<br>MS. U BARUAH (r-2)<br>PP, ASSAM |
| <b>WITH</b>      |   |  |  |   |
| 19               | <a href="#">Tr.P.(CrI.)/11/2024</a>                           | SAHNUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MS. M DEV<br>MR Z ALAM<br>MR. A GANGULY<br>MS. S NAZNEEN<br>MR T CHHETRI<br>R ISLAM<br>MR. J ISLAM   | MR. N DHAR (r-2)<br>MR. T U LASKAR (r-2)<br>MS. U BARUAH (r-2)<br>PP, ASSAM |
| 20               | <a href="#">Tr.P.(CrI.)/24/2024</a>                           | MOHAMMAD RIJVAN<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED   | MR. D DAS, LD. ADDL. P.P., ASSAM.<br>PP, ASSAM                              |
| <b>WITH</b>      |   |  |  |   |
|                  | <a href="#">I.A.(CrI.)/500/2024</a><br>in Tr.P.(CrI.)/24/2024 | MOHAMMAD RIJVAN<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED   | PP, ASSAM   |
| 21               | <a href="#">CrI.Rev.P./149/2024</a><br>FIXED                  | MD. RAMJAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                   | MR. S C BISWAS   |   |
| <b>WITH</b>      |   |  |  |   |
|                  | <a href="#">I.A.(CrI.)/351/2024</a><br>in CrI.Rev.P./149/2024 | MD. RAMJAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                   | MR. S C BISWAS   |   |
| 22               | <a href="#">CrI.Pet./268/2024</a>                             | SHWET AGARWAL<br><b>Versus</b><br>NAVIN JAIN                                     | M KABRA<br>MR. A KABRA   | MR. B SHARMA<br>MR. S SHARMA<br>MR. M HASSAN                                |

**BAIL HEARING (BA)**

|                     |   |   |  |  |
|---------------------|---|---|--|--|
| 23                  | <a href="#">Bail Appln./3391/2023</a><br>WITH SCANNED COPY OF CASE RECORD.                  | MD. FIROZ KHAN AND ANR.<br><b>Versus</b><br>STATE OF ASSAM                                | MS. S K NARGIS<br>MS S BEGUM<br>MS N SULTANA                   | PP, ASSAM  |
| 24                  | <a href="#">Bail Appln./3904/2023</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | LALROHLU HMAR @ LALRUHLU HMAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR      | MR. N J DUTTA<br>MR N AHMED<br>MR A BASUMATARY                 | SC, DRI  |
| 25                  | <a href="#">Bail Appln./1364/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. Y S MANNAN<br>MR. T HUSSAIN<br>MS N DEKARAJA               | PP, ASSAM  |
| 26                  | <a href="#">Bail Appln./1378/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | NUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                 | MR. S MUNIR<br>MR S M ABDULLAH P<br>MR S H SIKDAR<br>MR. J ALI | PP, ASSAM  |
| 27                  | <a href="#">Bail Appln./1445/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | MD. IDRISH ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR. B K SEN<br>MR A HUSSAIN<br>N HASAN<br>P SINGH              | PP, ASSAM  |
| 28                  | <a href="#">Bail Appln./1472/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | KISHORE SINHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                             | MR. N C DAS<br>MS. M DEVI<br>MS M BORAH                        | MR. M<br>BISWAS(INFORMANT)<br>A SAIKIA(INFORMANT)<br>PP, ASSAM |
| 29                  | <a href="#">Bail Appln./1480/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | AHMED ALI<br><b>Versus</b><br>THE STATE OF ASSAM  | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER    | PP, ASSAM  |
| 30                  | <a href="#">Bail Appln./1680/2024</a><br>FIXED  | GULAM OSMANI<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. M ALI<br>H R KHAN  | PP, ASSAM  |
| 31                  | <a href="#">Bail Appln./1689/2024</a><br>WITH OFFICE NOTE, FIXED                            | GOPAL BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                              | MR. P K SARMA<br>MS M KAKOTY<br>MS. B BHUYAN<br>MS R SAHIN     | PP, ASSAM  |
| 32                  | <a href="#">Bail Appln./1725/2024</a><br>WITH OFFICE NOTE, FIXED                            | SHARUKH KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                              | MR S H SIKDAR<br>MR. S HAQUE<br>MD IMRAN                       | PP, ASSAM  |
| <b>WITH</b>         |   |   |  |  |
| 33                  | <a href="#">AB/1386/2024</a>  | EUSUF KAHN @ EUSUB KHAN AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR S H SIKDAR<br>MD IMRAN                                      | PP, ASSAM  |
| 34                  | <a href="#">Bail Appln./1726/2024</a><br>FIXED  | MANNONG MOSSANG AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. B BARUAH<br>MR U RONGPI                                    | PP, ASSAM  |
| 35                  | <a href="#">Bail Appln./1767/2024</a><br>FIXED  | DIPU DAS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI         | PP, ASSAM  |
| <b>BAIL HEARING</b> |   |   |  |  |
| 36                  | <a href="#">AB/3706/2023</a><br>WITH CASE RECORD(SCANNED COPY), FIXED                       | BABAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. P K ROYCHOUDHURY<br>MR. N G KUNDU<br>MR G DEKA             | PP, ASSAM  |
| 37                  | <a href="#">AB/4069/2023</a><br>FIXED   | MANOJ KUMAR NARJINARY<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. T DEURI<br>MRS. R S DEURI<br>MR D S DEKA<br>MS A DAS       | PP, ASSAM  |
| 38                  | <a href="#">AB/908/2024</a><br>FIXED  | INAMUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR M H AHMED<br>M R CHOUDHURY<br>I AMIN<br>MR. O ULLAH         | PP, ASSAM  |
| 39                  | <a href="#">AB/1156/2024</a><br>FIXED   | LALIT KUMAR GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. M L PANDIA<br>MR. M R SODIAL<br>MS. N K PODDAR             | PP, ASSAM  |

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| 40 | <a href="#">AB/1170/2024</a><br>WITH OFFICE NOTE, FIXED | ABDUL AUDUT SARKER @ AUDUT SARKER<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.     | MR. J AHMED<br>MS M DAS   | PP, ASSAM |
| 41 | <a href="#">AB/1350/2024</a>                            | ABDUL MAZID MOLLAH @ ABDUL MOJID AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | G UDDIN<br>P ADHIKARI<br>MR A K AZAD  | PP, ASSAM |
| 42 | <a href="#">AB/1394/2024</a><br>FIXED                   | MUKUL HUSSAIN @ BAPPI<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. S Z SHEIKH<br>MS A GOGOI  | PP, ASSAM |
| 43 | <a href="#">AB/1438/2024</a><br>FIXED                   | KANKANJYOTI KAUSHIK AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. A AHMED<br>MR. I U CHOWDHURY<br>U U KHAN<br>MR A AHMED                  | PP, ASSAM |
| 44 | <a href="#">AB/1445/2024</a><br>FIXED                   | HITESH DEKA @ HITESWAR DEKA AND ANR<br><b>Versus</b><br>STATE OF ASSAM                | MR J BORAH<br>MR N PATIRI<br>MS B LASKAR                                    | PP, ASSAM |
| 45 | <a href="#">AB/1465/2024</a><br>FIXED                   | MUKUL CHANDRA BORA<br><b>Versus</b><br>THE STATE OF ASSAM                             | MRS H M PHUKAN<br>MS. P. NAIDING  | PP, ASSAM |
| 46 | <a href="#">AB/1476/2024</a><br>FIXED                   | A. SHREWAS SINGH<br><b>Versus</b><br>THE STATE OF ASSAM,                              | MR. A BHATTACHARYA<br>MS. K MALAKAR<br>MS A MAJUMDER                        | PP, ASSAM |
| 47 | <a href="#">AB/1505/2024</a><br>WITH OFFICE NOTE, FIXED | AMIR ALI @ AMER ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | N. UDDIN<br>SK ABDULLAH<br>M HUSSAIN  | PP, ASSAM |
| 48 | <a href="#">AB/1509/2024</a><br>WITH OFFICE NOTE, FIXED | PANKAJ NAYAK AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR. SK S N MOHAMMAD<br>MR. SK N MOHAMMAD<br>MR A IKBAL<br>MR. KHAIRUL ISLAM | PP, ASSAM |
| 49 | <a href="#">AB/1510/2024</a><br>FIXED                   | IMRAN HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. Z KHALID<br>MD. A H LASKAR<br>MS S Z HAYAT                              | PP, ASSAM |
| 50 | <a href="#">AB/1577/2024</a><br>FIXED                   | RINGKANG DWIMARY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR J DAS<br>MR. S R RABHA<br>P HAZARIKA<br>T CHAKMA                         | PP, ASSAM |

#### **ORDERS**

|    |   |  |  |                             |
|----|---|--|--|-----------------------------|
| 51 | <a href="#">I.A.(CrI.)/537/2020</a><br>WITH AB/4412/2019 (D/O)<br>in AB/4412/2019   | THE STATE OF ASSAM<br><b>Versus</b><br>ASURUDDIN ALI @ ASIRUDDIN | ADDL PP,ASSAM                            | MR S H SIKDAR<br>MR M HOQUE |
| 52 | <a href="#">I.A.(CrI.)/570/2024</a><br>FIXED<br>in CRL.A(J)/5032/2024<br><b>WITH</b><br><a href="#">CRL.A(J)/5032/2024</a><br>(Filing Number) | HASEN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.        | MRS. P B BORDOLOI<br>(LEGAL AID COUNSEL) | PP, ASSAM                   |
|    | <b>WITH</b><br><a href="#">I.A.(CrI.)/5034/2024</a><br>(Filing Number)  | HASEN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR G       | MRS. P B BORDOLOI                        |                             |
|    |   | HASEN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR G       | MRS. P B BORDOLOI                        |                             |

#### **HEARING**

|    |  |  |                               |           |
|----|--|--|-------------------------------|-----------|
| 53 | <a href="#">CRL.A(J)/101/2022</a><br>1 Y 10 M 20 D :WITH LCR 5 FILES,<br>P.B.-1, FIXED | GUNAJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM | MR K P PATHAK (AMICUS CURIAE) | PP, ASSAM |
|----|--|--|-------------------------------|-----------|

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-III]**

| Sr.No.                   | Case Number  | Main Parties   | Petitioner Advocate                              | Respondent Advocate   |
|--------------------------|--|--|--|---|
| <b>DELIVERY OF ORDER</b> |  |  |  |   |
| 1                        | <a href="#">WP(C)/6883/2021</a><br>BY SLIP                             | DEBENDRA NATH DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                              | MR. S HAZARIKA<br>MR D DEKA                      | MR. A SARMA (R-6)<br>MR T R SEN (R-6)<br>MR. LENTSO (R-6)<br>MR H KALITA (R-6)<br>SC, SEC. EDU.<br>SC, U G C                          |
| 2                        | <a href="#">WP(C)/4881/2023</a><br>BY SLIP, CAVT./721/2023             | MD. ABUL HASEN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                 | MR. A SAYED<br>MR. S K TALUKDAR<br>MS. S T BOKTH | SC, ELEM. EDU   |
| 3                        | <b>WITH</b><br><a href="#">WP(C)/4564/2023</a><br>CAVT. NO. 07212/023, | MD. ABDUL AKHER ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                             | MR. M ISLAM<br>MS. J TAMULI                      | SC, ELEM. EDU<br>GA, ASSAM<br>MR. A SAYED(FOR<br>CAVEATOR)<br>MR. M KHAN (r-9)<br>MR A K DAS (r-9)<br>MS J AKTAR (r-9)<br>SC, FINANCE |
| 4                        | <a href="#">WP(C)/400/2024</a><br>BY SLIP                              | SMTI SUNITA KAKATI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                    | MR. S BANIK<br>MS F BEGUM                        | GA, ASSAM<br>SC, SEC. EDU.  |
| <b>TOP OF THE LIST</b>   |  |  |  |   |
| 5                        | <a href="#">WP(C)/6148/2012</a><br>PART-HEARD, FIXED                   | JOYSREE RAJKUMARI<br><b>Versus</b><br>THE STATE OF ASSAM and ANR.                                | MR.K M HALOI<br>MS.G MAHANTA                     | GA, ASSAM   |
| 6                        | <b>WITH</b><br><a href="#">WP(C)/1076/2015</a>                         | MISS JOYSREE RAJKUMARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                          | MR.K M HALOI<br>MR.A K DEKA                      | MS.SOMILA<br>MR.S BARUAH<br>MR.B SHARMA<br>MS.M BARMAN<br>MR.M ISLAM  |
| 7                        | <a href="#">WP(C)/1657/2015</a><br>FIXED                               | SMT. SONAMATI BASFOR and 170 ORS<br><b>Versus</b><br>GUWAHATI MUNICIPAL CORPORATION<br>and 2 ORS | MR.A DASGUPTA<br>MS.B DAS                        | SC, GMC   |
| 8                        | <a href="#">WP(C)/4102/2016</a><br>FIXED                               | ANUPAM KANTI CHAKRABORTY<br><b>Versus</b><br>UNION BANK OF INDIA and 3 ORS                       | MS.S ROY<br>MR.S DUTTA<br>MS.U DUTTA             | MR.R THAKURIA R- 1-4<br>MR.L P SHARMA(R- 1-4)   |

|    |   |   |   |   |
|----|---|---|---|---|
| 9  | <a href="#">WP(C)/6337/2017</a><br>FIXED                    | RAJENDER PAL<br><b>Versus</b><br>COMMANDANT and 5 ORS.                      | MR.A DASGUPTA<br>MRS.B DAS<br>MR.R SARKAR                             | C.G.C.<br>MR.K K PARASAR(R- 1-6)<br>ASSTT.S.G.I.  |
| 10 | <a href="#">WP(C)/1069/2023</a><br>FIXED                    | PRANAB PATHAK<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD. AND 3 ORS.    | MR. B D DEKA<br>MR. M DAS<br>N CHAUDHURY<br>MR A BHATRA<br>MR A DEKA  | MR R KARIM (R-1 TO 4)<br>SC, OIL  |
|    | <b>WITH</b>   |   |   |   |
| 11 | <a href="#">WP(C)/1373/2022</a>                             | RAHUL DAS<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LTD. AND 4 ORS     | MR. J PATOWARY  | MR. B PHUKAN (r-5)<br>MR. N DEKA (r-1 to 4)<br>MR. M GOGOI (r-1 to 4)<br>MR R KARIM (r-1 TO 4)<br>MR A R BAROOAH (r-1 to 4) |
|    | <b>WITH</b>   |   |   |   |
| 12 | <a href="#">WP(C)/8082/2022</a>                             | PRASHANK KUMAR<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS             | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MS N MAHANTA<br>N GAUTAM         | MR. B PHUKAN (r-6)<br>MR R KARIM (r2 to r5)<br>DY.S.G.I.  |
|    | <b>WITH</b>   |   |   |   |
| 13 | <a href="#">WP(C)/1070/2023</a>                             | BIKASHJYOTI DAS<br><b>Versus</b><br>INDIAN OIL CORPORATION AND 3 ORS. B     | MR. B D DEKA<br>MR. M DAS<br>N CHAUDHURY<br>MR A BHATRA<br>MR A DEKA  | MR R KARIM (R-1 TO 4)<br>SC, OIL  |
|    | <b>WITH</b>   |   |   |   |
| 14 | <a href="#">WP(C)/1071/2023</a>                             | KISHOR BARMAN<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD. AND 3 ORS.    | MR. B D DEKA<br>MR. M DAS<br>N CHAUDHURY<br>MR A BHATRA<br>MR A DEKA  | MR R KARIM (R-1 TO 4)<br>SC, OIL  |
|    | <b>WITH</b>   |   |   |   |
| 15 | <a href="#">WP(C)/1075/2023</a>                             | PUTUL RAJBONGSHI<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD. AND 3 ORS. | MR. B D DEKA<br>MR. M DAS<br>N CHAUDHURY<br>MR A BHATRA<br>MR A DEKA  | MR R KARIM (R-1 TO 4)<br>SC, OIL  |
|    | <b>WITH</b>   |   |   |   |
| 16 | <a href="#">WP(C)/1076/2023</a>                             | DEBASISH NATH<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD. AND 3 ORS.    | MR. B D DEKA<br>MR. M DAS<br>N CHAUDHURY<br>MR A BHATRA<br>MR A DEKA  | MR R KARIM (R-1 TO 4)<br>SC, OIL  |
|    | <b>WITH</b>   |   |   |   |
| 17 | <a href="#">WP(C)/1077/2023</a>                             | ANSHUMAN BARUAH<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD. AND 5 ORS.  | MR. B D DEKA<br>MR. M DAS<br>MR R BORAH<br>N CHAUDHURY<br>MR A BHATRA | MR R KARIM (R-1 TO 5)<br>SC, OIL  |
|    |   | <b>ORDER (IMPLEADMENT OF PARTY)</b>   |   |   |
| 18 | <a href="#">I.A.(Civil)/1889/2024</a><br>in WP(C)/5240/2023 | DHIRESWAR KACHARI<br><b>Versus</b><br>BHARGAV SARMA AND ORS                 | MR K TALUKDAR   | SC, INDUSTRIES AND<br>COMMERCE  |
|    | <b>WITH</b>   |   |   |   |
|    | <a href="#">WP(C)/5240/2023</a>                             | DHIRESWAR KACHARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.         | MR K TALUKDAR<br>MR P BHATTACHARJYA                                   | SC, INDUSTRIES AND<br>COMMERCE  |
|    | <b>WITH</b>   |   |   |   |
|    | <a href="#">I.A.(Civil)/1890/2024</a><br>in WP(C)/5240/2023 | DHIRESWAR KACHARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.         | MR K TALUKDAR   | SC, INDUSTRIES AND<br>COMMERCE  |

**ADMISSION**

|    |  |  |   |   |
|----|--|--|---|---|
| 19 | <a href="#">WP(C)/6609/2014</a>                | UNION OF INDIA<br><b>Versus</b><br>BAKIJAI AND CERTIFICATE OFFICER and 9 ORS       | MR.S C BISWAS<br>MR.I HUSSAIN<br>MR. E AHMED<br>MS.K L R YANTHAN<br>MS.L HAZARIKA<br>MS.A DEY<br>MR. S BISWAS | MR.M TALUKDAR(R-2,3&4)<br>MS.S ROY(R-6)<br>MR.P J BARMAN(R-2,3&4)<br>MR. D NATH(R-1)  |
| 20 | <a href="#">WP(C)/6373/2015</a>                | KAGAJ NIGAM KARMI UNION<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS           | MR.N DHAR<br>MR .B MALAKAR<br>MR. T U LASKAR<br>MR.K BAISHYA  | MR.P K ROY(R-3&4)<br>C.G.C.<br>MR.S K CHAKRABORTY(R-3&4)<br>MS.M DUTTA(R-3&4)<br>ASSTT.S.G.I.<br>MS.A CHAKRABORTY(R-3&4)<br>SC, PF<br>MR.D DEY<br>MS.R DEVI |
| 21 | <a href="#">WP(C)/5015/2016</a>                | LAKHYA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                   | MS.M DAS<br>MS.B TALUKDAR   | MR.B GOGOI<br>SC, HEALTH  |
| 22 | <a href="#">WP(C)/3790/2017</a>                | NABAJYOTI DAS and 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 19 ORS         | MRS. M BARMAN<br>MR.D K SHARMA<br>MS.J DEKA   | MR.P CHAKRABORTY(R- 5 - 20)<br>MR.A D CHOUDHURY(R- 5 - 20)<br>MR.D CHOUDHURYR- 5 - 20<br>MR. P DUTTA(R- 5 - 20)<br>SC, HEALTH & F W<br>MRS.S SARMA          |
| 23 | <b>WITH</b><br><a href="#">WP(C)/2699/2017</a> | HAREKRISHNA CHOUDHURY and 15 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS | MR.A D CHOUDHURY<br>MR.T CHAKRABORTY<br>MR.D CHOUDHURY<br>MR. P DUTTA   | SC, HEALTH  |
| 24 | <a href="#">WP(C)/7695/2018</a>                | SAHIDUL ALAM<br><b>Versus</b><br>ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.   | G UDDIN<br>MS. P A TALUKDAR<br>MR N Y KONYAK  | SC, APDCL   |
| 25 | <a href="#">WP(C)/2826/2019</a><br>BY SLIP     | ABDUL BAREQUE MIAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.               | MR. I H SAIKIA<br>MR. K KALITA<br>MR. M R CHOUDHURY<br>MS L HMAR  | MR. I HUSSAIN<br>SC, EDU<br>MR. J GOGOI, SC, Higher Education Dpt.<br>SC, FINANCE<br>SC, G U<br>SC, U G C   |
| 26 | <a href="#">WP(C)/6216/2019</a>                | CHAMELI SUKLABAIIDYA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS     | MR. H R KHAN<br>MRS N GOSWAMI<br>MR N ISLAM<br>MS. M BARMAN   | GA, ASSAM   |
| 27 | <a href="#">WP(C)/6264/2019</a>                | HEM CHANDRA DAS<br><b>Versus</b><br>GOVT. OF ASSAM AND 2 ORS.                      | MR H DAS<br>MR. B C DEKA  | SC, FINANCE   |
| 28 | <a href="#">WP(C)/345/2020</a>                 | CONSTABLE NO. 640 AMIO RAJKHOWA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR P TALUKDAR<br>MS A DAS   | GA, ASSAM   |
| 29 | <b>WITH</b><br><a href="#">WP(C)/605/2012</a>  | CONSTABLE NO.640 AMIO RAJKHOWA<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS      | MR.P K MAJUMDAR<br>MR.P TALUKDAR<br>MS.J DEKA<br>MS.P TAMULI  | GA, ASSAM   |
| 30 | <a href="#">WP(C)/3685/2020</a>                | ARINDAM KAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                      | MR. S K GHOSH<br>MS F AHMED   | GA, ASSAM<br>MR SISHIR DUTTA<br>MR. S DUTTA   |
| 31 | <a href="#">WP(C)/1979/2021</a><br>FIXED       | CHALJATHANG THADOU<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                | MR. A BHATTACHARYYA<br>MR P S RAJA  | SC, SOIL CONSERVATION DEPTT.<br>SC, FINANCE   |

|    |  |   |  |  |
|----|--|---|--|--|
| 32 | <b>WITH</b><br><a href="#">WP(C)/1868/2021</a> | BANGSO BODO<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                  | MR. A BHATTACHARYYA<br>MR P S RAJA                                 | SC, FINANCE<br>SC, SOIL CONSERVATION<br>DEPTT.   |
| 33 | <b>WITH</b><br><a href="#">WP(C)/1982/2021</a> | JACOB RONGPHER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                               | MR. A BHATTACHARYYA<br>MR P S RAJA                                 | GA, ASSAM<br>SC, FINANCE   |
| 34 | <b>WITH</b><br><a href="#">WP(C)/1985/2021</a> | SARAN SINGH PHANGSO<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                         | MR. A BHATTACHARYYA<br>MR P S RAJA                                 | GA, ASSAM<br>SC, FINANCE   |
| 35 | <b>WITH</b><br><a href="#">WP(C)/1989/2021</a> | CHANDRA SINGH TAKBI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                         | MR. A BHATTACHARYYA<br>MR P S RAJA                                 | GA, ASSAM<br>SC, FINANCE   |
| 36 | <a href="#">WP(C)/6478/2022</a><br>FIXED       | LAL BABU SAHANI AND 35 ORS<br><b>Versus</b><br>THE DEPUTY GENERAL MANAGER (IR-L)<br>AND 4 ORS | MR. A D GUPTA<br>MS B DAS  | SC, F C I  |
| 37 | <a href="#">WP(C)/4241/2023</a><br>FIXED       | MAHMUD HASSAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                         | MR. J M A CHOUDHURY<br>MR. A B T HAQUE                             | GA, ASSAM<br>SC, REVENUE   |
| 38 | <a href="#">WP(C)/4452/2023</a>                | ABDULLA AL MASUD MOLLAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                      | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS<br>MS N MAHANTA   | SC, P AND R.D.   |
| 39 | <b>WITH</b><br><a href="#">WP(C)/4721/2023</a> | MD. SADDAM HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                           | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS<br>MS N MAHANTA   | SC, P AND R.D.   |
| 40 | <a href="#">WP(C)/4862/2023</a><br>FIXED       | PRIYANKI PIKI BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MR. N K KALITA<br>MR D DEKA  | SC, ELEM. EDU<br>MR. P N GOSWAMI<br>MR. J K GOSWAMI (r-5)<br>MS. M KALITA (R-6)<br>MR. J BARMAN (r-5)<br>MR D J BORO (r-5)<br>SC, ASSAM TEXTBOOK<br>PRODUCTION AND<br>PUBLICATIONS<br>CORPORATION LTD. |
| 41 | <a href="#">WP(C)/7251/2023</a><br>FIXED       | INDRAJIT TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                            | MS. A TALUKDAR   | GA, ASSAM  |
| 42 | <a href="#">WP(C)/502/2024</a><br>FIXED        | SHARMILA BAISHYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                             | MR. M K CHOUDHURY<br>MR P BHARDWAJ<br>MR. M SARMA<br>MS. ANASUYA C | GA, ASSAM  |
| 43 | <a href="#">WP(C)/1520/2024</a><br>FIXED       | DIBAKAR MALI<br><b>Versus</b><br>THE GUWAHATI MUNICIPAL<br>CORPORATION AND 5 ORS.             | MR. A K BARUAH<br>MR. N MAHAJAN<br>MR A DAS<br>MR. R A PRAMANIK    | GA, ASSAM<br>SC, AG<br>SC, GMC   |
| 44 | <a href="#">WP(C)/2211/2024</a><br>FIXED       | AVATAR SINGH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                 | MR. B C DAS<br>MR D N BHATTACHARYYA                                | SC, APSC<br>SC, P H E  |

**ORDERS**

|    |  |  |  |  |
|----|--|--|--|--|
| 45 | <a href="#">WP(C)/5046/2023</a><br>CAVT.<br>NO.08242023,117800008282023,117800008302023,<br>117800008362023,117800008442023,<br>117800008642023,117800008742023,<br>117800008802023,117800008862023,117800008882/023,<br>WITH CAVT. 11 NOS.(D/O) | MANZURUL HAQUE LASKAR AND 9 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. A R BHUYAN<br>MR F A LASKAR<br>MD I H LASKAR | MR. S P CHOUDHURY (FOR<br>CAVEATOR)<br>MR. K GOGOI<br>MR. K GOGOI<br>MS B DEVI (FOR<br>CAVEATOR)<br>MS. M BORA (FOR<br>CAVEATOR)<br>DR K PANDAV (FOR<br>CAVEATOR)<br>DY.S.G.I. |
|----|--|--|--|--|

46 **WITH**  
[WP\(C\)/5406/2023](#)  
CAVT. NO. 08432/023,

NIT WORKERS UNION AND 2 ORS.  
**Versus**  
THE UNION OF INDIA AND 4 ORS

MR. M J BARUAH  
MR. A. ALI  
MR. JITU SAIKIA

MR. S P CHOUDHURY (FOR  
CAVEATOR)  
MS. M BORA (FOR  
CAVEATOR)  
DY.S.G.I.  
SC, NIT

**WITH**  
[I.A.\(Civil\)/387/2024](#)  
in WP(C)/5406/2023

THE DIRECTOR, NATIONAL INSTITUTE OF  
TECHNOLOGY, SILCHAR AND ANR.  
**Versus**  
NIT WORKERS UNION AND 2 ORS.

MR. S P CHOUDHURY  
MR. M J BARUAH  
MR. S P CHOUDHURY (FOR  
CAVEATOR)

**HEARING**

47 [WP\(C\)/1046/2022](#)  
FIXED

JADUBANGSH ROY @ JADUBANGSH RAY  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. S P ROY  
MS S DAS  
MR M DEB

GA, ASSAM

48 [WP\(C\)/2529/2022](#)  
FIXED

RAMENDRA LAL BISWAS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MS. S SEAL  
MS. S KANUNGOE  
MS. J CHETTRY

SC, AG (A AND E)  
GA, ASSAM  
SC, FINANCE

49 [WP\(C\)/4489/2022](#)  
FIXED

TRILOSON BORO  
**Versus**  
THE STATE OF ASSAM AND 8 ORS.

MR I RAFIQUE  
MS. S DEVI  
MS A AFREEN

GA, ASSAM

50 [WP\(C\)/5049/2022](#)  
CAVT. NO.08292/022,  
FIXED

UMESH CH. DAS AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. M K CHOUDHURY

DR G J SHARMA  
MR. N DEKA (R-5)  
MR. A CHAMUAH (R-4)  
MR. M GOGOI (R-5)  
MR S HUSSAIN (R-5)  
MR. S BORUA, SC, PCB,  
ASSAM  
SC, FOREST  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
| 3)  | MR. S K SAHARIAH  | 01-06-2024 | To | 17-07-2024 |
| 4)  | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 5)  | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 6)  | K U AHMED         | 20-06-2024 | To | 26-06-2024 |
| 7)  | MR S SARMA        | 17-06-2024 | To | 15-07-2024 |
| 8)  | MS P TALUKDAR     | 20-06-2024 | To | 26-06-2024 |
| 9)  | MR. U SARMA       | 24-06-2024 | To | 26-06-2024 |
| 10) | MR. B BARMAN      | 24-06-2024 | To | 28-06-2024 |
| 11) | MR D TALUKDAR     | 27-06-2024 | To | 03-08-2024 |
| 12) | MR. C CHOWDHURY   | 15-07-2024 | To | 19-07-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,25th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH - IV AND V]**

| Sr.No.           | Case Number                                    | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|------------------|--|---|---|--|
| <b>ADMISSION</b> |  |   |   |  |
| 1                | <a href="#">WP(C)/9257/2019</a><br>FIXED       | SATYENDRA SINGH HAZARI<br><b>Versus</b><br>STATE POLICE ACCOUNTABILITY<br>COMMISSION AND 2 ORS.               | MR. A K BHUYAN<br>MS. B BHUYAN<br>MS. N CHOUDHURY<br>MS. P PATHAK<br>MR. M BORAH<br>MR. A KHOUND<br>MS. Y S PHOM<br>MR A TALUKDAR | GA, ASSAM<br>MR. K MIRA<br>MR S S ISLAM  |
| 2                | <a href="#">WP(C)/2917/2020</a>                | HEMANTA KALITA<br><b>Versus</b><br>INSURANCE OMBUDSMAN AND 4 ORS.   | MR P KALITA<br>MRS S GOSWAMI  | MR. P BHOWMICK(R2 AND<br>3)<br>MR S NATH<br>MR. N BARUAH (r-4,5)<br>MS. P DUTTA (r-4,5)<br>MR. D THAOSEN (R2 AND<br>3) |
| 3                | <a href="#">WP(C)/3207/2020</a>                | RANJIT DUTTA<br><b>Versus</b><br>THE UNITED COMMERCIAL BANK AND<br>ANR  | MR. S NATH  |  |
| 4                | <a href="#">WP(C)/4358/2020</a>                | MAHENDRA SINGH CHOUHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                      | MS. R CHOUDHURY<br>MR. P N GOSWAMI<br>MR. I KALITA<br>MR. R R Gogoi<br>MS F N ZAMAN   | GA, ASSAM<br>SC, REVENUE   |
| 5                | <a href="#">WP(C)/5408/2020</a><br>FIXED       | PRADIP KUMAR AGARWALLA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                       | MRS. K DEVI<br>MR. D K JAIN<br>MS D ANGANA  | MR M CHETIA (R-6)<br>SC, WATER RESOURCE<br>SC, REVENUE   |
| 6                | <b>WITH</b><br><a href="#">WP(C)/5441/2020</a> | RABINDRA CHHAWCHHARIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MRS. K DEVI<br>MR. D K JAIN<br>MS D ANGANA  | MR M CHETIA (R-6)<br>SC. WATER RESOURCE<br>DEPTT.<br>SC, REVENUE   |
| 7                | <a href="#">WP(C)/5756/2020</a>                | M/S BHUBANESWAR PANDEY AND<br>RAMESWAR PANDEY<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED AND<br>6 ORS | MR. U K NAIR<br>MR. U PATHAK<br>MR. D J DAS   | GA, ASSAM<br>MR D K SARMAH<br>MS. A TALUKDAR<br>MR D KALITA<br>SC, I O C   |
| 8                | <a href="#">WP(C)/6559/2021</a>                | THE ASSAM PHARMACY COUNCIL AND<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                      | MS D BORGHAIN<br>MR. P GOHAIN<br>MS. M SARMAH   | SC, HEALTH   |

|               |   |   |   |   |
|---------------|---|---|---|---|
| 9             | <a href="#">WP(C)/2502/2022</a>             | PREMDHAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR B D DAS<br>MR D KALITA<br>MS K PHUKAN  | GA, ASSAM<br>SC, AFDC   |
| 10            | <a href="#">WP(C)/2593/2022</a>             | BAHARUL ISLAM AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                | MD. S ALOM<br>MS. A BEGUM<br>MR. M S ALAM   | SC, P AND R.D.<br>GA, ASSAM<br>MR. K BORUAH<br>MR. MEHBOOB ALAM<br>P DAS  |
| 11            | <a href="#">WP(C)/3089/2022</a>             | NARA SING SAW ADN 13 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                             | MR. S DAS<br>MRS. R T DAS<br>MR K DAS<br>MR H GOGOI                                   | GA, ASSAM<br>SC, BTC  |
| 12            | <a href="#">WP(C)/3599/2022</a>             | SURAJIT BEZBARUAH AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                          | MR. JYOTIRMOY ROY<br>MR. C CHAKRAVARTY<br>MR D DAS<br>MS E NATH                       | GA, ASSAM<br>SC, SEC. EDU.  |
| 13            | <a href="#">WP(C)/4152/2022</a>             | APURBA BALLAV GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                  | MR. M K CHOUDHURY<br>MR. A BARKATAKI<br>MR P BHARDWAJ<br>MR. M SARMA<br>MS. ANASUYA C | GA, ASSAM<br>MR S BHARALI (R-6 TO 8)<br>MR. M DAS (R-6 TO 8)<br>MS R DAS (R-6 TO 8)<br>MR. N K NEOG (R-6 TO 8)                          |
| 14            | <a href="#">WP(C)/4227/2022</a>             | SWASTIK INNOVATIONS<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LTD. (APDCL) AND 4 ORS. | MR B D DAS<br>MR H K SARMA<br>MRS R DEKA<br>MR. D THAOSEN                             | SC, APDCL   |
| 15            | <a href="#">WP(C)/6110/2022</a>             | M/S PP PLASTIC AND INDUSTRIES PVT<br>LTD<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS               | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI  | SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I.  |
| 16            | <a href="#">WP(C)/6136/2022</a>             | NUR ISLAM AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. M U MONDAL<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK                          | GA, ASSAM<br>MR. A K HUSSAIN (R8)<br>SC, REVENUE  |
| 17            | <a href="#">WP(C)/6541/2022</a>             | MANALICHA ADHIKARY MODAK<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LTD AND 4 ORS      | MR. A RAHMAN  | GA, ASSAM<br>SC, APDCL  |
| 18            | <a href="#">WP(C)/6547/2022</a>             | ISMILE MIRDHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. A K SARMA<br>MR H J TAMULI<br>MR D KALITA   | SC, IRRIGATION  |
| 19            | <a href="#">WP(C)/6613/2022</a>             | SANJIB GOGOI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                   | MS D BORGHAIN<br>MR. P GOHAIN<br>MS. A GOGOI  | GA, ASSAM   |
| 20            | <a href="#">WP(C)/6690/2022</a>             | MD. HABIBUR RAHMAN AND 14 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS                         | MR D DEKA<br>MR B KAUSHIK<br>MR. S HAZARIKA   | MR. S K MEDHI<br>DY.S.G.I.  |
| 21            | <a href="#">WP(C)/6888/2022</a>             | RAJ SINGHA AND 7 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                                 | MR. H. BURAGOHAIN<br>MR H BORAH<br>MS A DEVI<br>MS. M BURAGOHAIN                      | GA, ASSAM<br>MR. J K GOSWAMI, SC,<br>AIDC (R-5)<br>MR A KALITA, SC,<br>INDUSTRIES AND<br>COMMERCE DEPTT.<br>MR. K GOGOI<br>ASSTT.S.G.I. |
| 22            | <a href="#">WP(C)/7366/2022</a>             | MD. FARUK HUSSAIN<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS  | MR. S K BARKATAKI<br>MR D K NATH  | GA, ASSAM<br>MR P NAYAK, SC, PWD<br>MR. D J DAS (R-1)<br>DY.S.G.I.<br>SC, NHIDC   |
| 23            | <a href="#">WP(C)/7863/2022</a>             | MANOJ BAID<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. T J MAHANTA<br>MS. P BHATTACHARYA<br>MR. A BORUA                                  | GA, ASSAM<br>MR. P J SAIKIA, SR. ADV (r-<br>7,8)<br>MR. P BORDOLOI (r-7,8)<br>SC, J M B   |
| <b>ORDERS</b> |   |   |   |   |
| 24            | <a href="#">Cont.Cas(C)/179/2020</a><br>B/O | HIRALAL SHAW<br><b>Versus</b><br>A.N.HAZARIKA, ACS AND ANR.   | MR. I A TALUKDAR<br>MR. B HUSSAIN   | MR. R DHAR  |

|                |  |   |  |  |
|----------------|--|---|--|--|
| 25             | <a href="#">Cont.Cas(C)/626/2023</a><br>FIXED                                    | M/S GLOBAL ASSOCIATES AND ANR<br><b>Versus</b><br>DIBYAJYOTI DUWARAH AND 3 ORS  | MR. S BORA<br>MS J RAJKUMARI   | MR. P N GOSWAMI<br>MR. D GOGOI<br>MR. R R Gogoi  |
|                | <b>WITH</b>  |   |  |  |
| 26             | <a href="#">Cont.Cas(C)/630/2023</a>   | M/S EASTER ENTERPRISE AND ANR<br><b>Versus</b><br>DIBYAJYOTI DUWARAH AND 3 ORS  | MR. S BORA<br>MS J RAJKUMARI   | MR. P N GOSWAMI (R-1)<br>MR. D GOGOI(R-1)<br>MR. R R Gogoi(R-1)  |
| 27             | <a href="#">Cont.Cas(C)/29/2024</a>  | SAMRAT DAS<br><b>Versus</b><br>GYANENDRA DEV TRIPATHI, IAS AND 3 ORS  | MR. B K SEN<br>MR F HAQUE  | MR. D SAIKIA (R-3)<br>MS. N BORDOLOI (R-3)   |
| 28             | <a href="#">Cont.Cas(C)/65/2024</a>  | BRAJENDRA GAYARI @ BRAJENDRA GAYARI<br><b>Versus</b><br>ANURAG JAIN AND 2 ORS.  | MR. R C SAIKIA<br>MS. K SAIKIA<br>MS. N DEY<br>MR. P SARMAH                | MRS. R BORAH (R-1,2)<br>MR. K GOGOI (R-3)<br>MR. D BORAH (R-1,2)   |
| 29             | <a href="#">Cont.Cas(C)/76/2024</a>  | HI SPEED LOGISTICS PVT LTD<br><b>Versus</b><br>RAJESH CHAUDHARY AND 2 ORS.  | MR A C BORBORA<br>MRS. R BORBORA<br>MS. N DEY<br>MR. U SAIKIA              | MR B K SINGH   |
| 30             | <a href="#">Cont.Cas(C)/117/2024</a>   | DILIP KUMAR SINGHANIA<br><b>Versus</b><br>ARUN GIGNESH  | MR D K DAS<br>MR. R K AGARWALA<br>MR H BETALA                              | MR. P N GOSWAMI<br>MR. P N GOSWAMI<br>MR. D GOGOI<br>MR. D GOGOI<br>MR. I BORTHAKUR<br>MR. I BORTHAKUR   |
| 31             | <a href="#">Cont.Cas(C)/139/2024</a>   | BINOD KUMAR PAUL AND ANR<br><b>Versus</b><br>SUMIT SATTAWAN   | MR. N H MAZARBHUIYAN<br>MR. A Y CHOUDHURY<br>MR. T A CHOUDHURY<br>S SOHAIL | MR. S R BORUAH (R-1)<br>MS. B DEKA (R-1)<br>M BRAHMA (R-1)   |
| 32             | <a href="#">Cont.Cas(C)/170/2024</a>   | CHAYA DUTTA<br><b>Versus</b><br>NIBEDITA DUTTA  | MR S BORTHAKUR<br>MR P H KONWAR  | MR. A DEKA<br>MR. S BORTHAKUR<br>MS. S KAKATI  |
| 33             | <a href="#">Cont.Cas(C)/199/2024</a>   | DIPANJALI PRABHA DEKA<br><b>Versus</b><br>PRANAB KUMAR DEKA   | MS D DEORI   | DR. N DEKA<br>MS P CHAKRABORTY   |
| 34             | <a href="#">Cont.Cas(C)/231/2024</a>   | PASING DAULAGUPU ALIAS PASING DAULAGUPHU<br><b>Versus</b><br>TENSING RONGPI   | MR. M P CHOUDHURY  | MR J CHUTIYA<br>MS. S KEMPRAI<br>MR R S RONGHANG<br>MS V.SHOHE   |
| 35             | <a href="#">I.A.(Civil)/1919/2024</a><br>in <a href="#">Cont.Cas(C)/485/2020</a> | N THE DEATH OF PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY HIS LEGAL HEIRS CHUAUHANG SANGKUNGI<br><b>Versus</b><br>SRI KUMAR SANJAY KRISHNA, IAS AND 5 ORS | MS. B CHOWDHURY<br>MS. B CHOWDHURY   | MR. D SAIKIA<br>MR A CHALIHA (R5, R6)  |
|                | <b>WITH</b>  |   |  |  |
|                | <a href="#">Cont.Cas(C)/485/2020</a>   | PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY<br><b>Versus</b><br>SRI KUMAR SANJAY KRISHNA, IAS  | MR. B D GOSWAMI<br>MR A CHOWDHURY<br>MR. J M GOGOI<br>MS. B CHOWDHURY      | MR. D SAIKIA (R5, R6)<br>MR. B GOGOI (R5, R6)<br>MR P NAYAK (R5, R6)<br>MR A CHALIHA (R5, R6)<br>MR. D S DEKA (R5, R6)                                   |
| <b>HEARING</b> |  |   |  |  |
| 36             | <a href="#">WP(C)/2809/2018</a><br>BY SLIP, AT 2:00 PM                           | PRAMOD PATODIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. A GANGULY<br>MS. A DUTTA<br>MR. A DHANUKA                              | GA, ASSAM<br>MR. P N GOSWAMI (R4)<br>MR. K P PATHAK (R4)   |
| 37             | <a href="#">WP(C)/8237/2022</a><br>FIXED   | SHRI SAILEN KUMAR SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR S SARMA   | SC, WATER RESOURCE   |
| 38             | <a href="#">Crl.Pet./1059/2023</a><br>BY SLIP                                    | DIPSIKHA CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR. R ALI<br>MR H A AHMED  | MR. D DAS SR. ADV (R-2)<br>MR. S BORTHAKUR (r-2)<br>MS. S KAKATI (r-2)<br>MR. I DAS (R-2)<br>MS S SHARMA (R-2)<br>MR. INDRAJIT BHUYAN (R-2)<br>PP, ASSAM |



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LEAVE NOTE OF ADVOCATES FOR 25/06/2024

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|-----|-------------------|------------|----|------------|
| 1)  | MR S DASGUPTA     | 06-05-2024 | To | 30-08-2024 |
| 2)  | MS. N M DEKA      | 24-05-2024 | To | 28-06-2024 |
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